# [SHRI J. B. PATNAIK]

sonnel. It lays down comprehensive provisions for the discipline of officers and sailors. It lays down the procedure for trial, by court martial and by the commanding officers also. The present Bill, as I said earlier, is of an enabling nature. Certain defects and deficiencies were found in our working of the Act for the last fifteen years and this amending Bill only seeks to remove those defects and deficiencies.

As regards the defence of our coastline the Government is quite aware of its responsibility. Our expenditure on the navy has been increasing over the years and the percentage of our expenditure over the navy out of the total expenditure on all the services would go to prove that the Government is very much aware of strengthening our navy. We are now producing modern frigates and strengthening our naval base. The work on our Goa naval base, the programme for expanding the naval dock yards at Visakhapatnam and at Bombay are very much in progress. Besides, in regard to the Andaman and Nicobar islands we are taking special care to see that they are adequately defended. The navy has come out with flying colours in the last war with Pakistan and we have proved beyond doubt that whenever any hostile country casts its evil eye on us, our navy is well-prepared, just as the army and the air force, to face it.

As far as the Indian Ocean is concerned, the policy of the Government of India is very clear in this respect. We want the Indian Ocean to be, a peace zone and all the littoral countries subscribe to this view.

With these words, I move this Bill for consideration.

. MR. DEPUTY-SPEAKER: The question is:

"That the Bill further to amend the Navy Act, 1957, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

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## 14.59 hrs.

## MOTION FOR ADJOURNMENT

ALLEGED FAILURE OF GOVERNMENT PREVENT ASSAULT BY CENTRAL POLICE. ETC. ON SATYAGRAHIS AT PATNA

SHRI S. M. BANERJEE (Kanpur): Sir, before we take up the adjournment motion I want to make a submission. The mover of the adjournment motion is Shri Shyamnandan Mishra

MR. DEPUTY-SPEAKER: The listed mover; he has not moved it yet.

SHRI S. M. BANERJEE: I have before me The Statesman dated 6th November 1974 which says in banner headlines:

"A fortnight ago Mr. S. N. Mishra informed Mr. Narain that before the Bihar bandh from October 3 to 5. Mrs. Gandhi wanted him to explore the minimum demands on the basis of which Mr. Narain would withdraw the Bihar agitation. Mishra says that he told Mrs. Gandhi that he was now in the opposition and that she should nomipate an emissary from her party. Mrs. Gandhi, so the version goes, asked Mr. Mishra to suggest a name. He suggested the name of Mr. Dinesh Singh . . ."

MR DEPUTY-SPEAKER: Why is he mentioning all that now? He can refer to it during the course of the discussion of the motion.

SHRI S. M. BANERJEE: I am only submitting that since it is a delicate matter and as he is negotiating on behalf of Mrs. Gandhi, he should not initiate the discusion. Let him deny it.

## 15 hrs

MR. DEPUTY-SPEAKER: Let him move his adjournment motion.

Mr. Banerjee, you have made the point. I think, he has taken note of the point.

SHRI S. M. BANERJEE: He has not denied it. Let him deny it.

MR. DEPUTY-SPEAKER: I went out of my way and allowed you to make a point. I am sure, Mr. Shyamnandan Mishra has taken note of the point. Kindly sit down.

Shri Shyamnandan Mishra.

SHRI SHYAMNANDAN MISHRA (Begusarai); Mr. Deputy-Speaker, Sir, I beg to move:

"That the House do now adjourn."

A moment ago, the hon. Member, Mr. S. M. Banerjee of the C.P.I. which is a party, Government plus, made a point. That party ought to have known what kind of negotiations I had carried with the ruling party...

SHRI S. M. BANERJEE: You may be taken to task.

SHRI SHYAMNANDAN MISHRA: Nobody is going to take me to task for that. But the nation is going to take you to task for your actions against the people's movement in Bihar.

SHRI S. M. BANERJEE: You accuse Mrs. Gandhi here and carry out negotiations with them. Don't play a dual role.

SHRI SHYAMNANDAN MISHRA: I have been in the forefront of the struggle. I might have laid down my life on the 4th November, 1974. You were not there on that day. You have been acting according to your tradition.

Sir, I have no manner of doubt in my mind that the 4th November, 1974 is going to be recorded in history as one of the most memorable days. I had on that day an experience very exhilerating and painful at the same time. The hon. Members might know that I had the privilege of accompanying the great leader who had come to be called 'Lok Nayak Jayaprakash Marayan' on that day throughout the

great march and till the end of the dharna at 10 O' clock in the night (Interruptions) you go and see in Bihar. By sitting here, you cannot have the feel of the situation there. In fact, one of the slogans raised during that march was 'come and see with whom are the people of Bihar'. That was a clear indication of the people's support. Can any of the hon. Member on the other side stir out of their houses in Delhi and go to Bihar and address any meeting there? Where are their leaders?

As I said, I had a mixture of feelings both painful and exhilerating. Why did I have such a mixture of feelings? It was indeed the most painful experience in the sense that one had to hang one's head in shame that even a popular Government could have taken to the methods of the kind that were adopted in Bihar on that day. We could never imagine that we would see such a day in our life after Independence. But that is what Therefore, happened. Jayaprakash. Narayan was constrained to say that during the course of 50 years of his political and social life, he had come across such an exhibition of naked barbarism in the country. When Jayaprakash Narayan speaks, he does so after a great deal of deliberation, and no one can accuse him of lack of balance in his utterances.

It did apear to me on that day that Mahatma Gandhi was re-born in the person of Jayaprakash Narayan. (Interruptions). They are not going to be recognised at any time as those who are following in the footsteps of Mahatma Gandhi. It is a tragedy of the first water that Mrs. Gandhi who bears the name of Gandhi in her title has moved away farthest from Mahatma Gandhi and his principles and policies; Jayaprakash Narayan is now the upholder of those principles.

Mr. Deputy-Speaker, on the 4th November, there was indeed a very interesting contrast, and that was offered by what the Prime Minister did in Delhi and what Jayaprakash

(Shri Shyamnandan Mishra)

Narayan did at Patna. The Prime Minister, I do not know, why of all days,-selected that day for a shopping spree when Jayaprakash Narayan was on his historic march. Javaprakash Narayan was being obstructed at Patna by the police force built up by Mrs. Gandhi at every step. here the police force was making the way, and welcoming Mrs. Gandhi all the way to government-controlled stops.

SHRI VAYALAR RAVI (Chiraymkil): What is the objection?

SHRI SHYAMNANDAN MISHRA: That clearly established where you stood in the esteem of the people. All the shutters were down on that day. and it was only the government shops which were kept open for the Prime Minister. (Interruptions). And there was the hon. lady Member who, have learnt from very reliable authority, went on imploring shopkeepers to open the shops only for five minutes for the visit of the hon. Prime Minister.

I am absolutely certain. Mr Deputy Speaker, that the footfalls of the historic march of Jayaprakash Narayan are going to reverborate in the corridors of history. Call Jayaprakash Narayan by any name you like; call him a fascist, call him a CIA agent, to your heart's content, but he is throned in the hearts of the millions of the people of this country. can be absolutely no doubt that there is no person today who can measure up to Jayaprakash Narayan's stature; he is the tallest Indian at the present moment. And you have the audacity to call him by such names.

In fact, on the 4th November, when Jayaprakash Narayan was crossing one hurdle after another, one barrier after another, one barricade another, under the blows of lathis and tear-mas shells....

SHRI R. S. PANDEY (Rainandgaon): On a point of order. 9th November, Jayaprakash Narayan made a statement which was published in the Searchlight that there was no lathi-charge made on him. you deny it in the very face of Jayaprakash Narayan's statement?

SHRI JYOTIRMOY BOSU (Diamond Harbour): Pandeyji no more reshuffle...(Interruptions).

SHRI SHYAMNANDAN MISHRA: So far as lathi blows on Javaprakash Narayan are concerned, I must say that I am not going to make any issue of it. It is below the dignity of any Satyagrahi to complain of the sufferings that he undergoes and Jayaprakash Narayan is not going to complain of the sufferings he has undergone. May I ask you, the hon. Members on the other side including the Prime Minister, who prevented you from inquiring from Jayaprakash Narayan whether he had received lathi blows or not? I repeat, who prevented you? Now we have a new Home Minister, Shri Brahmananda Reddy. Did you, Mr. Reddy, inquire from Jayaprakash Narayan whether he received any injuries and whether he received any blows? Are you not going to account for it at the bar of history, for all that you are doing against Jayaprakash Narayan who is one of the tallest sons of the nation? You did not inquire from him whether he received any injuries. You are a servant of the nation and here is another servant of the nation, Jayaprakash Narayan. It would have redounded to your credit if you had inquired from him and told the nation that was the statement of Shri Jayaprakash Narayan. But some of these people have not got the moral courage to face up to Jayaprakash Narayan. May I humbly submit that including the President of India, there is no person who should not have inquired of the well-being of Jayaprakash Narayan? But this is what you have done. De you not hold your heads in shame fer this?

So, I am telling you that when this historic march was taking place and JP in his frail health and in his frail physique was marching from one barricade to another, there was a rain of leaflets from the air and tear-gas shells were being fired.

AN HON. MEMBER: This is Indian democracy.

SHRI SHYAMNANDAN MISHRA: He was leading the marchers who were absolutely peaceful. Is there any hon. Member on that side who can point out a single instance of injury to any Policeman or any officer who were dealing with the situation on that day? Can they point out a single instance? So the procession was absolutely peaceful and in spite of these repressive measures, the marchers proceeded to their destina-You could not prevent Jayaprakash Narayan and the peaceful marchers from reaching their destination.

I went with these marchers. They were moving with feet that do not falter and faith that does not sink. Do you ever think that you can make these people tremble or give up their beliefs and convictions because you have the might of the Government of India, the might of the armed forces of 800,000 odd and the might of the CRP and BSF? The sixty people of Bihar have shown that they have been moulded into a force with which you would not be able to deal. That is a non-violent force. The present confrontation is between Khatrabal and brahmabal. On the one side there is the force of physical might and on the other side there is the force of sacrifice and character. Has it not been the verdict of history particularly in this country, as has been said:

# विग्वलं क्षत्रियबलं ब्रह्मतजा बलान् बलान्

That is the force which Mahatma Gandhi generated in this country and which you have liquidated to the last atom. And what were the marchers doing on that day? These marchers were shouting the slogans:

# हमला चाहे जैना है हार हा रा सहीं उठेगा

That is, whatever may be the attacks on us we are not going to raise our hands against the attackers. This was the slogan. I ask you: Don't you feel very proud of these young men? Don't you feel proud of these peaceful marchers?

They were also shouting a slogan: सच शहरा भगर बनावन है तो सनतो हम भी बागी हैं।

'If telling the truth amounts to rebellion, then consider us rebels. That is what they had been saying.'

At the time of his historic march, the message given by Shri Jayaprakash Narayan was:

'Hear the sound of the Chariot of Time hustling towards you; give way; vacate the throne for the people are coming.'

That was the inspiring message given by Jayaprakash Narayan. There is no doubt in my mind that you have vacated the throne in Bihar. the great Chief Minister of Bihar who had congratulated the people of Bihar on having non-cooperated with Jayaprakash Narayan is not able to stir out of his cosy bungalow. been able to visit the flood-stricken people in the various parts of the State? Has he been able to visit and see the condition of the starving millions in the various parts of the State? :Has he been able to do that? But look at his audacity that he congratulates the people of Bihar complete non-cooperation to this great movement! When some pressmen asked me to give my own reaction to it I said, I congratulate this Chief Minister on his shamelessness for this attitude in spite of the vast and inspiring spectacle on the 4th November. The Chief Minister has been sulking in his bungalow never stirring

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[Shri Shyamnandan Mishra]

out of it and yet he gives a reaction of this kind!

So, here was a great procession led by Jayaprakash Navain which did not raise a little finger.

SHRI VAYALAR RAVI: They threw bombs.

SHRI SHYAMNANDAN MISHRA: My friend is associated with the youth movement in the ruling party. What is your youth movement doing now, -is it not a total mobilisation of the anti-social elements? This is what it has come to. Look at the audacity of this hon, gentleman. Sir, I had been an active participant in the great and huge procession on the 5th of June as well. And what happened on the 5th of June? The great Indira Brigade fired at the peaceful procession which was returning from Raj Bhavan and 21 persons were injured. Shri Phulana Singh, M.L.A., is still facing prosecution in that connection, and a large number of his comrades.

Then, Mr. Deputy Speaker, earlier they had exploded a bomb in the Dak Bungalow which is right in the heart of the city of Patna where liquor bottles—inevitable companions of theirs—were also found. This is not a result of my search but a result of the search conducted by your officials. They are going to face JP with bottles of liquor and bombs in their hands. You have been defeated already. Don't think of victory or triumph on JP.

Even before this incident at the Dak Bungalow the Indira Brigade men had exploded the bombs in the 'R' block of Patna.

This is what they have been doing. I must say I feel very proud of the youth and young students of Bihar because there is not a single incident which can be blamed on them—incident which mars the non-violent character of this movement.

भी विभूति निम्म (मोर्ताहारी) : बेतिया में कृष्णमीद्वन पाढ़े, एम० एस० ए०, को केरकर उन से जबर्वस्ता इस्ताफा दिया गया।

SHRI SHYAMNANDAN MISHRA: He is speaking of the incident at Betia and my hon friend knows that the elements who were associated with that kind of unfortunate development belonged to a party which is an ally of your ruling party. Those incidents cannot be blamed on the movement led by Jayaprakash Narain, he also knows it in his heart of hearts, and yet a person of his stature will not speak the truth in this Kaurva Sabha. I thought he would not behave like this.

श्री विषूति मिश्रः :महात्मा गांधी को। मारने वाले श्रापके साथ है।

SHRI SHYAMNANDAN MISHRA: Someone might have phisically killed Mahatma Gandhi but you have spiritually killed Mahatma Gandhi.

My humble submission is that what I saw and experienced at Patna on the 4th of November cannot be adequately described. Perhaps, the situation cannot be likened to anything else. It was like a Deva-Asura sangram. Would you believe your brute police force beating mercilessly the youngmen who were without any lethal weapon in their hands-not even a lathi or a batton in their hands-lying prostrate on the ground and again rising from that position and moving on to the destination? This was like the battle between Rama and Ravana. . .

SHRI S. A. SHAMIM (Srinagar): They only know Jagjivan Ram.

SHRI SHYAMNANDAN MISHRA: Certain things can be likened unto themselves. If you have to compare the ocean you have to compare it with the ocean; there is nothing like ocean. If you have to compare the sky you have to compare it with the sky; there is nothing like the sky.

ागनं गगनाकारं सागरः सागरोपमः रामरावण योर्युद्धं रामरावणयोरिव।

That was just like the battle between Rama and Ravana. There cannot be anything comparable to it. That was what happened on that day.

I had not seen such a merciless and wanton beating of an absolutely peace-fid people during the British rule. I had been an active participant during the 1942 struggle. We know what kind of situation had been created by the repressive methods used by the British during those days.

SHRI JYOTIRMOY BOSU: But the Prime Minister does not agree.

SHRI SHYAMNANDAN MISHRA: Perhaps, I do not live in the world in which the Prime Minister and my hon. friend, Shri Gupta live because theirs is the world of democracy; theirs is the world of socialism and, therefore, since I do not live in that world and I live in the wretched world of Fascist reaction. I do not know about these things, I do not have experience of these things My hon, friend is looking askance at me-why? Even now, when we are meeting here, in the city of Patria-let the hon, gentleman give us satisfactory explanation about it scores of people are moving words, spears, javelines, lathis and lethal weapons. My hon, friend says with great pride 'yes, it is being done.' (Interruptions).

SHRI B. R. BHAGAT (Shahabad): Have you seen it?

SHRI SHYAMNANDAN MISHRA: I have got message about it and I have seen such things carlier. Let the hon. Prime Minister tell this House whether any procession organised by a particular political party, which happens to be the ally of the ruling party, had been without a spear, without lethal weapons like swords anywhere—whe-

ther they were organised at the district headquarters or the block headquarters. Let my hon friends belonging to Bihar say whether they have ever seen any procession organised by that particular political party without any lethal weapons.

They say that their party asks us to think about the future of the country, to think about the future of democracy in this country. But this is what you have been reduced to that you are going to be a campfollower of those people with weapons in their hands, with swords, spears and what not in their hands.

May I ask you! Can this discrimination be tolerated by any decent person in this country? You have one code for treating the peaceful marchers—the peaceful people—behind Jayaprakash Narain, and another code for treating the members of your party and the allies of your party.

May I remind this hon. House that only the other day the new President of the Ruling Party said—and that is in quotes; have you ever gone through these remarks he has made?—that 'out friendship with the Soviet Union and East European countries—it is within quotes—compels us to befriend the C.P.I.' Every interview that Shri Kuldip Nayar has with any gentleman is always taperecorded. So this is within quotes. Now, this is the position to which his party has come.

On the contrary, what an elaborate arrangement had been made to keep lakhs of people away from Patna on the 4th of November? That great paper with great patriotic tradition. the Searchlight, had written on that very morning, that is, on the 4th November that lakhs of people had been detained outside Patna and lakhs of them had been prevented from coming to Patna. This was the screaming banner headline of the Searchlight on that day. And consider the arrangements that had been made for this purpose. I am enumerating them for your information. If anyone of you is in a position to say that I am wrong

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on any, I will apologise. Please ask hon. members from the other side! Has not a large number of leaders of political parties been externed from Bihar, including my hon, friend, Prof. Madhu Dandavate? He is externed from Bihar, Shri George Fernandes is externed from Bihar, Shri Raj Narain is externed from Bihar. Chaudhury Charan Singh is externed from Bihar. Then the top leaders of the Sarvodaya movement have been ex.erned from Bihar. Are we living in a democratic country where we can have freedom of movement? These people, the members of the Socialist Party, had the meeting of their National Executive at Patna, but they could not attend to their legitimate function of participating in the deliberations of that meeting. Then the top leaders of the Sarvodaya movement, some of whom have been characterised by Jayanrakash Narayan as next to Vinobha, have been externed from Bihar. But none of you has raised any voice! This is the depth of degradation to which this party has sunk-that none of you can raise your voice. After all, we are a free country.

SHRI PILOO MODY (Godhra): We were.

SHRI SHYAMNANDAN MISHRA: We must have the right to move from one place to another.

Then there had been arrests of youths and students on a large scale. Had MISA ever been conceived for the purpose to which it is being put? Were we not given certain assurance on the floor of the House? Here is my hom. friend, Shri K. C. Pant, who has now moved to Irrigation...

SHRI S. A. SHAMIN: Irritation.

SHRI SHYAMNANDAN MISHRA: . . from the portfolio of Home Affairs. He must remember them. This new portfolio I hope, has not washed out of his mind all that he had said and he must have recollections of all that he had said to us. We were given a definite assurance here that MISA would not be used

against people's movement, it would not be used against political opposients. But thousands of persons are huddled behind prison bars under MISA.

Then there is the armed police—that is exactly to which my Motion relates—the CRP and the BSF. Are you not ashamed that a force which was constituted for protecting the borders of India is being used against the people of Bihar? Was this force, the BSF, constituted for this purpose? But it is being liberally used there. And the CRP—what kind of excesses are they perpetrating in that State. The CRP also was not constituted, at any rate for this purpose.

How many of this Central police happen to be there? Probably the hon. Home Minister said the other day at the Consultative Committee meeting, which I could not attend, that there are at the moment 45 battalions or companies in Bihar...

SHRI JYOTIRMOY BOSU: Battalions.

SHRI SHYAMNANDAN MISHRA:
...meaning thereby that about 54,000 or so of the CRP and the BSF happen to be encamped in Bihar. So almost at every step you would find ap armed...

THE MINISTER OF HOME AFFAIRS (Shri K. Brahmananda-Reddy): You are only substituting: battalions for companies.

SHRI SHYAMNANDAN MISHRA: What do you mean? What is the number of the BSF and CRP in Patna?

SHRI JYOTIRMOY BOSU: What is the strength of a battalion?

SHRI K. BRAHMANANDA REDDY: I think all of you are aware what a company means and what a battalion means. A company is ordinarily 80 to 100.

SHRI JYOTIRMOY BOSU: Never. Let it go on record. It should be normally 300 people in an infantry battalion. Four companies make a battalion.

SHRI VIKRAM MAHAJAN: (Kangra): They include dhobis also

SHRI SHYAMNANDAN MISHRA: We can very well sympathise with the hon. Home Minister because he has recently come to the Home Ministry and he is still to gather information and knowledge about many of these things. But there is absolutely no doubt that including the forces from other States and the armed forces belonging to Bihar itself, all the armed forces appear to number more than 100,000 in Bihar. Wherever you go either to Patna or to any other place with large congregations of people, you would find only at a few yards away, an armed guard staring at you. That is the position.

So, the State has been turned into an armed camp; it was a vast jail and people were prevented in so many ways from travelling from one place to another. The steamer services had been stopped—this is not a story fabricated by us we saw instances where the steamer services had been clamped in the rivers there-the steamer services had stopped. 50 trains were cancelled. Boats were seized and sunk in the Ganges and in rivers. Trucks were immobilised all over the State and buses were put off the road, or, if at all used, they were only for the gangs of the ruling party or for the hordes of the armed police; otherwise for nothing else.

Raids were carried at the dead of the night when the young men and others associated with the movement were fast asleep. What would hon. friends of the CPI say of this? Would they put up with situation like this-when peaceful citizens who are fast asleep are lifted from their beds and are bundled away in the trucks and buses to unknown destinations? Boys taking their meals were not allowed to finish them and were taken away to jails or unknown places. In fact, when we were holding a meeting at the place where Jayaprakash Narayan is residing, we were informed,-I had seen only a few mements ago that nearly 400 boys were collected under a canopy or shamiana,-we got the

good tidings that the samiana had been dismantled and these 400 boys or so had been bundled away in the buses and trucks. Can that be the description of a free country where people cannot even congregate and assemble?

Here now, you have permitted even trains to travel with passengers without tickets. But our people were not coming to Patna without tickets. Tickets were not sold for Patna or Mahendragarh. And then a man who happened to be an employee of a relation of mine, was asked at Muzaffarpur, "Why do you want to go to Are you going there for medical treatment? If so, where is the medical certificate? If you want to go to Patna for any case, where are the documents relating to that case?" And the poor fellow could not produce them and therefore he could not go to Patna. Is that the kind of society for which my hon. friend, Shri Banerjee, is working? I ask him because he is an ally of the ruling party.

Checks and searches were conducted at various places throughout the State and barricades had been put up even 100 miles from Patna. This is my personal experience which cannot be challenged. On the 2nd of November, when I was going to a place 30 to 32 miles from Patna, at about 8 O'clock, I found the barricades all along the way, and the police checking the car. When I was returning to Patna at 12 O'clock, I found that the car was again being checked.

AN HON. MEMBER: Whose car was it?

SHRI SHYAMNANDAN MISHRA: It was my car in the sense that it was my relation's car. I happen to be a poor person; I do not have a car.

All vehicular traffic had been stopped and all traffic within a radius of 50 Kilometres of Patna was declared to be unauthorised until specifically cleared by the police authorities. With what face are you going to sit in the Comity of nations? Had it not been

# [Shri Shyamnandan Mishra]

for the grain of patriotism that is in us—this was a fit subject—the whole of Bihar turned into a vast jail and concentration camp—for being taken up in the proper forum. For there was violation of human rights, and one could have raised it. But we would not do that.

Here are some hon. Members on this side who were driven into the Botanical Gardens like animals in the zoo-Shri Satyendra Narain Sinha and Shri Digvijay Narain Singh. They are known all over Bihar; they are not ordinary people. Yet without any shed over their heads in the growing cold of November they had to shiver, they had to collect a few pieces of bamboo in order to keep themselves warm by starting a fire. Is it a myth? Is it a story that I am fabricating? Are you going to look into all this or not? What kind of bitterness would it generate? The Britishers have left us, they also subjected us to great repression in those days. But even so the liberal impact of their treatment is still being mentioned by people. Would you believe what kind of cruel treatment had been meted out to even a respected Leader like Shri Baidya Nath Choudhury? Who does know him? Does not Pandit Bibhuti Mishra know him? He was not allowed to move with a stick for a few days inside the jail though he is an old man. That is the regime that is functioning there.

Why was all this bandhobust made? Why were all this gigantic arrangements made if they claim that the movement had already petered out and it had flopped and failed? Have you not heard this being said often by the leaders of their Party that the movement had petered out?

The chorus has now been joined by the new Home Minister because that is the way to keep his job. He has said that Bihar had done exceedingly well in the matter of returns of revenue. How childish and how puerile it sounds. I really commisorate with you. If the returns are so good why complain against them? Why don't you thank and congratulate Jaya Prakash Narain because he has done you immense good?

A siege has been laid on Bihar for a few days preceding the fourth of November and if any person who did not have the full background of what had happened there returned to this country after a long sojourn outside he would think that Bihar was in a State of occupation by a foreign power and that there was an invasion. Would you believe that there was air surveillance when we were moving about? They were monitoring everything and taking a view of the course that we were following. Would the Hon. Member on this side believe that Jaya Prakash even at this age had scaled walls which even two per cent Members in this House would not do at younger age? I have seen him scaling a wall like this. When your people were just after him with lathis and so on and Jaya Prakash was moving forward and I have seen him scaling the well of the State Bank of India. Till now, I really did not know why and how did we go to the compound of the State Bank of India. Was it only for the trees which were there under which we wanted to take shelter for some time?

I did not hear it myself, but I am told that a BBC commentator had said recently that if the British had used the same methods, they would have ruled this country for another hundred years. I am quite sure he was completely wrong because an awakened nation could not have been held in bondage by all the armed might of the British. Similarly, this Government is not going to remain in power by the sheer use of brute force. But we must take note of what some foreign commentators had been saying. cently I am told-I have not personally come across a description of that kind-probably some political commentator or some journalists had said that there could be a comparison between the situation in Vietnam as it existed some time back and the situation that exists in Bihar just now. I must again say that there is a great deal of exaggeration in this, but there can be absolutely no doubt that even the suggestion that there could be a similarity between these two situations should make us sit up and think. If some persons have got that impression, you have to reckon with it; you cannot just brush it aside.

This is quite clear, therefore, that on that day there had been wanton and outrageous beating of absolutely peaceful people. I do not know how many skulls and bones and arms were broken on that day, but I have come across a young man belonging Daltonganj-Shri Santosh Kumar Jha-who had been jackbooted on the chest by some of these barbarous people and injured to such an extent that he vomitted nearly four seers of blood. Not even ladies, girls and old men were spared. When the security officer of Jayaprakash Narayan produced his card, that card was simply thrown away and even the person of the security officer was not respected.

This movement on the 4th did succeed in reaching its destination and at 10 o'clock the procession and dharna ended. Would you believe that even what you might call the bhajan parties with Jayaprakash Narayan, sitting in the midst of boys and girls singing bhajans and devotional songs were disturbed. These people participating in were then dragged by their hands and feet and put into the buses and trucks?

So, I can give the credit to the Government of India, to the planners of the Government of India and to the planners of the State Governments for having laid out everything with great authoritarian precision. They have indeed done that. A dictator had planned it to perfection. You are not a democrat it could be done only by a dictator; it was so thorough and detailed

As a result of all this, however, the significance of the movement had increased a million times. Where do you live-ostrich-like in sand? The success and significance of it has increased a million times because of these repressive measures. Even if one single soul had not turned out because of your repressive measures, the success of the movement and its significance would have been as great. You might collect with your money lákhs of people today and lakhs of people a few days later, but that will not be a match to what was achieved on the 4th of November, when thousands had turned up in the Gandhi Maidan at Patna. It was the most inspiring spectacle to observe. Wherefrom these young boys and girls came in the maidan, from which corner, like swarms of locusts, when Jayaprakash Narain entered the Gandhi Maidan?

There are people on the other side who can be trusted to take to mean method for meeting a movement of this kind. They have tried to denigrate the movement by raising communal slogans. Some of hon Members were insinuating that there are elements associated with this movement, who have been responsible for the murder of Mahatma Gandhi. It is these people who have been introducing communalism in this movement. This movement is not against Shri Abdul Ghafoor, the Chief Minister of Bihar because he happens to be a Muslim. It is not against any person. This party of yours cannot give a good government. Who is destroying the democratic structure in Bihar? In one year, last year, 127 Ordinances had been passed by this Assembly which my hon. friend, Shri Indrajit Gupta, supports.

SHRI INDRAJIT GUPTA (Alipore): I do not.

SHRI SHYAMNANDAN MISHRA: If he is against it, then why does he not come out? Why is he hiding?

During the last ten months 180 Ordinances had been passed. And many of these Ordinances had been

# [Shri Shyamnandan Mishra]

promulgated before the advent of this movement. So, who is destroying the democratic structure—one who is having Ordinance rule or one who is trying to purify and strengthen democracy? After all, this is the thing with which we are concerned at the moment.

I ask my hon, friend, Shri Indrajit Gupta, and his party who say day in and day out that they agree broadly with the objects of this movement, who say that they are against corruption; what have they done during the last nine months to clean the Augean stables? Why all this cry about Lokpal in Bihar? Now, when the Lokpal has started receiving complaints, you want to remove the Lokpal himself! How would my hon, friend, Mr. Indrajit Gupta, put up with a situation of this kind?

You say that you stand for electoral reforms. Before we go to that, now, if Jayaprakash Narayan appoints a Committee to inquire into the corruption charges against some persons, you take offence. But you did not take any action during this long period.

What have you done about electoral reforms? What have you done about educational reforms? Who prevented you from taking all these steps?

Finally, one word about the future. What about the future?

SHRI VAYALAR RAVI: To make you the Prime Minister?

SHRI SHYAMNANDAN MISHRA: I think, it would not be a bad choice.

Last time, when Jayaprakash Narayan came to Delhi, I think, he came like Lord Krishna to the Delhi Darbar. When he went back, he was disappointed and frustrated. Do you know what this disappointment and frustration of Lord Krishna led to? There was Mahabharat. And now a veritable Mahabharat would be waged. The result of Mahabharat was:

यते! धर्मस्ततो: जयः

After all, the principles will triumph.

The Prime Minister always says that the dissolution of the Assembly would mean the destruction of democracy. Jayaprakash Narayan has always posed a question: "Madam, why did you take to this destructive course in the year of grace 1959?" The Prime Minister says that the conditions are not, on all fours, the same. I ask Mr. Indrajit Gupta whether the conditions are the same or not. If they different, the country must know in what way they are different. If they are different from those of Kerala and Gujarat, the country must know in what way they are different.

These people have been suspending Assemblies only for rehabilitating their party. Where is my hon, and respected friend, Mr. Kamlapati Tripathi just now? He was turned out and President's Rule was clamped on the State of U.P. only for rehabilitating their sick party. Is that the intention of the Constitution so far as the imposition of the President's Rule is concerned?

Last, I would say, please heed the voice of reason; please think about this movement as a movement meant for purifying and strengthening democracy. It is you who have stopped democracy from functioning. It is you who have made democracy a sick instrument. It is this movement of Jayaprakash Narayan which is going to strengthen and purify democracy.

My last submission would be that the B.S.F. and the C.R.P. must be immediately recalled from Bihar and a parliamentary probe must be instituted to inquire into the excesses committed by the B.S.F. and the C.R.P.

With these words, I commend this motion to the House.

#### 16 hrs.

[DR. HENRY AUSTIN in the Chair]

MR. CHAIRMAN: Motion moved:

"That the House do now adjourn."

भी भागवत् हा प्राजाद (भागलपुर) : ग्राज तक जितने भी लोक सभा में स्थगन प्रस्ताव ग्रार् हैं उन सब में यह सब से बड़ा भ्रामक प्रस्ताव है। इस में यह नहीं कहा गया है कि बिहार की स्थिति पर विचार किया जाए, उसकी आलो-चना की जाए, उस पर वाद-विवाद विकास जाए। बल्वः इस में सिर्फ यह बहा गया है कि . पुलिस द्वारा वहां सत्याग्रहियों पर स्रोर श्री. जय प्रकाश नारायण पर जो ज्यादती स्रोर ग्रत्याचार हुमा है, जो एक्सेसिस हुए हैं, उन पर विचार किया जाए । ईमानदारी का पता तब चलता, भ्रच्छा तब होता भ्रगर वास्तव में इस बात की पकड़ने की बिहार की स्थिति को ले कर स्थगन प्रस्ताव यहां रखा जाता। जो ग्रसली बात है ग्रीर जिस के कारण वहां घटनाएं घट रहीं हैं, उनको छिपा कर, एक छोटी सी बात को लेकर ये चाहते हैं कि देश की प्रांखों में धूल झोंकी जाए। इनका स्थान प्रस्ताव भ्रामक है, बौद्धिक भ्रष्टाचार है। ब्राज से दंस महीने पहले एक विश्व वृक्ष इन्होंने रोपा था। उसका कड़वा फल ग्राज मे खा यहे हैं (इंटरप्सन्ज)। इनके गणतन्त्र को ग्राप देंखें। इनें में सुचने की हिम्मत नहीं हु। ये चिल्लाते हैं, चीखत है। जिस तरह से हमने इनके भाषण को जारित से मुना, उस तरह से इन में हिम्मत नहीं है कि हमारे भाषण को ये शान्ति से सुन सकें। इस तरह का स्थगन प्रस्ताव लाना गंसत था? जो काम कर सहे हैं, जिस तरह जनता को धोखा दे वहीं हैं वहीं घोखा ये लोक-सभा को भी देना चाहते हैं। इसकी जो शब्दावली है बहु बिल्कुल सीमित है, तुच्छ है। क्यों नहीं ये बहते हैं कि ब्राखिर ऐसा बिहार में क्यों हैं। रहा है? चार तारीख को ग्रगर पुलिस ने लाठी चार्च किया तो क्यों किया? ग्रोजाना

जो डैमंस्ट्रेशन हो रहे हैं वहां क्यों हो रहे हैं? कम्युनिस्ट पार्टी 11 तारीख को यानी ब्राज वहां डैमस्ट्रेशन कर रही है तो क्यों कर रही है ? सोलह तारीख को कांग्रेस ग्रगर करने वाली है तो क्यों इस्ने वाली है ? ये कहते हैं कि चार तारीख को जो जूल्म पुलिस ने किया. वह बहुत ज़्यादती थी। ये भूल जाते हैं कि जो विष वृक्ष इन्होंने रोपा उसना फल कभी मीठा नहीं हो सकता था, कड़वा ही हो सकता था और है। इन्होंने 18 मार्चको ही गणतंत्र का नाश करना चाहा था। तब हाथ में केरोसीन बेल और पैट्रोल के टीन ले कर, दियासलाई ले कर यही निकल पड़े थे । इन में कीन लोग थे '? जनसंघ वाले थे, ब्रार एस एस के लोग थे, म्रानन्द मार्गी थे। <del>व</del>या ये कह सकते हैं कि इन्होंने जो वहां आग लगाई, लूट का बाजार गर्म किया, उसके बाद इस तरह की वारदातों की रोकने के लिए बिहार सरकार ने जिस तरह से सी ब्रारपी का श्रीरबी एस एक को बुलाया, श्रीर ब्राज तक वहां है, उसको वापिस भेज दिया जाए। ऐसा नहीं हो सःता है ? ये वहाँ तब तर रहेंगी जब तर िये विरोधी पार्टियों वाले इस गणतन्त्र की बाड़ में, गणतंत्र की दुहाई दे ार, गणतंत्र की जड़ा को खोदना **चाह**ते हैं।

ये अहते हैं कि चर नवस्वर को मग हुआ ? लेकि में इनको याद दिलाना चाहता हूं और इन्से पूछा चाहता हूं कि 18 मार्च-को क्या हुआ ? आठ महीने से वहां क्या ये लोग कर रहे हैं ? मैं समझता हूं ि इस दौरान इन्होंने गणतन्त्र की जड़ें खोदी हैं। जिस गण-तन्त्र की जड़ों को मजबूत करने की ये दुहाई केते

# [श्रीभागवत झा माषाद]

हैं वह दिल्कुल मुठा भीर भ्रामक है। एक तरफ भ्रापका प्रचार है भीर दूसरी तरफ हमारा प्रचार है। भाज भाप कहते ह कि बड़ा जुल्म हो रहा है वहां पर, लाठियां चल रहीं हैं, लोगों को तबाह किया जा रहा है। लेकिन ग्राप क्या कर रहे हैं ? ग्रापने कल परसों क्या किया है ? ग्राप कम्युनिस्ट पार्टी से सहमत नहीं हैं। म्राप उनके विचारों से सहमत नहीं हैं। लेकिन इनके माने वाले वालेंटीयसं पर जो हमला हुमा है क्या ग्राप उससे इंकार कर सकते हैं? क्यों किया ग्रापने उन पर हमला? ग्राप जानते थे कि सीलह तारीख को कांग्रेस के वालेंटीयर म्राएंगे। क्या म्राप यह दिखाना चाहते ये कि सोलह तारीख को जो डैमंस्ट्रेशन करने वाले हैं वे इससे डर जाएं ग्रीर ग्रगर नहीं डरेतो भ्राप उन पर भी हमला करेंगें? यह गणतन्त्र को मजबूत करने वाली बात है ? श्री श्याम नंदन मिश्र ने लच्छेदार ग्रंग्रेजी में जो कुछ गणतंत्र के पक्ष में कहा वह सारा म्रापके खिलाफ जाता है। सोलह तारीख को हम बता देंगे कि बिहार की जनता किन के साथ है ? गणतंत्र के साथ है, श्रीमती इंदिरा गांधी के साथ है या मान क साथ हैं भाग चाहते है कि वे करल भी करें तो कुछ भी नहीं, हम उफ भी करें ती बागी हैं। भ्राप लाठियां ले कर चलें भीर हम शान्तिपूर्वक इकट्ठे भी न हो सक ? लाठियां चलाई हैं। राची में भापने क्या किया है। बरुमा साहब की मीटिंग को किस ने तोड़ने की चेष्टा की भौर तोड़ नहीं. पाए। इस तरह की कोशिशें भाप हर जगह कर रहे हैं। जनसंघ, भार एस एस, भ्रानन्द भागी, वि**वार्धी** 

परिषद् ये नाम मिलिटेंट मार्गेनाइजेशज चाहती हैं कि हिन्दुस्तान में गगतन्त्र न रहे ।

भापने स्वयं कहा है कि लड़ाई गफुर के खिलाफ नहीं है बिहार में। भ्रापने भ्रनेक बार बयान दिए हैं कि यह लड़ाई दिल्ली में श्रीमती इंदिरा गोधी के खिलाफ है। यह बहुत स्पष्ट है। सुरू से भाखिर तक भाप चुनाव में हारे हैं, पिटे हैं, ग्रापने मार खाई है। हर बार हार कर भाप चाहते हैं कि केन्द्र में श्रीमती इंदिरा गांधी का शासन ढह जाए, उनका सिहासन डांबाडोल हो जाए भीर इस काम में भापने कोई कसर उठा नहीं रखा है। लेकिन प्रापके गठबंधन फेल हो गए हैं। मब पुनः म्राप महागठबन्धन करना चाहते हैं 1975 या 1976 के चुनाव के डरसे। इसके लिए ग्रापने बिहार को चुना है। मभी म्रापने कहा कि हमारी लड़ाई गफूर के खिलाफ नहीं है, दिल्ली में इंदिराजी के खिलाफ है। जयप्रकाश जी दिल्ली मा रहे हैं। कहते हैं कि पालियोमेंट काबीस लाख से घेराव करेंगे? क्यों? किस बात के लिए ? यही न कि चुनाव पद्धति में सुधार किया जाए, देश से भ्रष्टाचार को समाप्तः किया जाए, महंगाई रोकी जाए, उसको कम किया जाए? ग्रगर यही बात है तो हम बिल्कुल माप से सहमत हैं। श्रीमती इंदिरा गांधी ने जय प्रकाश जी से मिल कर इन तमाम प्रश्नों पर विचार किया है। चुनाव खर्च में कमी के उनके सुन्नाव से हम सहमत हैं। सिटिजंज काउंसिल की कमेटी बनाई हैं ? लोक समा भीर राज्य सचा की कमेटियां बनी हैं। भाइयें बैठ कर विचार करें कि कैसे चुनाव खर्व को कम किया जा सकता है। लेकिन ऐसी बात तो नहीं है कि हमारी जीपों में तो पेट्रोल जलता

है लेकिन प्राप की जीपों में पानी जलता है। क्यों वाजपेयी जी ? भ्रापके लोग तो हवा पीते हैं और हमारे लोग मन्न खाते हैं। मारका चुनाव में खर्च नहीं होता है हमारा होता है। क्या यही बात है बाजपेबी जी ? हम सहमत हैं कि चुनाव खर्च में कमी की जाए। इंदिरा जी ने जय प्रकाश जी को बुला कर कहा कि हम ग्रापके इस विचार से सहमत हैं, **ग्राइ**ये दैठ कर इस पर विचार कर लें। देश में भ्रष्टाचार है, यह भी मिटना चाहिये। लेकिन जिस तरह के माप ढोल पीटते हैं, मुलम्मा चढ़ा कर राजनीतिक उल्लू सोधा करना चाहते हैं, उससे हम सहमत नहीं है। हम चाहते हैं कि भ्रष्टाचार को मिटाने के लिए कदम उठाए जाएं। हमने तस्करों के खिलाफ, जमाखोरों के खिलाफ मियान चलाया है। इस प्रभियान का फल भी निकाला है भीर कीमत कुछ कम हुई हैं (इंटरपशंस) मुंह बन्द करके, कान खोल करके भीर बुद्धि संकाम लेकर ग्रगर ग्राप मुनेतो ग्रापको बात समझ में आ जाएगी --(इंटरवर्शन) मैं यह नहीं कहूं गाकि इस्त में प्रकल नहीं हैं। लेकिन गणतंत्र को तोड़ने के लिए ये प्रकल का प्रयोग कर रहै हैं। हम कहते हैं कि गणतंत्र को मजबूत करने के लिए मकत का ये प्रयोग करें। चुनाव खर्च में कमी की जाए इससे हम सहमत हैं। भ्रष्टाचार जो फैला हुमा है इस पर म्रोक्टम लगे इससे भी हम सहमत है। इंदिरा औ ने कहा है कि बैठ कर इन पर तबा दूसरी समस्यामों पर विचार किया जा सकता है। देश में महंगी है, सही बात है। इस महंगी भीर इनफ्लेजन के नाम पर ग्रमरीका में रिपब्लिकन पार्टी की सरकार की बुरी तरह पराजय हुई

है। डेमोकेटिक पार्टी की वहां शानदार जीत हुई है। इसको हम सब जानते हैं। इसलिबे हम कहते हैं कि महंगी के प्रश्न पर विचा<sup>र</sup> किया जाए। बताइये कि किस पर हम माप से सहमत हैं? मतमेद यहीं या कर सामने यादा है कि भाप समझते हैं कि ये सब बातें एक बात से होंगी भीरवह बात है कि बिहार विधान समा को भंगकिया उत्तए । श्याम नन्दन जीने बार-बारगांधी जो का नाम लिया है। स्वर्गीय-राष्ट्रपिता दुंखी हुए होंगे कि उन्होंने बार-बार उनका नाम लिया है। क्या उनको याद है कि गांधी जी ने कहा या कि साधन और साध्य दोनों को देखो। साध्य ग्रन्छा है, माना लेकिन साम साम उसको प्राप्त करने के जो साधन हैं भी ग्रच्छे होंने चाहिये। ग्रापने क्या किया 📑 म्राप ने कहा कि महंगाई को कम किया जाये। हम स्वीकार करते हैं कि यह भच्छा साध्य है। माप ने कहा कि चुनाव खर्च कम किया जाये। हम इस से सहमत हैं। भ्राप ने कहा कि भ्रष्टाचार में कमी हो। हम इसि को मी स्वीकार करते हैं, भीर केवल स्वीकार ही नहीं करते हैं, बल्कि उसको कम करने के लिए तस्करों भीर जनाबोरों के विद्वलाफ प्रभियान भी करते हैं, ग्रीर इस सम्बद्ध में प्राप जो कहेंने, वह भी हम करेंने।

लेकिन इन साम्यों को पाने के लिए प्राप का साधन, ग्राप का राजनीतिक मुबीटा, क्बा है ?--यह कि बिहार विज्ञान समा को भंग कर दिया जाये। यह हम नहीं कर सकते,

# [श्री भागवत सा साजाद] 🕟

क्वींकि प्रधान मंत्री ने ठीक ही कहा है कि हम ने गुजरात विधान सभा को भंग किया, सेकिन उस के परिणामस्वरूप वहां जमाखोरी भौर महंगाई में कमी नहीं ब्राई है, इस लिए एक ग़लती करने के बाद में ग्रब दूसरो गलती नहीं करूंगी। पह प्रधान मंत्री की महानता है कि उन्होंने एक गलती को स्वीकार किया श्रीर कहा कि ग्रब हम ऐसा नहीं करेंगे। प्रधान मंत्री का यह ब्राह्वान गणतंत्र का सब से बड़ा ब्रादर्श है कि हम इस्तीफा देना पसंद करेंगे लेकिन हम बिहार विधान सभाको भगनहीं करेंगे। क्या श्रष्टिकार हैं प्रधान मंद्री जीको कि वह बिहार में जनता के द्वारा चुनी हुई विधान सभा को मंगकर दें? उन्होंने ठीक ही कहा है कि हम इस्तीफा देना पसंद करेंगे, लेकिन यह नहीं करेंगे। लेकिन ग्राप की खोपड़ी उल्टी है। श्राप हर ग्रच्छी बात को उल्टा समझते हैं, क्योंकिं ग्राप के सामने एक ही ध्येय है ग्रीर वह है 1976 का चुनाव जीतना। ग्राप पिछले पच्चीस बरस से बार-बार यह कह रहे हैं कि श्रगली बार यह सरकार नहीं रहेगो। यह कहते हुए श्राप के मुंह से लार ट्रपकता है। लेकिन यह सरकार हर भ्रगली बार **चु**नाव जीत कर आप जाती हैं। आर्पाप विश्वास कं∷जिए कि श्रगर भगली बार भ्राप श्राये, तो श्राप को वह वै ना पड़ेगा भीर यह सरकार फिर नहीं बैठेबी।

श्राप जो मुखोटा पहने हुए हैं, वह मुखंटा गिलत है। श्री मिश्र ने श्रपन भाषण में मारपीट का वर्णन किया। लेकिन उन्हाने बिहार की वास्तविव स्थिति को इस सदन े सामने

नही रखा। बिहार में आज क्या हो रहा है? ग्राप कहते हैं कि हम उद्देश्यों की प्रांप्ति के लिए मान्दोलन कर रहे हैं। आप उदते हैं कि हम एसेम्बली, सन्धितालय और सर गर को नहीं चलने देंगे। तो फिर क्या अर प्र चाहिए ? हमारे सामने दो रास्ते हैं। या ने विहार विधान सभा और बिहार सरकार को चलने दिया जाये, और उन के लिए बिहार मरकार ग्र**ीर** केन्द्र सर पर इत्य**ागम** करे, या ग्रा**प** की बात मान अर वे क्राप के सामने अमस्तक हो जायें । ज∓ प्र∴ाश नारायम ग्रीर ⊬ाम त्दन मिश्र, क्या कमाल का जोड़ा है। मैंने कमी जयप्रकाण नारायण को वे उपाधिया ही दी-ग्रीर न दूंगा, जो हमारे कुछ दोस देन हैं। हमारे कांग्रेस प्रैसोडेट, श्री डी० के बरुग्रा ने तीन चार दि : पहले जहा है कि श्री जय प्र⊹ाण नारायण एक टावरिंग पर्सनलिटी है और हम बराबर उन को ग्रादर देते हैं। श्राप ाहते हैं कि हम उन को ब्रादर नहीं देते हैं और हम ने उन के बचाव के लिए कुछ नहीं थि। है। लेकिन उर टार्वरिंग पर्सनेलिटी ने एक टावरिंग गलतीं यह की है कि वह ाहते हैं कि संविधान के ग्रन्तगंत चुनी हुई सरकार को हटा द्विया अये. र्माकि वह, आर उन के साथ श्री स्थान हदन मिश्र और ज संबी उस को नहीं चाहत है।

ग्राप इस पर विचार करें। कितने हैं ये लोग। बिहार की विरोधी परियो ने जय प्रकाश नारायण से एक संधि की। उन्होंने कहा कि जय प्रकाश बाबू, हम इस्किली से इस्तीफ़ा देगे, लेकिन ग्राप एक कान बह की ज़िए कि ग्राप बिहार विधा। समा की भगे करना स्वीकार कर लीजिए। सब जानेते हैं कि श्री जय प्रकाश नारायण को पहले की मांगों में, जो विद्यार्थियों की मांगे थी, बिङ्कार विधान सभा को भंग करने की मांग कभी नहीं थीं। यह मांगतींन चार महीने के बाद की गई, जब विभिन्न राजनैतिक पार्टि में ने कहा कि हमारे स्दस्य इस्तीफ़ा दें देंगे श्रीर बिहार विधान सभा को भंग करवा दिया आये।

श्री इयामनन्दन मिश्राः गृग के कत्ल के बाद।

श्री भागवत झा आजाद : समापति महोदय, इन को बोलने दालिए। इन की ग़लतीं से मुझे लाभ हो । है । आज कल श्यान बाबू ने एक बात में उड़ा स्पेशलाइज किया है और बह है झूठ ता अम्बार । उन की बोलने की भाषा अंग्रेजों-यर्ड कास इंगलिश बालीं भाषा ? अपने मुहे न ान और हाय से अधिय वह इस सदन में ग्रामां बात कहते हैं।

SHRI SHYAMNANDAN MISHRA: Is this the way of dealing with the points which I raised—that what I have said are lies? Kindly expunge the use of the word 'lies' in his speech.

श्री भागवत का श्राजाद : समापित महोदय, उन्होंने कौन सीं बात हमारे ख़िलाफ़ नहीं कहीं ? मैं तो बहुत सन बात रहा हूं। उन्होंने कहा कि शर्म करो, तुम्हों लाज नहीं श्राती है, तुम्हारा दिमाग नहीं है, तुम अपरिपक्व हो, तुम बुद्धिहींन हो, नालायन हो। जब हम कहते हैं कि श्राप नालायन नहीं है, तो वह गुस्सा करते हैं।

MR. CHAIRMAN: Please try to conclude now.

श्री भागवत झा भाजाँ : समापित महोदय ग्रगर ग्राप समझते हैं कि एक बंटे के उन के भाषण का कम मे कम तींस मिनट में जवाब न दिया जाये, तो मैं बैठ जाता हूं।

प्रमुख बात यह है जि बिहार में किस बात का आवाड़ा है, उस बात को ये छिपाना चाहते हैं.? अगर बिहार में झगड़ा इस बात का है कि चुनाव खर्च कम किया जाये, तो वह सम्पूर्ण हिन्दस्तान में किया जाये। ग्रगर वहां यह झगड़ा है कि एडिमिनिस्ट्रेटिव मशीनरीं. शासन ब्यवस्था में जो दोष ग्रा गया है, उस मुधारा जाये, तो हम उस से बिलकुल महमत हैं। ग्रगर वहां यह झगड़ा है कि महंगाई को कम किया जाये, तो हम इस से बिल्कूल सहमत हैं। लेकिन इन तमाम मु**खो**टों के पींछेये विरोधों पार्टियों चाहतीं है कि बिहार विज्ञान सभा को भंग कर दिश जाये, श्रीर उस के बाद फिर लोक सभा कीं बारीं श्राये । जरा ये अहें कि क्या लोक सभा को इनकी इच्छानसार भंग किया जाये. या जनता के बोट के आधार पर नई लोक सभा बनाई जाये।

इन लोगों ने कहा कि हम बिहार एसेम्बलीं से इस्तींफ़ा देंगे । कितने लोगों ने इस्तींफ़ा दिया उन के कहने पर ? कुल 34 ग्रादांमयों ने इस्तींफ़ा दिया । 319 सदस्यों की बिहार विधान सभा में इतने कम लोगों ने इस्तींफ़ा दिया । जिन पाटियों ने श्री जय प्रकाण नारायण को यह विश्वासं विलाया था कि हम आप के साथ हैं, उन के एम० एल० एज० 77 थे, लेकिन उन में से इस्तींफ़ा 34 ने दिया है । और ये लोग निष्येस मार्टी को इस्तीफ़ा देने के लिए कह रहे हैं।

श्याम बाबू के दल, कांगो, जींरो पार्टी, में 24 एम० एल० ए० थे, लेकिन उन में से केवल 2 ब्रादमियां ने इस्तींफ़ा दिया।

श्री प्रयामनन्दन मिश्र : जब हम डिफ़ेक्शन बिल पर बहस कर रहे हैं, तब ये डिफ़ेक्शन आगनाइज कर रहे हैं।

श्री भागवत इस झाजाद देस तरह जोर जोर से बोलने से झांकड़ तो झूठ नहीं होंगे—24 के 24 रहे ग्रीर 2 के 2 ही रहे।

Situation in

[श्री भागवत झा भाजाद]

इसी तरह जनसम, फ़ाशिस्ट पार्टी, के 24 एम० एल० एच० में से 13 ने इस्तीफ़ा दिया और 11 ने इस्तीफ़ा नहीं दिया।

इस तरह जनसघ पार्टी विलीन हो गई । (ध्यवधान) पांडे जी कह रहे हैं—मैं नहीं कह रहा हु—िक उसका राम नाम सत्य

हो गया।

जो ब्रादमी कांग्रेस पार्टी ब्रीर हमारी मरकार को समझाना चाहता है, मैं उसको यही कहना चाहता हू कि फ़िजीशन. हील बाईसल्फ़ । पहले ब्राप अपने घर में चिराग जलाबो, ब्रीर फिर दूसरों के लिए प्रकाश की किरण की बात कहना । (क्षवच्यान) यह जो सीं० पी० धाई० (एम) वाले बोल रहे हैं. इनका एक भी एम० एल० ए० बिहार विधान सभा में नहीं है।

तो फिर हम किस से ग्रादर्श लें? क्या इन से ग्रादर्श लें? क्या हम कांगो से ग्रादर्श लें, जिसके सिर्फ़ दो एम० एल० एख० ने इस्तीफ़ा दिया है?

SHRI JYOTIRMOY BOSU: What happened to defected Jan Sangh members? Did they join Congress?

श्री भागवत झा झाजाव : ये लोग बार-बार हम को उपदेश दे रहे हैं। ये प्रपने घर में यह बात क्यों नहीं कहते हैं ? प्रपना क्यों नहीं बतलाते ? . . . . (ब्यवचान) . . . .

ग्रभी एक नया बयान इन्होंने दिया। बात सही है। इन्होंने चन्द लोगों को नहीं निकाला, 24 में से 2 ने इस्तीफा दिया, 22 को निकान दिया। ....

भी श्यामनन्दन मिश्च : बिलकुल गलत ।

श्री भागवतं सा साखादः 24 में 22 को निकाल दिया। कितना कमाल रहा। एक श्रादमी ने गांव में कहा कि मैं ने तुम को भी जाित से निकाला, तुमको भी-निकाला, तुमको भी निकाला। अन्त- में वह अकेला रह गया। श्यास बाबू ने 24 में 22 को निकाल दिया। कितना शानदार काम किया। और वह निकाला तब जब आठ महीने तक किसी ने इस्तीफा नहीं दिया तो अब निकाला सब को। मेरा कहना यह है कि सब से प्रमुख प्रश्न जो है, बिहार में अगड़ा इन बातों का नहीं है, बिहार में अगड़ा इस बात का है कि अगले आने वाले चुनाव में ये पार्टियां कांग्रेस को हरा कर सरकार में आना चाहती हैं। सब से लालच की बात यह है।

उन्होंने एक बात कही---जय प्रकाश बाबू के ऊपर प्रहार की बात। यह गलत बात है।

भी क्यामनन्दन मिश्चः यह गलत बोल रहे हैं। यह तस्वीर है जो एक इंटरनेशनल रेप्यूट के फोटोग्राफर ने खींची है, रघ राय ने, इस तस्वीर से साफ है कि लाठी जयप्रकाश बाबू पर चलायी जा रही है भीर दूसरे उस लाठी को रोक रहे हैं। यहां यह तस्वीर है। इसका खडन तो कर दें? इसको हम रख द टेबल पर, ये देख लें। मगर जैसा मैंने कहा

I shall not make it an issue; as a satyagrahi. I would not. Shri Jaya-prakash Narayan too would not.

MR. CHAIRMAN: These pictures have been widely circulated. Let Shri Azad continue his speech.

श्री भागवत झा माजाद : सभापित महो-दय, मैं यही कह रहा था। मैं स्वय उस फोटो के ऊपर झाता। वह मैं स्वय दिखाता। मैंने, वह फोटो देखा है। मैंने स्टट्समैंन का भी फोटो देखा है। इन्होंने तो केवल इसी को देखा है। मैंने सभी को देखा है और मैं हर कांग्रेसकेन से कहता हू कि आप उस फोटो को देखें, क्या उस फोटो में है। उस फोटो में यह है कि जयप्रकाश बाबू बीच में हैं। उनके चारों तरफ लाठी वाली पुलिस ने प्रोटेक्टेंब कार्डन बना दी और उस कार्डेन से दूर कुछ दूरी पर एक प्रादमी ने लाठी यों उठाई हुई है। जय प्रकाश बाबू को बचाने के लिए सरकार ने स्वय न केवल प्लेन क्लोद्ब में बल्कि लाठी वाले हर जगह तनात कर रखे थे। सारा प्रोटेक्शन कार्डोन्ड पुलिसमैन का था। सारे प्लेम क्लोद्ब मैन उनके थे. (श्यवधान)

SHRI SAMAR GUHA (Contai): want to remind you that Shri Bhagat Singh was produced when Lala Lajpat Rai was beaten at the time of anti-Simon Commission demonstration. These people, indulging in all kinds of lies, are creating a situation when many more Bhagat Singhs will be produced in this country. Before Shri Jayaprakash Narayan he is a pigmy; he is a liar. The whole nation will have to apologies to Shri Jayaprakash Narayan what to speak of the Congress Party alone or any party forthat matter. Shri Jayaprakash Narayau got injured when the police attacked him. I again warn this Government that they are creating a situation when many more Bhagat Singhs will be produced as had happened when Lala Lajpat Rai was beaten.

श्री भागवत झा श्रजाब : समापित महोदय, मैं समझता हू कि अगर जयप्रकाश बाबू पर लाठी चलाई गई और बिहार सरकार ने ऐसा किथा यह बात सही है तो समूचा राष्ट्र उनसे माफी मांगेगा, हम कांग्रेस पार्टी के सभी लोग उनसे माफी मांग्रेग। लेकिन यह बात सही नहीं है। यह बात गलत है। हम अगर झूठ बोलते हैं तो ये हमारे प्रोफसर महाझूठ बोलते हैं। (श्रुवाम) . अब देखिए ये सुनना नहीं चाहते। (श्रुवामन)

SHRI SAMAR GUHA: Who speaks lies, Jaya Prakashji or Shri Bhagwat Jha Azad Who is lying. Do you think JP is a man of that type who will lie just to make political gimmicks?

MR. CHAIRMAN: Order, order.
Please resume your seat. There should be no cross talk.

SHRI SAMAR GUHA: The whole country should apologise to Jaya Prakashii. He is the greatest moral leader of the country at the moment.

भी भागवत का श्रावाद : महोदय, इनके मुखारविंद से भाषण सूनने के पुर्वही मैंने कहा था कि कांग्रेस सभापति श्री ही • के ॰ बरुमा ने कहा कि जयप्रकाश. नारायण इस देश की टावरिंग परक्रेनालिटी हैं। मैंने इसमें जोड़ा कि अगर मेरे जैसा छोटा सा व्यक्ति कोई गलती करता है तो उसे मेरे जिले पर **ग्रस**र प**र**ता है। जयप्रकाश बाब् कोई गलती करते हैं तो उसका ग्रसर सारे राष्ट्र पर पडेगा। इदिरा जी गलती करेंगी तो उसका ग्रन्तर्राष्टीय ग्रसर प्रहेगा। ग्रगर उनको लाठी लगी तो हम सभी उनसे माफी मांगगे। लेकिन हमारी बात सुनी जाय। उन पर लाठी नहीं चलाई गई। जयप्रकाश बाब ने 4 भीर 5 के बयान में कहीं भी यह बात नहीं कही कि उन पर लाठी चलाई गई। 4 तारीख को 12 बजे जब जुलस में चले तो वे कुछ थके थे। 12 बज कर 20 मिनट पर डाक्टर ग्रार० के० श्रीवास्तव ने उनकी जांच की । 12 बजकर 20 मिनट पर डाक्टर ने कहा कि उनको चन्द खरोंच लगी थी। कहीं लाठी का प्रश्न नहीं था। दो **बजे डा॰** श्रीनिवास हार्ट स्पेश्लिस्ट ने उनकी जांचकी। हा० हार० बी० पी० सिन्हा, एफ, बार० सी० एस॰ ने जांच की भौर डा॰ ए॰ के॰ सिन्हा ने जांच की। किसी भी डाक्टरी रिपोर्ट में यह कहीं नहीं कहा कि उन पर लाठी की चोट लगी। . . . (व्यवदान) . . . सुनना नहीं चाहते। . . (अवचान ) . . .

SHRI SAMAR GUHA: I want to know what was the report of the doctors. They said that there was hardened blood on the body of Jaya Prakashji. What does it mesn?

SMERI SHYAMNANDAN MISHRA: I have been with JP throughout the march.

SHRI BHAGWAT JHA AZAD: He has spoken for one hour. Why not a'low me to speak? Why should he reply to every point of mine just now?

SHRI SHYAMNANDAN MISHRA: This will help you.

MR CHAIRMAN: If you want to make a brief intervention, it is all right. Otherwise, you have the right of reply.

SHRI SHYAMNANDAN MISHRA: I am helping them.

But for Shri Ali Halder and Shri Nanaji Deshmukh, and Shri Lakhan Lal Kapur of the Socialist Party taking hard blows on themselves and shielding him, JP would have been fatally wounded.

MR. CHAIRMAN: Shri Azad has spoken for half an hour, and there are 18 more members of the Congress Party to speak.

श्री हकम चन्द कछवाय (मर्रना) : मेरा प्वाहर ग्राफ ग्राडर है। माननीय भागवत झा ग्राजाद ने इन शब्दों का प्रयोग किया है कि यहां जो कुछ कहा गया वह झठ है। यह झठ शब्द पार्लियामेंट्री नहीं है। म्रापको ध्यान होगा कि जिस समय इन शब्दों का प्रयोग किक्षर गया सदन में उस समय उन्ह्र रिकाइ से निकाला गया। मेरा निवेदन है कि मानमीय भागवत झा ने जो इन शब्दों का प्रमोस किया है. झठ शब्द का प्रयोग किया है उसे निकाला जाय ।

श्री भागवत झा ब्राजाद : मैंने यह नहीं कहा कि एयाम बाबू झूठे हैं। मने कहा कि इनकी सारी बातें झूठी है।

MR. CHAIRMAN: There is no point of order. I have ruled it out. He has denied it. He said he has not said it.

श्री हकम चन्द कछबाय : ग्राप पिछले: रेका**र्ड देखिए, उसमें जन्नां भी इस मब्द** का प्रयोग किया गया है उसे रेकार्ड से निकाला गया है। . . . (व्यवधान) . . .

MR. CHAIRMAN: There point of order. He has denied it. Mr. Mishra also agrees. Please resume your speech, Mr. Azad.

श्री हकम चन्द कछवाय: ग्रगर यह निकालते नहीं हैं तो में कहंगा कि ये सारे झूठ बोल रहे हैं। सरकार झुठ बोल रही है। ग्रगर इसको रेकार्ड से निकालत नहीं है तो मैं भी यह कहंगा कि ये सारे झठ बोल रहे हैं।

श्री भागवत मा श्राजावः वडी प्रसन्नता हई — हमारे दोस्त यह कह कर चुप तो हुए कि में झूठ बोल रहा हूं। लेकिन मैं भी तो यही कह रहा हं कि जो ब्राप ने कहा है, वह झूठ बोल रहे हैं। हम हर बात को उदाहरण के साथ कहते हैं भीर भ्राप चिल्ला कर कहते हैं---यही फर्क मझ में और आप में है।

सभापति महोदय मैं इस बात को स्पष्ट करना चाहता हं—हमारी बिहार सरकार ने ग्रीर कांग्रेस जनों ने कभी यह नहीं चाहा कि जय प्रकाश जी पर लाठी चलाई जाय। लाठी नहीं चलाई गई है, जो कहा गया है वह इक्तु है। उनको बचाने के लिये बिहार सरकार की न केवल प्लेन क्लोदस की पुलिस ने बल्कि पुलिस के बड़े बड़े प्रधिकारियों ने घेर कर रखा। जो फोटो निकाले गये हैं, वे इसी बात के प्रतीक हैं।

सभापति महोक्य, इनका एक विकल्प है - हम विधान के द्वारा चनी हुई सरकार को नहीं चलने देगे, हम ग्रसम्बली नहीं चलने देगे, हम सर्चिंदालय नहीं चलने देंगे—तो क्या बिहार सरकार कहे कि हम इस्तीफा दे देते हैं, भ्राप भ्रम्हये भीर महां बैठ जाह्ये ? हम ने इसी बात को रोकन का प्रयास किया। किस अस्त को स्थान बासू क्रिस्ट सार कहते हैं
कि जय प्रकाश की हर करम पर आग बड़ते
गये, म भी यही कहता हूँ कि बिहार को पुलिस
भीर बिहार को सरकार ने हर मोह धर
जय प्रकाश बाबू और उनके कुछ लोगों को
मागे बढ़ते का सबसर दिया, उन पर कभी
लाठी चार्ज नहीं किया। इस लिये में यह
कहना चाहता हूं कि जिस माघार पर स्थान
मस्ताव नाया गया है कि जन पर लाठी नार्ज
किया गया है—यह बिलकुन निराधार है,
गलत है। स्वयं जन नकाश बाबू ने यह बात
नहीं कही है। इस लिये स्थान प्रस्ताव का यह
माघार बिलकुल खोखला है, बिलकुल गलत
है। यह बात स्थाम बाबू जस बुद्धि जोबों कह
रहे हैं, यह उनका भ्रष्टाचार है।

दूसरी बात-ये माननीय सदस्य चाहते हैं कि वहां की विधान सभा भंग कर दी जाय। श्रीमती इन्दिरा गांधी जी ने यह जो ग्राफर दिया था और कहा था कि हम आप से मिल कर बात करना चाहते हैं कि कैसे मंहगाई कम की जाय, कैसे भ्रष्टाचार हटाया जाय, कैसे इस देश में इलेक्शन के खर्च को कम किया जाय--इन बानों का सामना ये लोग नहीं करना चाहते हैं। इन दोनों बातों को सामने रखने के बाद में यह कह सकता है कि यह प्रस्ताव बिलकुल गलत है, भ्रामक है, ग्राधार-हीन है, जिसके पोछे कोई तथ्य नहीं है। श्रीमन्, हमारे कुळ माननीय सदस्य जी गले के जोर में विश्वास करते हैं, आंकड़ों पर मही, वे इस लिये ऐसा कह रहे हैं ताकि प्रगले चनावों में इनको कुछ भ्रौर जगह मिल जांव। लेकिन, सभापति महोदय, विश्वास मानिये, हिन्दुस्तान की जनता जानती है, धगर इस देश में कोई स्थायी सरकार बनेगी तो वह कांग्रेस पार्टी की हो बनेगी, कह इन्दिरा गांधी के नेतृत्व में बनेगी, और इसी लिये इन तुमाम महानुनावां के गठबन्धत या महावठबन्वत के बावजूद भी हम यहां पर हैं श्रीर हिम्दुस्तान की जनता की कठिनाइयों में, उनके दुखसुख में, उनके विकास में, प्रवित में बराबर साथ

चलने को तयार है। मतः मेरा मनुरोब है कि इत प्रताब की नाम भूर कर दिया जाय।

MR. CHAFRMAN: Mr. R. S. Pandey. SEVERAL HON. MEMBERS rose—

MR. CHAIRMAN: I have already given one hour for Mr. Mishra.

SHRI SAMAR MUKHERJEE Tose-

MR. CHATRMAN: I will call you later.

SHRI JYOTIRMOY BOSU: It is our chance now. The usual procedure is that the Members are called alternatively from each party. It is our chance now. Shri Samar Mukherjee is speaking on behealf of our party.

MR. CHAIRMAN: Yes, Mr. Samar Mukherjee.

SHRI SAMAR MUKHERJEE (Howrah): The events in Bihar, particularly those of the fourth November, are an eye-opened to the entire people of India. The people there are in a movement. They have announced their demands. It is accepted by all that the movement was peaceful and the leadership under which that movement was going on reportedly declared that it would remain peaceful to the last. But what were the measures adopted by the Government to counter that movement? Lakhs of people were detained on the way. The Army was alerted. Air patrolling was done. The marchers were tracked. The report here in a Newspaper says: "the State Government today alerted the Army and introduced land, air and river patrolling to check the entry of persons to tomorrow's people's march to ghereo the Bihar Assembly and the residences of the Ministers and the Legislators. The Home Secretary R. N. Dass told Searchlight that aerial vigilance had been introduced to track the entry of known pro-marchers. The Government has requisitioned the services of over 200 Magistrates and 60,000 Jawans of the B.S.F. and

### [Shri Semar Mukherjee]

C.R.P. for the city and the Government has also seized over 500 trucks for the movement of the Police force."

The whole town was barricaded. Why is the Government taking these measures? Is it in order save democracy? Because lakhs of people were marching towards Patna with the demand that there should be free and fair election and that demand is considered a threat to democracy according to the ruling Congress. So they are taking these measures. Now the people want to end corruption. According to the Ruling Congress that is again a threat to democracy. They have stated that fascism is raising its head and counter revolution is starting. This was the language used by the Congress leaders including the Prime Minister. According to the assessment made by the Congress Leaders there are no masses behind this movement. Then what are these arrangements for? Was Patna being attacked by enemy Artillary forces? Those were the people who profess absolute non-violence. Their demands are just and legitimate. Their form of struggle was mass dharna. To counter that the measures taken are those like the preparation for a total civil war. Is this a reflection of the strength of the Government? No. This shows quite clearly that the Government has lost its nerves and it is completely panicky. It is afraid of the people and the peoples movement. No Government which claims to be democratic can behave in this way.

Despite huge arrangements being made, despite the cancellation trains and busses and boats and steamers, according to the newspaper 40,000 people had reports nearly According to Searchlight gathered. an unprecedented scene was witnessed in Patna on that day. Police, Police, Police everywhere. The Government was determined to foil Mr. Jaya Prakash Narayan's dharna and programme. The report says: "Exactly at 10-90 A.M. Jaya Prakash set on his march in a jeep to the Secretariat with his followers. According to eye-witnesses, the crowd could not be less than 40,000."

If after such elaborate arrangements, arrests. intimidations, large-scale cancellation of conveyances etc. 40,000 people came, what does it signify? Does it signify that you are defending democracy or that you have taken democracy? this measure to smash Whatever vestige of democracy still remains, you want to finish These large-scale preparationss rapression are the often that our democracy is seriously in danger from below but from above, from the top. This is the logical result of the policy pursued by the Central Government since the last three or four years. Today Shri Jayaprakash Narayan says, "Never in my political life I have seen such terrible repression, not even in British days." what we said three years before that the people of other States will have to pass through such experiences because we are living under a regime where they cannot rule by democracy. If democracy functions, they cannot come into power. That is why the preparations for suppressing the railway strike also were of the same nature-preparation for a civil war. The army, BSF, CRP, Territorial Army, gangster goondas—all these were called. This is not an isolated thing. It is the logical chain that in Bihar out of sheer panic, the ruling Congress have lost all their mental balance and all sense of proportion. Which type of democracy you want to defend? You are defending a Government which has vertually ceased to function and which only rules through ordinances, a Government which is corrupt to the core. You are defending that corrupt Government with the slogan that you are defending democracy. What did the CPI, an ally of the ruling party now Bihar say after the Madhubani byeelection? It is reported in their paper New Age that after the Madhubani bye-election the CPI said,

"What had happened in Madhubani has made it clear that if the ruling party is determined to win an election, it can achieve it even without the consent of the electorate."

#### The CPI further said:

"The Bihar Chief Minister can afford to flatter himself for his victory by a large margin in Madhubani, because the margin was the creation of fraud, forgery, bribery, gangsterism and misuse of official machinery on a vast scale. How long would people put up with such rigged elections? Can the artificial majority created by such widespread corrupt practices and distortion of parliamentary democracy turn the tide of seething discontent among the people?"

This is the very question I am asking them now. Can the discontent of the people be curbed by these official measures? You are living in a fools' paradise if you think that you will be able to curb the people's movement.

So, the question is how this movement is to be looked at, visualized, and what is the assessment of this movement? This movement arose out of the discontent of the people against the policy of the Government. During the 27 years of their administration this Government have helped the capitalists, hoarders, monopolists and landlords to garner the huge profits at the cost of the common people with the result that the entire economy is in their grip. And it is inevitable that those who are economically strong become also politically strong. India during the last 27 years of capitalist economy a few monopolists have grown up, and these monopolists rule over the leaders behind this Government and make them pursue an economic policy which is to their interest. That is why there is no procurement, that is why the Government retreat-

ed from their own commitment take over the wholesale trade of foodgrains and that is why they refuse to supply people their essential needs at an economic price. That is also the reason why they make public statements that there is no reason to be afraid because the food shortage in our country is less than five per cent. If this is really so, people ask, why is it that the prices are rising so high, why is it that the Government are so completely incompetent to check the price rise. It is because the Government is corrupt to the core. Some of the notorious smugglers who have been arrested have made public statements that some Ministers, MPs. and government officials are connected with them and that they have paid money during the elections so that some of them can get elected. How do you expect the people to rely on these Ministers or this Government?

JP demands the dissolution of the Assembly, which is a perfectly just demand. We support this demand. If the people demand that this corrupt Ministry must go, it is the most perfect and just demand. We have our differences with JP regarding method of the movement, regarding the raising of further demands, regarding the results that he expects from this peaceful movement. feel that JP will be disillusioned in what he expects to get because the Prime Minister has said openly would rather resign than dissolve the Assembly." So, they will go to defend this corrupt Assembly and this Ministry.

There is no proportional representation. Had there been proportional representation, in the province and even at the Centre, the Congress would not have formed the Government. If Mr. Jayaprakash Narayan raises this demand, is it a fascist demand? Is it an anti-democratic demand? It is the most democratic demand. They made a lot of promises during the elections. Even your ally, the C.P.I., has admitted the way Mr.

# (Shri Samer Mukherjee)

Ghafoor had been elected. After getting elected, if the people feel that they have betrayed their promises, have you given the right to the people to recall them? You have denied that right to them. When you have denied that right to them, they have the moral right to raise the demand that this Ministry should go and there should be free and fair elections.

This is a genuine people's movement. But there are some forces who want to utilise this movement and take it into some reactionary direction. We have already warned about those forces. We want to radicalise the movement. We want that the peasantry, particularly poor peasantry, the working class, the employees and others should be involved in the movement. They should come to the fore-front and the main target should be the sources from where the burden is being placed on the common people, that is, by the vested interests, the monopolists, the landlords and other exploiters.

That is why we have asked Jayaprakash Narayan to orient the struggle in that direction. The Congress has no moral right to raise such slogans. They have said that they have taken up a counter strategy and the counter strategy is to counter the movement by mobilisation. meant by "mobilisation" by Congress? We have the experience in West Bengal. Under semi-fascist terror, there are murders and nearly 2000 people have already been murdered. Now, the situation has arisen that a Congressman is killing a Congressman. A Congress MLA has been murdered by a Congressman. he has not been punished. What is the situation in West Bengal?

SHRI B. K. DASCHOWDHURY (Cooch-Bihar): Sir, I rise on a point of order. I would like to draw your attention to Rule 58 of the Rules of Procedure of the House. Here, it is mentioned, "restrictions on right to

make metion." This is regarding adjournment metion. What are those restrictions? Firstly, it is mentioned:

- "(i) not more than one such motion shall be made at the same sitting:
- (ii) not more than one matter shall be discussed on the same motion;"

The hon. Member is speaking on the adjournment motion. In the adjournment motion, a definite matter of urgent public importance of recent occurrence is mentioned, that is, as to what happened on the 4th November in Patna city and the action taken by the C.R.P. and the B.S.F. In the course of his speech, he has gone beyond the scope of the adjournment motion and raised many other matters. Not only that. He has gone beyond the territory of not only Patna city but also the Bihar State. He started shouting something about West Bengal affairs. The hon. Member should be asked to confine himself to the specific matter mentioned in the adjournment motion.

MR CHAIRMAN: He has raised a point of order. Please confine yourself to the matter under discussion on the Bihar situation.

MADHU DANDAVATE PROF (Rajapur): I want to make a submission on the point of order raised by the hon. Member. There are any number of precedents in this House where the Speaker has said that, even when a particular matter of public importance is being discussed, hon. members of the House are free to develop the theme as a background material for that particular issue So. he is perfectly justified in saying that.

MR CHAIRMAN: I am of the view that the hon. Member should confine himself to the subject-matter under discussion. Of course, occasionally, he may cite some precedents.

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I would like to bring to the notice of the hop. Member that only seven minutes had been allotted for the Party, but he has already taken 25 minutes. I am prepared to sive him another two minutes. He may please try to conclude.

SHRI JYQTIRMOY BOSU: We adjourn today at 6,00 p.m. and continue tlus discussion tomorrow. The Minister can reply tomorrow. We cannot sit beyond 6 O'Clock.

SHR! K RAGHU RAMAIAH: Adjournment Motion must be finished on the same day.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Then let us continue to sit till late in the night.

MR CHAIRMAN: I am prepared to give members a reasonable time. They should appreciate that there are 18 members from the Congress Party who have to speak; the other parties also have to speak. Therefore, they may exercise some restnaints on themselves.

SHRI SAMAR MUKHERJEE: I will read just two paras from the Times of India. This is a paper controlled by the Government of India. The Times of India Reporter has builten:

"All the same, CPM members are still forbidden to carry on activities openly in areas where they were once powerful. This 'limits our political initiative' said a Party spokesman. In most parts of Calcutta's sprawling Barrackpore industrial belt, Howrah, 24 Parganas, parts of Hooghly and the critire Buidwan district, including the Durgapur-Asansol belt, for example, the party has not even been able to reopen its offices; only underground contacts are possible

"In many of these areas, killing by rivals or detention under the MISA of party activists continues. Twice in recent months, Mr. Jyoti 2394 L.S.—15.

to the notice at only seven tied for the add taken 25 dt of give him le may please

OSU: We ad
Bosu's car was attacked while he was on his way to the Squarpur and Baruipur areas in 24 Parganas to address public meetings. In the Durgapur steel plant, the CITU Union is recognised by the management; yet, its office his to be shifted constantly from one place to another for reasons of security."

This is the democracy in which we are living.

MR. CHAIRMAN: Please try to conclude.

SHRI :SAMAR MUKHERJEE: I am concluding, Sir.

Here is the memorandum submitted by the CPI which has appeared in today's Times of India.

At the end in the memorandum they have written:

"The memorandum alleged that the Government, instead of solving the problems of galloping prices, corruption and unemployment, had given encouragement to hoarders, profiteers, black-marketeers and big landlords."

This is the certificate you are getting from your allies. The disorder you have created in the country you want to defend in the name of defending democracy. That means that you are defending hoarders, all corrupt people and all exploiters.

### 17 hrs.

In the memorandum they have also demanded that at least the Government should do something, and what is that they have demanded? They have demanded the immediate application of land ceiling laws to at least five big landlords in every district. This shows that the ceiling laws passed long before have not been executed and the CPI men now are demanding that in a district you at least just take the land of five jotdars and let the rest remain as exploiters. So,

[Shri Samar Mukherjee].

this is the way how CPI also is mobilising to counter this so-called threat to democracy by the people of Bihar. . .

SHRI SHASHI BHUSHAN (South Delhi): You are speaking like Mr. Basava Punniah.

SHRI SAMAR MUKHERJEE: Now, the more you try to suppress this people's movement and say that it is a serious threat to democracy. more it is bound to grow and develop further, it will have its deeper roots and ultimately the basic forces of corruption and repression will be thrown out. That is why we have requested Mr. Jayaprakash Narayan to over it and try to include the deof workers, agricultural mands labour, business employees and other workers so that the entire people may join in this fight and the entire system is changed by the bold and total upsurge of the country as a whole; and that is the only remedy.

SHRI PRIYA RANJAN DAS MUNSHI (Calcutta-South): Before I explain the other important factors behind the movement, I want to draw your attention as also the attention of the Home Minister as also of the Members to one important factor. If you kindly remember, you will find that primarily in 1973 when the movement was launched in Gujanat in the name of students posing some demands, now that movement ultimately took shape against the Ministry and the Government and the Assembly were dissolved. If you also carefully look into the aspect of Bihar agitation. you will definitely see that till the Gujarat Assembly was not dissolved, till the Gujarat Government was not completely out of power, there was no such agitation or movement either posed by the students or the people in Bihar till 1973 November, Immediately after the dissolution of the Gujanat Assembly, naturally, in a democtacy political forces that do

not like a particular political party in power take advantage and spearhead a movement. In Bihar, before March 18, in the same manner as in Gujarat, the students submitted a charter of demands to the Government demanding some facilities with regard to their hostels, paper, scholarship and other amenities for students, the centre being the Patna University.

17.05 hrs

# [SHRI ISHAQUE SAMBHALI in the Chair.]

If you also look into the developments of Gujarat you will find that after seeing the developments of Gujarat both the Central Government and the State Government were enough and careful enough to meet the demands of the students without taking it into a political movement. And also, Sir, before the violent rally of 18th March in Patna the Bihar Government mostly responded to the demands of the students. I hope I am not wrong. If I am wrong I hope I will be corrected by the leaders of the opposition. The students demanded increased scholarship and this scholarship was increased by Rs. 10 per month and the number of scholarships increased scholarship and this schothe hostel facilities were inadequate, 12 hostels were arranged to be constructed and Rs. 1 crore was allotted for that purpose. Paper allotment was arranged with the paper mills immediately after this and regarding rations in the hostel, 7.1 2 k.c. rations were allotted for the students. Even then I cannot say that the demands of the students were completely met but I should say that Government did respond quickly to the demands of the students realising them as genuine students' demands.

After adoption of this policy of the Government naturally the forces wanted to take the Gujarat students for the total dissolution of the Gujarat Assembly and to serve their particular nefarious ends. But they found

themselves in Bihar completely helpless because the Bihar Government took some positive steps on the students' problems

Then immediately, Sir. on the 18th March, in their own fashion, when there was a meeting for the Governnor to address the joint legislature they did create a show in Bihar which even Jayaprakash Narain had to condemn as a violent demonstration with combination of all rightist forces known to the political parties of India. Then immediately after that, when J. P condemned that thing, those forces, I must say, and I must appreciate, took the plea that even they have no faith in anybody else other than Mr. J. P. Narain and whatever J. P. will do, they will support and all that. If you again remember then gave a call that I am fighting corruption, I am against corruption. At that time also J.P. was the mouthpiece of the anti-corruption movement. I am talking of the from 18th March to 18th April. Sir. you might have observed the situation carefully that immediately after this, when the students' call was completely met by the Government or partially met by the Government, when the atmosphere was completely cooled, then, these political forces began the very cry of Gujarat that corruption will not be weeded unless the Assembly is dissolved, since the Assembly is a bad one, and all that. And this anti-corruption movement turned or transferred into an anti-Bihar Government movement. then, anti-Congress movement and now it is anti-Indira Gandhi movement, and I should say, anti-democratic movement. I never deny the fact that in the Government and in the administration, within the periphery jurisdiction, in respect of of our whatever we did for the people, there are lots of things which have to be done, and people are not happy. There is no denying the fact that even after 27 years of our rule the people of our country are not getting enough food, shelter, etc. There is no denying the fact that commitments made

before the people year after year have not been completely implemented. You must have seen that in the Congress also, before independence and independence and now after 1969, there is a constant change going on, to be in line with the realities of the situation, and we are moving with the people. So, this is going on. The very system which is now being adopted with the leadership of Mr J. P. Narain with leaders like Mr. Shyam Nandan Mishra, Shri A. B. Vajpayee and others is not a movement for the people; it is a movement to confuse the people.

Sir. everybody is citing the example saying that lakhs and lakhs of people are listening to J. P. because he is honest. I never understand one thing. Cannot an honest man lead a movement which is completely a reactionary movement. Cannot an man possess a political philosophy which is completely an anti-people Cannot am political philosophy? honest man preach among the people is completely a philosophy which against the democratic norms which are accepted in the country? tendency is being developed for the last few months in the Press that he is leading an agitation and genuinely this movement is honest. The movement may be given a popular shape so far as propaganda is concerned but the motive is anti-people and antidemocratic.

From 1967 to 1971 and from 1971 to 1974 there have been lot of changes in Indian politics, that is, from Uttar Pradesh to Bihar; from Bihar to Haryana; from Haryana to Punjab and Punjab to Kerala and Madras. The Congress Government completely went out of power in these States and these political forces came into power. In Bihar upto date, from 1967 to 1974 seven Chief Ministers have taken oath to rule They were not all from Congress alone. Thev included Karpuri Thakur, Mahamaya Prasad, Paswan and others. In Uttar Pradesh Shri T. N. Singh and Chander Bhan Gupta remained the Chief Ministers.

[Shri Priya Ranjan Das Munshi]. Whenever the people became impatient with the Congress rule they voted against Congress. From what election system Mr. Mody and Mr. Janeshwar Misra have got elected! I do admit that even in the election system there are faults. There is no denying the fact that people feel money should not be spent like water. There is no denying the fact that there should be changes once again. But why are you taking the whole movement in such a manner as to crush the whole democratic edifice?

JP is now being supported by CPI (M) also. CPI(M) may have political differences with many political parties but they had links with the peasants and the working class. But in no way the people who are associated with JP movement have ever sacrificed a single drop of blood for the peasants and the working class. Then for what reason you are fighting? Is it just because Indiraji is ruling in this country? Nobody denying the fact that Congress has not been able to demolish the monopoly houses and bring about land reforms. The Congress party has not been able to fulfil its pledges. Ιt does require changes outside and within also.

But I would like to submit most humbly what JP has been preaching for the last few days. What did he ultimately tell the people. He told them two things. Firstly, the students are to boycott the examinations, secondly, taxpayers to boycott paying taxes and thirdly, the people in the Secretariat not to go to the Secretariat. Now, what are the three answers? Is it not a fact that more than 75 per cent of the students appeared in the examinations? Is it also not a fact that in spite of the call given by JP a higher amount of combeen collected in mercial tax has Bihar? Is it also not a fact that the people joined the Secretariat.

What do they ultimately? They want not dissolution of Assembly but something else which JP said in a meeting on the occasion of Sardar

Patel's centenary where even Vijaya-lakshmi, Prakash Singh Badal and Acharya Kripalani also started giving sermons. JP maybe an honest man. But you know it is the custom and tradition of Indian culture that sometimes honest men are chosen to achieve nefarious ends and they are doing it. JP is not going to be assaulted by CRP but they are assaulting JP

Shri Jayanrakash Narayan, saya. a lot, of things against the present system. Shri Shyamnandan Mishra is a learned man. I do not understand why the father, at the fag end of his life, tries to educate children not to become corrupt. At the fag end of our life we do not educate younger people. This is what Shri Jayaprakash Narayan is doing in the year 1974. I would request Shri Mishra to find out as to what had happened in the year 1962. What happened also in the year 1964? What did you do for giving justice to the poor sections of the people in this country? You quiet at that time because you thought that by this democratic system you might be able to join that side. At the fag end of your life you cannot change yourself. You are of course doing this out of frustration-out of political frustration. That is Shri Jayaprakash Narayan and these people are thinking. You are doing this thing out of political frustration. This is what is happening in this country. In Binar, I hope Shri Shyamnandan Mishra will agree with me on one thing. Maybe, the Congress may be wrong or Shrimati Indira Gandhi may be wrong. But, did Shri Mishra taking Shri Jayaprakash Narayan, go from one village to another in Bihar to fight for the poorer peasants and to fight against casteism? Who prevented them from that? If in Bihar at least, for the development of the poor people in Bihar. If Shri Mishra and Shri Jayaprakash Narayan would have fought against casteism, the people would have been very much benefited. They did not do that. They are trying to take a political opportunity out of it.

Coming to the election system obviously, the people here are not happy with our system when they see that we send a lot of money for going in for a big campaign. Who will change this? Ultimately, the democratic institutions will be changed by another democratic institution but not by mob rule or by show of strength.

Situation in

जनता हमको जिलाये । जनता करेगः

I remember that when there was U.F. Rule in West Bengal, the Communist Party (Marxists) favoured the people's Committees or something that. Did the Jan Sangh agree with that? No. They said 'no, no'. when it comes to Bihar, they favoured Shri Jayaprakash Narayan and was very good. What nappened in Bengal? Did they agree with the view that what people cided would be final? But, in Bihar, you will agree because you Shrimati Indira Gandhi to go goes. who is going to come? Shri Jayaprakash Narayan is doing that It was very good. What had mocracy. The movement by Jayaprakash Narayan in Bihar stands now here. He definitely gave a popular call to the people. And that is why lakhs of people are favouring that movement. The people are told that they will be hungry for want of food so long as Shrimati Indira Gandhi is there. You say that. I do not deny that. I agree that we will have to work in quite a different manner. I do not deny that also. Then, what did you do in U.P. when you were in power? Or what Shri Charan Singh did when he was in power in U.P.? Did he go for the poor peasants? No. You are now talking against the Government; you are talking against the Parliament and you are talking against the Assembly. By this sort of movement directly or indirectly you want to break the democratic system.

So far as police excesses are concerned, I agree that in our country, the police forces whether they the C.R.P. or B.S.F. or any other, are not being sufficiently trained in a manner in which they can cope with

the situation and the people suffer on-account of this I agree with this. In such cases, whether it is a people's movement or not, I do not want to defend the police action, But, I have seen myself one thing when Shri Dev Kant Borooah went to Patna, I could tell you with confidence and when he left the airport, I found that-before my car there was a police van-an eight year child was thrown before that van and, as a result, the child died

Yes, Shyam Babu, do not try to underestimate; also admit truth sometimes. I am not saying you have done

This movement is not engineered only by those forces in Calcutta; Prof. Samar Guha is there, I know he will be angry. I know most of the organisers of JP's meeting went to the Bharat Chamber of Commerce for money; five crores from the Indian Chamber of Commerce. I know it.

SHRI SAMAR GUHA: On a point of order. He has mentioned about me.

RANJAN DAS PRIYA SHRI MUNSI: I have not mentioned your name. I have said 'some of the orga-They took more than five nisers'. crores.

SHRI S. A. SHAMIM: He is the teacher and he is the taught.

सभापति महोदयः ग्रगर इन्होंने ग्रापका रेफ़्रेन्स दिया है ग्रीर ग्रापको कोई परमनल एक्सालेनेशन देना है तो भ्राप मेहरबानी करके उसके बारे में चेयर को लिख दे, में ग्राप को टाइम देदंगा।

RANJAN SHRI PRIYA DAS MUNSI: I have not mentioned his name. I said in the first meeting of Jaya Prakash Narayan, one of the leaders of the Cong.(O), Shri Hemalendu Day was to receive. JP. A corrupt man of Bengal he collected a lot of money. Samar Babu is in-

(Shri Priya Ranjan Das Munshi). telligent enough Next time he dropped him from the dais.

SHRI SHYAMNANDAN MISMRA: Who collects money except those who can sell licences, permits, quotas and files?

SHRI PRIYA RANJAN DAS MUNSI: You do not know. He knows it. This meeting is engineered not by these rightist forces in this country. I can swear from whatever we have witnessed in the last one year that there is definitely some international link which deliberately factse that the democratic system in this country should be suppressed (Interruptions). All your friends know. I cannot explain it here; if I find time, I will explain it later.

CHAIRMAN: You 18 MR. have members from the Congress Party.

SHRI PRIYA RANJAN DAS MUNSI: Why are you impatient with me? I am speaking from the Congress Party. We have a lot of time.

कांग्रेस पर्टी का ज्यादा टाइम है। इतनी गालियां कांग्रेस पार्टी को दी गई, क्या ग्राप उनका जवाब भी नहीं देने दगे।

सभापति महोदय : लेकिन ग्रापकी पार्टी की तरफ संग्रभी बहुत संमेम्बर न बोलने वाले हैं।

SHRI PRIYA RANJAN DAS MUNSI: I will conclude in two minutes. As the movement stands at the present moment, I make this apeal to the Home Minister. The real challenge posed by this movement cannot be met just by deploying the CRP or BSF. Of course, for administrative purposes, you have to take precautions But I do feel that this rightist conspiracy headed by JP can only be fought if Government is determined to implement the economic programmes, for land reforms, for urban property ceiling and other measures to control the monopoly houses. If you carry the

fight on these fronts successfully you have done against the smugglers, I am sure that these forces will be exposed in the streets, and the people will throw them out from this democratic platform.

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SHRI SAMAR GUHA: I was one of the principal organisers of the meeting JP had when in Calcutta. My young friend has made a serious allegation that I collected money from the Bharat Chamber of Commerce.

SHRI PRIYA RANJAN DAS MUNSI: Indian Chamber of Commerce. On the day of the meeting you organised you got 9 cars from the Indian Chamber of Commerce.

SHRI SAMAR GUHA: There were two. There is an element of truth about the report, that one gentleman collected some funds. But in the first meeting, J.P. did not allow him even to enter the dais. When JP invited people to a meeting in his house, he asked that man not to come. Thirdly in the airport, he said that he would not see that man.

About the second, we made some collections begging from door to door. JP used to help us with money in the freedom struggle days. But this time wanted that a lakh of rupees should be collected for him from West Bengal. We collected Rs. 10,000; the Socialist party collected Rs. 10,000 out of a total of Rs. 15,000 which contributed. So, I only want to remind you that Jayaprakash Narayan, has become a symbol of Indian youth.

MR. CHAIRMAN: I permitted you only for making a personal explanation and not for making a speech.

श्री समर गृह: मुझे सैन्टैन खत्म करने दीजिये । जे० पी० कमी नौजबानों के खिडाफ एक बात भी नहीं कहते हैं। लेकिन गस्सा होकर इनके बारे में उन्होंने कहा—

This boy has become impertinent.

SHRI PRIYA RANJAN DAS MUNSI: It is a fact—and for the record, I tell him that in 1969, at the Gandhi Centenary meeting, JP was not allowed by the CPM and the Naxalities. I put him in the meeting I put him and his wife in my Chhatra Parishad office. He should know it.

MR. CHAIRMAN: Order, pleased, Shri Indrajit Gupta.

SHRI INDRAJIT GUPTA pore); Mr. Chairman, Sir, I naturally cannot be expected, if I have any self-respect, to support a motion regarding police violence at a time when lakhs of our people coming to Patna for today's epic demonstration have been made victims, yesterday and today, of the worst possible goonda violence. (Interruptions). There are Members sitting in this House-I do not know if they are going to speak or not-who were travelling by the Bhojpuri shuttle and other trains and who can give you an eye-witness account of what has happened.

So, my party had tabled an Adjournment Motion also. Of course Shyamnandan Babu's motion got the precedence, but I would like to read out for the information of the House the motion which my party had tabled. It reads as feollows:

"Repeated attempts since October by the reactionary and communal forces and their storm-troopers to subvert and destroy the country's democratic and parliamentary institutions and processes by means of a violent agitation in Bihar and other States, and the failure of the Governments, at the Centre and in the States, to take necessary economic measures to relieve the suffering of the masses which is being exploited by these rightist forces to serve their political deseigns."

SHRI PILOO MODY: You want to have the best of both the worlds.

SHRI INDRAJIT GUPTA: Mr Mody, your turn to speak will come.
Mr. Mody wants the people of Bihar and the people of India to have the worst of both, not the best of both.

The alternatives which are being posed here are either that the Ghafoor Ministry must continue as it is, which means the Assembly will not be called or will be put in cold storage for months on end and then the Government will be carried on by ordinance, or this Government should go and be replaced by a government representing this combine which has lined up behind Shri Jaiprakash Narayan. These are the alternatives put before the people of Bihar.

SHRI ATAL BIHARI VAJPAYEE: What is your alternative?

SHRI INDRAJIT GUPTA: My first alternative is this. Now, even this Assembly, good, bad or indifferent, which has been elected, which has been in existence within the constitutional limitations of the present system is sought to be dissolved, or destroyed, and if that is so, then, it is the irony of history that the communists in every country who are always attacked for not being believers in parliamentary democracy, who are only supposed to be working inside Parliaments in order to subvert them from within.—

SHRI PILOO MODY: You are not a communist; you are a revisionist.

SHRI INDRAJIT GUPTA:—have be come the defenders of even bourgeosis democracy. This bourgeois democracy, limited and defective as it is, is sought to be overthrown by other forces; they are propagating openly for the dissolution of the Assembly altogether and want to overthrow the entire parliamentary and electoral system.

PROF. MADHU DANDAVATE: Did not your party demand the dissolution of the Assembly in Gujarat? SHEI INDRAIT GUFTA: Tou have many spokesmen on your side; I do not know whether all your views are shared by the gentleman without you have elected as your Lokenaut, I have got here with me so many things that he has written and spoken about what he means by dissolution of the Assembly.

So many assemblies are being suspended or dissolved every year different States. President's rule is being imposed. I do not think Preseldent's rule should be taken as equivalent to the highest form of democracy; it is after all rule by the Centre and its bureaucracy. During the period of the Prescident's rule, there will be rule only by Ordinances. Here you are taking about dissolution of the Assembly by gheraoing the houses of MLAs and Ministers and taking them by the scruff of their necks and forcing them to resign. I should tell Mr. Dandavate that we never stood for this kind of technique. If it applies to some people at some time, it will apply to everybody, everywhere. I read in the papers—I stand subject to correction; I do not believe eyery; thing reported about the events of November Fourth-that during demonstration at one particular point when Mr. Shyamnandan Mishra down from the jeep or lorry, started raising some slogans according to paper reports, one slogan was: Lok Sabha ko bhi ham bhang karenge. That means that a time will come when your house will also be gheraoed by the volunteers of Shyamnadnan Mishra in the name of dissolving the Lok Sabha and they will compel you to sign resignation letters.

PROF MADHU DANDAVATE: If a day comes when we deserve to be gheraged we will not be concerned.

SHRI INDRAJIT GUPTA: I remember similar tumultuous scenes' in this House when during the days of the Telangana separatist movement, there were the same slanders, the same sbuses, (The same thing went on.... (Interruptions) Half the Congress was with you in the separatist movement.

... I find that there is a method in their cleverness. Shri Shyamnandan ilishra probably in consultation with friends deliberately restricted the wording of this motion only to the question of police excesses, leaving out everything else. Police excesses whenever or wherever they take place should be exposed and condemned. When the Naxalites with whom , we have got nothing in common politically and ideologically were subjected to all sorts of torture and repression, I did not find Shyamnandan, Mishra or his friends expressing any concern. the same. State of Bihar in Hazaribagh jail when Naxalite prisoners were kept in iron fetters 24 hours on end, it is the Communist Party, its organs, people in the Bihar Assembly who raised that question. In constituency of Moradabad, Mr. Chairman, the other day when two youngmen of Hasanpur were dragged out of their houses and shot dead-that is the allegation which you made as an eye Witness-should it not be condemned? I do not find any mention of things ..... (Interruptions) If police excesses are committed anywhere they should be exposed condemned. We are not for this kind of method that you should rely entirely on mobilisation of police force to meet any agitation, because if you do it, there are bound to be excesses, the police in our country being what it is and the special forces being trained as they are. On the other hand, if the police takes action on a similar scale against hoarders or profiteers or blackmarketeers or smugglers. Ι would welcome it. Would you welcome it?

SHRI SHYAMNANDAN MISHRA: Yes. (Interruptions):

o SHRI INDRAJIT GUPTA I am quite sincere in saying that every-

body regrets if on the 4th of this month any kind of injury has been inflicted upon or suffered by Shri Jayaprakash Narayan, All of us regret it It is for the Minister to explain whether it happened accidentally or the police were under orders to beat up Shri Jayaprakash Narayan. From the lurid description was not, if the police were under orders to beat up Shri Jayaprakash Narayan. 'I'think а verv serious situation have occurred, not what happened actually. My friend Mr. Jyotirmoy Bosu has told some newspapers-I reprimanded him about if this morning-that I had agreed to accompany some proposed delegation to go Patna to find out the facts about the actually. My friend Mr. Jyotirmoy repression and so on. I have done nothing of the kind. All I said "Our party is there in Bihar in ample numbers. If your fact-finding mission cares to go and ask them about that facts, they will surely cooperate with you". I also agreed that when there is an elected Assembly, to keep it cold storage indefinitely and to go on issuing ordinances is the most deplorable state of affairs. But the remedy for it ise not that the Assembly should be dissolved but it should be made to function. Here is the difference. Your slogan is "Dissolve the Assembly". Our slogan with which we have gone today with 5 lakhs of people to the Raj Bhavan is that the Governor shou'd see to it that the Assembly is called. (Interruptions), Incidentally, if I may strike a lighter note, for the formation of Mr. Mody and others, I would like to point out that among all this flood of ordinances which have been coming in Bihar, there is one ordinace by which Shri Jayaprakash Narayan has been appointed as Preseident of the Anugraha Narayan Sisha Institute of Socialist Then, by another ordinance, a Board was set up to administer the bhoodan land, and the chairmanship of Board was offered by that Ordinance first to Acharya Vinoba Bhave, and when he refused it his place was given to Shri Jaiprakash Narayan. So. Ordinances of this type are also their

though I do not approve of Ordinances as such. I want that the Assembly should function.

Much play has been made here of the fact that the proclaimed aims of this movement are to do away with corruption and so on; corruption mainly, because I do not hear much about high prices, which is an uncomfortable thing where they will have to go to the root as to who is responsible for hoarding, blackmarketing and so on. So they think it better to keep quiet about that

The main aim, as I find advocated by Shri Jaiprakash Narain from time to time, is the setting up of some sort of partyless democracy. Now there are some members, including friends on my right, who are students of political history or political sceince, I take, I take it; otherwise. could not be Marxists, I am sure. I would like to know from their experience of so many countries in world, wherever a partyless democracy a system in which no party should be allowed to exist has set up or established, what has come in its place. Somebody has to run the Government.

SHRI PILOO MODY: This is when the State withers away.

SHRI INDRAJIT GUPTA: That is only when the classes wither away. But here is a fully class society of exploiters and exploited and they are talking about a partyless democracy.

PROF. MADHU DANDAVATE: JP has made it clear...

SHRI INDRAJIT GUPTA: He will have his chance to expound his theory of JP. Mr. Chairman, wherever this pernicious theory has been put forward, it has been replaced by one of the three alternatives—either one party rule, because partyless democracy can be aquated to mean one party rule or a personal dictatorship by somebody or other or, thirdly, military dictatorship.

SHRI ATAL BIHARI VAJPAYEE:
All party rule.

SHRI INDRAJIT GUPTA: It will become one party rule.

I would point out that the Indian Nation of 8th January 1960 wrote:

"President Ayub Khan was working for the establishment of basic democracy in Pakistan. Jayaprakash Narayan said that he was in formaity with his (Ayub Khan's) views, President Ayub Khan was thinking on the lines of establishing a partyless government in Pakistan which, he said, was the only method to mitagate the sufferings of the people."

So, we had that experience in Pakistan. Shri S. S. Khera, a retired ICS officer, known to many people here. whom we hauled up before the Priday. vileges Committee the other wrote a book entitled India's Defence Problems in which, among other things he wrote:

"But the foreign press is not alone People in India, often influential personages whose words carry special import, specially way of newsworthiness, participate in the guessing game. Even a person like Jayaprakash Narayan was reported quite recently (Indian press, 8 May 1967) as 'toying with the idea of a military dictatorship in India' and suggesting that in the 'political instability' created by the results of the general elections February 1967, the nation should 'summon the service of the army to fill the vacuum and set right the instability'".

I do not believe that Shri prakash Narain would today openly advocate military rule in India. fact, he has denied it. He has said the sympathies of the military should shift from the government "to side" in a recent statement. Anyway, either a one party rule, or military dictatorship or personal dictatorship are the three substitutes for a party system of government. I do not know what his followers are thinking. They should speak and tell us about this, instead of talking about police repression. We should know what is the aim of the movement. Even the CPM say they support the aims of the movement, though they do not agree with many other things. We would like to know what those aims are.

Certainly, I do not believe for a single minute that this movement would help in mitagating the hardship of the people, either in respect of high prices or inflation, or unemployment or corruption. I do not believe it for a minute. Othewise, you will not find these people supporting the movement who are there, the political parties that are there, the Jana Sangh, the Congress (O) and all that

What did Mr. Jayaprakash Narayan himself sometime ago say about the Jana Sangh and the Congress (0)? This is very interesting. In an Interview to the Hindustan Times on 26th August, this year, he said:

"So, as time goes on, in cooperation with these parties, I hope deepen the socio-economic content of the movement....

-maybe, this is what he had in mind; no doubt about it-

"Two of these parties are conservative (though the Jana Sangh resents the appellation of conservatism) and I do not know about the Congress (O) which claims it is socialist though I do not know how far they would go. But it is not wise to spell out everything at this stage. But as time goes on and as the movement gets more and more radicalised, as it goes nearer and nearer to the people, these questions will be raised; and maybe, these parties themselves will be radicalised the process."

This is what your leader is saying

All I wish to say is that instead of Jayaprakash Narayan Ji being able to mould these parties in the way, perhaps, in which he wanted it, it is they

who are using him and utilising him as a figure-head, as a smoke-screen, for their own purposes.

I have referred in my motion to "storm troopers". Why did I use that expression? I deliberately used it. In this line-up of people who have expressed support to the movement, there is the R.S.S.; there is the Anand Marg; there is the Shiv Sena of Mr. Bal Thackeray who issued a statement from Bombay. That is why I have deliberately referred to "storm troopers".

Then, there are such wonderful honest ex-Chief Ministers who have never had anything to do with corruption as Mr. Biju Patnaik, Mr. Badal, Mr. Mahamaya Prasad Singh, against all of whom the Commissions of Inquiry had to be appointed on specific charges of corruption against them. Why should they join the movement if it is against corruption?

As far as the cause of the common people is concerned, here are two eminent representatives of the house of Tatas who gave their blessings to the movement, Mr. Minoo Masani, our old friend and Mr. Palkhivala who is the defender in the Supreme Court of everyone of the wasted interests who have gone to the Supreme Court to challenge any nationalisation and any kind of taking over of property. These are the people who are supporting the movement.

Then because somebody did something wrong, does it justify in imitating that? As Mr. Shyammandan Mishra said, because the Prime Minister who at that time was the Congress President took the lead in 1959 in unseating the lawfully elected Kerala Government—I think, that was deplorable—does it justify that you do it in Bihar also?

Further, we have the Bihar Chambers of Commerce who came out with an open statement and so also the Foodgrains Dealers' Association of Bihar. Mr. Samar Mukherjee was saying that this movement can be radi-

calised and that it can lead to dehoarding. The people supporting the movement are the headquarters of hoarders.

Strangely enough, even the Naxalites are in the movement. There is Mr. Satya Narain Singh, an old friend of mine, who is supposed to be underground, I suppose—there is a warrant against him—and even his statement comes out publicly in all the newspapers supporting the movement. We are told that there can never be violence. How can there be any violence? They all pledge themselves to peace. But the Naxalites are also in the movement.

I do not want to hurt anybody's sentiments. When they claim that Gandhi Ji has been re-born I do not wish to hurt anybody's sentiments by contesting it. But I will just remind you that a few weeks or months back, in a Press Conference here in Delhi, when some Press Reporter asked Mr. Jayaprakash Narayan, "When you are talking against corruption and so on, why do you, when you come to Delhi, sometimes or often stay as the guest of Mr. Ramnath Goenka?", his reply was. "What is the harm? If Gandhiji could accept the hospitality of Birla, why can't I accept the hospitality of Mr. Ramnath Goenka?". He is really a true follower of Gandhiji in that; Gandhiji is reborn in that respect. do not think that comparing Gandhiji of the pre-independence days accepting the hospitality of Birla with taking the hospitality now by Mr. Jayaprakash Narayan of Mr. Ramnath Goenka, against whom probably two dozen cases are pending in courts on various unsavoury charges, I do not think that this kind of comparison, is very palatable. All I can say is that the bulk of the poor peasantry, the agricultural labour in Bihar, the entire industrial working class in Bihar, the most downtrodden sections, the Harijans, Adivasis, the tribal people, the minority community, at least all these sections or an overwhelming bulk them, are against this movement Everybody knows that.

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This movement, with all the tall talk about total revolution and so on and so forth, is really aimed at the next elections. Nothing more than that..

AN HON MEMBER No harm.

SHRI INDRAJIT GUPTA No harm in that But say so. Why do you agitate these young boys and girls with visions of total revolution changing the entire society? That why, these boys and girls come

Now, what is the truth of the matter? The truth of the matter is this. They are talking about parallel ments and parallel Asseblies Here is something which is yet to be contradicted. What is the sordid truth? The Prime Minister asked no less person than Shyamnandan Babu, according to this first page story in the Statesman of 6th, which has to be contradicted if it is not correct, to go unofficially, privately and find from Mr. Jayaprakash Narayan what were his minimum terms on the basis of which a compromise could brought about and he would withdraw his movement According to this paper, according to this special correspondent from Patna,

"Mr. Mishra told Mrs. Gandhi that he was now in the Opposition and that she could nominate an emissary from her own Party. Mrs. Gandhi asked Mr. Mishra to suggest a name and Mr. Mishra suggested the name of Mr. Dinesh Singh, the former External Affairs Minister."

And then the story goes on here-I do not wish to quote the whole thingthat these two friends of ours made repeated attempts, visits were paid to Mr. Jayaprakash Narayan and were held with him, and ultimately out of this confabulation, a nine-point formula emerged. And this is the picture of the total revolution! are the nine points that they were going to put as demands: (1) resignation of the Bihar Ministry; (2) suspension of the Binar Assembly: (3) imposition of President's rule: (so that there can be more Ordinances); (4) suspension of the Assembly until elections in the State; that means, elections have to be held in due course; nothing more than that; (5) invitation to Mr. Narayan to come and talk: he wil-make certain proposals regarding educational reforms and corruption and so on; then, the prisoners should be released; there is nothing wrong in that.

This is the whole thing. Then it says that nothing much came out of these talks. When Mr Narayan met Mrs. Gandhi, there was no specific discussion on these nine points. But the talks broke down; they did not lead to anything.

Now, a distinguished member of the Congress Working Committee is trying his own efforts at this. I do not know whether he will be more successful then my friend Shyamnandan Babu, or the Raja Saheb of Kalakankar.

Now, it seems to me that there is a double talk going on. One is the talk meant to excite and agitate some young people in Bihar, which talks of total revolution, social revolution, party-less democracy, parallel government, parallel democracy and all that rubbish. And the truth is that talks are going on for some kind of a deal and the real aim, of course, is to get the Assembly and the Government, one to resign and the other suspended, so that the way is cleared for another election as soon as possible and, of course, in the process, also the pres-Government of India to surise the change some of its policies to take it to a more rightist position. It is quite clear. That is why JP praises China. He says, 'My Guru is Mao'. He condemns USSR but keeps mum regarding USA and Diego Garcia and American naval forces going into the Indian Ocean. So, according to him. the villain of the piece is Soviet Union and his Guru is Mao-Tse-Tung. Nowadays. I find it is a fashion among many gentlemen here who used to breathe fire and brimstone a few years ago whenever China was mentioned in this House and they have become champions of China. Since they have become pro-American, so these people also have become pro-China. (Interruptions) That is why JP talks of gherao and physical removal of corrupt Ministers and MLAs, but he keeps mum on the people who have amassed all this black money with which this corruption net is being spread by these forces, the black-marketeers, speculators, smagglers and so on.

Therefore, all it wish to say is that as far as the CPI goes, we are not enamoured of Mr. Ghafoor or his Ministry. Let me make it quite clear. As somebody correctly said, before JP. launched this movement, our Party demanded that that Government should go and our demand before the Government is that this Ministry should be radically changed and overhauled and it should be purged of Ministers as well as high officials who are corrupt.....

SHRI PILOO MODY: Have you recommended that Shri L. N. Mishra should be sent as Chief Minister?

SHRI INDRAJIT GUPTA: It does not matter what the Congress does or does not. We will oppose this movement tooth and nail to the utmost of our capacity because replacement of this government by a government of these forces whom I have mentioned is to make it certainly not better but probably will make it much worse for the poor people.

Therefore, I will finally end just by reading out briefly the demands we have posed today in Patna before the Government.

We have always told these people that this kind of movement is the result undoubtedly of justified resentment and anger of the people on the basis of unsolved and aggravating problems of day-to-day life, and this movement has to be met politically and by positive economic measures and not by reliance on Police and Section 144

Therefore, our demands are:

 Summon the Bihar Assembly within three weeks and end this rule by ordinance.

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- (2) Organise a big de-hoarding tempalgn against the big cultivators and traders.
  - (3) Funge the Government and the administration of all corrupt elements and all those who are sympathisers of Jana Sangh and Anand Marg....
    (Interruptions)

Yes, they are sitting there just as a section of the Congressmen in Bihar are helping this movement... (Interruptions). Yes, a section of the Congressmen and the bureaucracy are helping this movement. I can give you so many instances of what they have been doing.

(4) In all big cities, industrial centres and scarcity areas rationing must be introduced and a proper distribution system set up.

#### 18 hrs.

The other day I was in the Bokaro steel plant, a vital steel plant, and I was surprised to find that there was no arrangement, no tioning, no distribution system, nothing. It is a scandalous state of affairs. Fifthly, our demand is that in the flood affected, drought affected areas of Bihar provision must be made for grant of taccavi loans fertilisers, seeds for the peasants particularly poor peasants. Sixthly, our demand is what graded land tax should be introduced. The accumulated agricultural debts of all those owning one acre or should immediately be abolished. Seventhly steps must be taken for the all round development of backward areas like Chotanagpur and Santhal Par-ganas, Eighthly, the application of land Ceiling Act should be taken up, not as Mr. Samar Mukerjee said, to only five landlords and allow rest to remain. We have said this to the Congress Government, begin

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at least and if we at least begin with five big landlords, if we begin with this excess, surplus, illegally land, you will see how the movement spreads. Then, minthly, you should carry out distribution of Government fallow land to the less. Tenthly, there should be payment of D.A. at Central rates to State Government employees. eleventhly, there should be withdrawal of cases—there are so cases- against poor peasants, agricultural labourers and workers. These have been brought at the instance of the employers and the landlords. Such cases must be withdrawn.

If these things are done, if the congress party is able to mobilise the people on the basis of these steps, positive programmes, then only, it is possible to mobilise the people properly against this particular movement and also to expose the real aims of this movement, and the real character of the people who are behind this movement

If these things are not done then things will go from bad to Therefore, Sir, this is our stand. This is a clear-cut stand and we neither support the Government for responsible for creating a situation which has enabled this movement to come up nor are we prepared side with this movement. It is not a question of Ghafoor Ministry. And, dces Ghafoor Ministry mean democracy? Of course, it does not mean democracy. But I want to ask my CPM friends this thing. Do they want that system by which 25 them have come here to be shed and done away with ther? Then, what will replace it? I am appealing to my friends of the CPM, not only those sitting here. but those who are working throughout the country who are our old comrades. They should not try follow this opportunities stand. And, while they are saying all these things here, their own party committee in

Bihar has dissociated itself from the programme of the fourth. That is why their own party dissociated itself from the Delhi bandh of fourth. That is why in Rajasthan the party secretary Mr. Mohan nania came out with a statement that of course, we want to fight the congress Government but at the same time we have to fight against landlords, capitalists, hoarders blackmarketters. So. something must be done and we live in hope that the Communist Marxists will not follow this line. It is obvious that some re-thinking has been going on inside their party and I appeal to them to give up this opportunistic stand and not to followthis cheap popularity line but to join bands with the forces which fighting these very anti-democratic forces. Thank you

श्री रामसहाय पाडेय (राजनंदगांव): सभा-पतिजी, इंदर कुछ दिनों में संसद की कुछ ऐसी परम्परा बन चकी है कि ग्रधिवेशन के ग्रारम्भ में पहले दिन कोई नाटकीय प्रस्ताव लाया जाय स्रोर यह उसी का परिणाम है कि श्याम नन्दन बाब ग्रपने तमाम विरोधी साथियों से मिलकर विहार का प्रस्ताव लाये। उसकी शब्दावली में उन्होंने कहा कि पुलिस ने वडा भयंकर ग्रत्याचार किया ग्रीर जयप्रकाश नारायण जी को केन्द्र बिन्द बनाया। श्री जय प्रकाण नारायण के सम्बन्ध में उन्होंने जो ब्रादरस्पद भाव ब्रीर भावनायें प्रकट कीं सभी उससे सहमत हैं। वे एक ऐसे व्यक्ति हैं जिनका म्रादर होना चाहिये, देश ग्रादर करता है। लेकिन यें वे ही व्यक्ति हैं जिन्होंने राजनीति को कभी गंभीरता से नहीं लिया। ये वही व्यक्ति हैं जिन्होंने कहा कि राजनीति से हम मन्यास ले कर जा रहे हैं। ये वहीं व्यक्ति हैं जिन्होने स्वास्थ्य की परिकल्पना के अन्तर्गत काम करने का ब्रनुष्ठान किया। ये वह व्यक्ति हैं जिन्होंने ग्राचार्यं विनोवा भावे के साथ नैतिक ग्रान्दोलन का श्रीगणेश विया जिसमे कुछ धरती मिले धरतीहीन लोगों को ।

राजनीति से उनका कोई सम्बन्ध नहीं रहा । उनको राजनीति में लाने बाले ये विरोधी दल के लोग जाहि माम जाहि माम करते हये उनके चरणों में गिरे कि ग्रब कोई सहारा हमारा नहीं रहा, उठी जागी, सन्यास का परित्याग करो, संबोदय को छोड़ो, बिहार में ब्रा जामो। बीर उस पाटलिपुत में उनको प्रतिष्ठितं किया। इसके पहले गुजरात के इतिहास का स्मरण होता है। मैं यह पूछ सकता हूं कि जब जयप्रकाश बाब ने यह कहा कि यह सरकार ठीक नहीं है, परिवर्तन मावश्यक है, विधान सभा भंग कर देनी चाहिये, विद्यायियों का ग्राहवान तो प्रधान मंत्रों ने उनके विचारों का ग्राद किया भीर एक एक्सपरिमेंट किया कि यह देखना चाहते हैं कि जिस जन-मान्दोलहैं के संदर्भ में भ्राप यह कहना चाहतेन चलो हम मान लेते हैं कि यह जन-ग्रान्दोलन है, विधान सभा भंग हुई लेकिन जिन समस्यात्रों के संदर्भ में विधान सभा भंग करने की मांग की गई थी ग्रीर ग्राह वाहन किया गया था क्या उन परिस्थितियों का समाधान हो सका ? क्या भ्रष्टाचार वहां दूर हो गया, भाव कम हो गये ? क्या चीजें मिलने लगीं? ऐसातो नहीं हुन्ना। बल्कि हन्ना यह कि जिस चीफ मिनिस्टर चिमनभाई पटेल को ग्रापने करप्ट कहा, भ्रष्टाचारी कहा, ग्राज उसके साथ चोलीदामन का साथ बना कर चल रहे हैं। श्री जयप्रकाश नारायण को निमंत्रित किया गया और उसके लिये माध्यम श्री श्याम नन्दन मिश्र बनें। प्रधान ांत्रा जी को सदैव बड़ी गम्भीरता के साथ यह चिन्ता रहती है कि लोकतंत्र के संचालन में, विरोधी दल का सम्मान हो, प्रतिष्ठा हो और उनकी राय की कीमत हो। चुनांचे हर बात बार जब-जब भी कोई प्रश्न ग्राया देश के सामने राष्ट्रीय निर्माण का या राष्ट्र के संदर्भ में किसी प्रकार के संकट का प्रश्न भाषा, किसी भो प्रकार का कोई प्रश्न जब जब भी ग्राया तब तब बार बार बलाया गया।

चाहें रंचवर्षीय योजना हो, चाहे ला-एण्ड-मार्डर को परिस्थिति हो, बाहे संसद् के संवालन को बात हो; जो भी बड़ी बड़ी समस्यायें होती हैं, विरोधी दल के नेताओं को बुलाया जाता है भीर यही कारण वा कि जय प्रकाश जी को निमंद्रित किया गया कि माप बतलाइये, इस मावाहन के पीछे माप का संकल्प क्या है, इसके पीछे ग्रापका विकल्प क्या है, भ्राप क्या चाहते हैं ? मैं जानना चाहता हैं --श्री इन्द्रजीत गृप्ता जी ने कभी जो 9 प्वाइन्टस बतलाये. जो इस वार्ताका माधार बने, क्या उन्होंने कोई विकल्प बतलाया ? क्या प्रयाम बाब बत-लायें। - श्री जय प्रकाश नारायण जी जो एक टावरिंग भीर श्रेष्ट नेता माने जाते हैं, जिसमें कोई मतभेद नहीं है, क्या उन्होंने कोई रास्ता बतलाया ?

सभापति जो,मैं एक बात पूछना चाहता हं--चाहे जय प्रकाश जो हो या कोई कितना ही बड़ा नेता हो, प्रोसेस ग्राफ प्रोटेस्ट निर्धारित करना पड़ेगा, प्रासेस स्राफ प्रोटेस्ट क्या होना चाहिये, कांस्टीट्युशनल होना चाहिये या एक्स्ट्रा कांस्टीट्युशनल होना चाहिये--यह बात ग्राप को निर्धारित करनी पड़ेगी। चुनाव के माध्यम से इस बात का निर्णय होना चाहिये कि विधान सभा का निर्माण हो या भंग हो या जनता का स्रावाहन करके, भीड इकटठी कर-के चौराहे पर कोई निर्णय किया जा सकता है। श्रीमन, स्रोपीनियन ग्राफ दि पोपल, ग्रोपीनियन ग्राफ दि माब, दोनों म्रलग मलग चीजे हैं। म्रोपीनियन ग्राफ दि माव सैन्टे।मेंटल हो सकता है, इमोशन ला कर सरचार्ज किया जा सकता है, लेकिन उसको जनवाणी नहीं कहा जा सकता। शेक्सपीयर के इामे में सीजर ने बृद्स को मारा था । उसके बाद एक बड़ी सभा में उसके भीचित्य को सिद्ध करने के लिये जब उमने भाषण दिया तो जनता ने उसको स्वीकार किया और कहा कि बूट्स तुमने बहुत ग्रन्छा

[बी राम सहाय पांडय] किया । लेकिन उसके बाद सं अर केन्द्रोस्त मार्कश्यन्द्रोकः ने सर्वाः सभाः में भाषण् दिवा भीर कहाः किःबद्धस का वहः कामा विक्वातवातों है, देशकोहो है जीरू जनता ने क्सको स्वोकार कर क्रिया । उसके पश्चातं नवा हुआ ? बुद्दसन्तो प्रात्म-हत्वा कस्ती वडीधः में 'पूछनां मुंर'अकि 'ग्राप किस को जनकाणी' कहते हैं है जनता को वामो चैलट वानता से हो सिक्ष को जान्सक्योग है। मान वर्ष के बाद बुनाव का प्रायवान संविधान में क्षी रखा गया है ? इसलिये कि यहि हमारी: गलती हो, हमने कोई ठोड़ काम न किया हो, प्राक्तसान पूरे म हये हां, तो प्रा**न्की छ**ट है आप हमें हटा दीलिया उत्तर बैठ जायेंगे. ग्रापका स्वासत करेंगे । लेकिन और आयडस तरह के आवाहानां सं, टेक्स वन्द करने से, ला एण्ड ब्राइंर को विगाड़ कर विधान सभा भंग करना चाहते हैं, उसको जनवाणी का नाम देना चाहते हैं तो इस बात को नहीं मूलना चाहिये कि विधान सभा की एक संकिटटी है, पविवता है, वह जनता क मताधिकार से निवाचित होकर बनर्त है, इस तरह से उनको भंग नहीं किया जा सकता है। ब्राप कहते हैं कि जयप्रकाश जी के साथ लोगों की मात्मा हो ती सी । पी । ग्राई । ने भो ग्रभी कल ही एक सर्वहारा समाज प्रदर्शन करके दिखलाया है, क्या वह जनवाणी नहीं है ? ग्रभी प्रधान मंत्रो जो से कहा था — सार्वजनिक रूप से कहा था---गुजरात में हमारें कुछ साथियों का मतभेद होते हुये भी, हमने उस जनवाणी को, जो जनवाणी नहीं थी, जनवाणी मान कर विधान सभा को भंग कर दिया, लेकिन फिर भी समस्या का समाधान न हो सका। बिहार में क्या हुमा--यहां भी म्रान्दोलन का श्रीगणेश विद्यारियों के मान्दोलन से शुरू हुआ। लेकिन ग्रापको जॉनकर प्रसन्नता कि बिहार की सरकार ने युनिवसिटियों के विद्यायियों के लिये होस्टल, उनके स्कालर-शिप्स, वहां के निर्माण कार्य को, वहां के प्रशासन को पहले की प्रपेक्षा ज्यादा ठीक

से बक्त बार । जहां तक् विकार में सुप्रस् की व बात है कारी बहुत कुछ करण है । मैंने मह मही-कहा कि बिहार जन्म बन अबा है, मैं यह क ही कहत कि वह पैराकाइक बन गया है। लेकिन आप बन्द की नारा हुँगे, टैक्स मतत्व दो—इस बरह की बाद कहेंगें। तोक्रफोड़ की बात कहेंगे, जीप में बैठ कर यह क्यमनास । जी की बयल में बैठ कर, प्यामत स्दन्द बाबू स्व लोगों को इन्द्रा करके प्रदर्शन करेंगे, तो इससे विकास कै से होया ?

. पंचवर्षीय योजना के माध्यम से 120 कसेड रुपये का प्रावधान बिहार के विकास के लिये किया गया है, उसमें से कुछ दवया : दिया भी जा चुका है, मैं जानना चाहसा हं कि ग्राप इस तरह से बन्द करके विकास कैसे करेंगे ? म्नाप मगर बिहार को ... प्यार करते हैं, जो पाटलियुत्र की भूमि है, जो बुद्ध भीर महाबीर की तपोशमि है, जो राजेन्द्र बाबू की तपस्या भूमि हैं--क्या द्वाप चाहेंगे कि उसका सर्वनाश हो जाय, क्या उसका विकास बन्द हो जाय । चाहिये तो यह या कि भाप उसके मानस द्वार को खोलें, उसकीं गरिमा श्रीर प्रतिष्ठा की रक्षा करें भीर समस्याभी के समाधान के लिये प्रधान मंत्री जी के साथ बैठ कर कोई विकल्प दें ताकि प्रधान मंत्री जी उस पर विचार कर सकें।

मेरी राय तो प्रव यह हो गई है कि विरोधी दल इतना फर्स्ट्रेट हो चुका है कि शायद सबसे प्रच्छा नेता प्रव वही होगा जो तोड़फोड़ की बात करें। प्रच्छा नेता कौन ? सबसे पहले पकड़ कर लाये—जय प्रकाश बाबू को, जो सन्यास ले चुके थे। उनके बाद जार्ज फर्नाडींज को। उनके बाद राज-नारायण को, उनके बाद श्री मधु लिमये ग्रीर मिश्र जी बैठे हुये हैं। जिनका दावा यह है कि इतकान, में बड़ा फ्राप्टाचार होता है, लेकिन इन्होंने हीं एक मालण में कहा या कि

मैं वह व्यक्ति हूं जो जवाहर लाल नेहरू कीं कांस्टीट्यूएन्सी से जीत कर धाया है। नै वह व्यक्ति हंजो लाल बहादूर शास्त्री के निवचिन क्षेत्र से जीत कर भ्राया हं। भ्रज्ञा-चार हम ंरें श्रोर जीत धर थे झाउँ **भ्रष**टाक्षर हम *ूरें* भ्रौर र्जा पर मध् िनर्थं भागें। भ्रष्टाचार हम ्रें भ्रौर जीत कर बाजपेयी जी आयें। पैका हम खर्च करें भ्रौर जीत कर बीजू पटनायक भ्रायें, श्याम नन्दन बाबू जीत कर भ्रायें ---क्या कमाल की बात है—उल्टा चोर कोतवाल को डांटे।

जनसंघ को पैसा कहां से मिलता है ? कहते हैं- बाक्स कलेक्शन होता है। बाज-पेयी जी, बताइये, कैसे होता है, ? महा-रानी के चरणों में व्राहिमान-व्राहिमान करते हथे जनसंघ को समर्पित कर दिया और वहां में जो पैसा मिला, उससे जनसंघ का काम चला । झण्डाभी है ग्रीर डण्डाभीं है। आज यहीं लोग जो जनमानस का निर्माण करने वाले लोग हैं, विश्वकर्मी हैं, इस धरती पर स्वर्ग अवतरित करने की परिकल्पना करना चाहते हैं---यही अच्छे लोग हैं।

भ्रज सबसे भ्रच्छ। होम मिनिस्टर कीन होता चाहिये --जो ग्रांग लगने दे, बन्द होने दे, रेल बन्द होने दें लुट होने दे, मारपींट होने दे, सबसेग्रन्छ। वहीं है जो इन सब के बाद भी शास्ति भाव से बैठा रहे । दुन दुन बीतम, दम न कसीदम । लेकिन यदि उसने रक्षात्मक लाइक्स ले ली. जय प्रकाश जी को चोट न लग जाये, उभको बचाने का इन्तजाम किया ती कहते हैं कि जय प्रकाश जी को मारना चाहते हैं। वह भी पिरफ्तार हो कर हीरो बनना चम्हते थे। जहां कुछ सोंगों को गिरपतार किया गया था, वहां जा कर बस में बैठ गरे। बहा एक दुवे मजिस्टेट के । " उन्होंने कहा कि आप उत्तरिये, हुन आपको गिरपदार वहीं करना चाहते हैं। बहुत देर त से इकी बात पर संवर्ष होता रहा । जय

प्रकाश जी कहते ये कि हम गिरफ्तार होना चाहते हैं, वे चहते हैं कि हम नही भरेंगे। उनसे पुछा गया कि घापने गिरफ्तार क्यों नही किया तो उन्होंने जनाब दिया कि वे सर्व-साधारण वनकित नहीं हैं, बड़े ग्रसाधारण वनकित हैं, हमने उनको चिरफ्तार नहीं किया है। जड़ा उनको इतना बादर हो रहा हो, जहां विकास के मार्ग में धार्ग चल रहे हों. जहां भखमरीं ग्रीर बेजारी का मुजाबला हो रहा हो, जहां लोकतन्त्र की परीक्षा हो रही हो भौर उस परीक्षा की तुलला में हम लोग बैठ हों. उस समय इस प्रकार के धावाहनों को जनता देख रहीं है कि थे लोग क्या कर रहे हैं ग्रीर क्या करना चाहते हैं ? हमारी संसद एक पवित्र सदन है। समीक्षात्मक दृष्टि से यह एक दर्पण है जहां भात्मा की समीक्षा करनी चाहिथे । कठिनाइयों के भ्रादान-प्रदान में कोई ऐसी बात ग्रतिरेक नहीं होना चाहिये कि कोई गलत बात कहै।

ग्राप चुराव जीतना चाहते हैं-तो कैसे जीतेंगे ? बैलेट या बुलेट दो ही रास्ते हैं। बलेट का रास्ता ठीं के नहीं है। बच्चों को यह मत सिखाइये कि काम से भागो। ध्राप मजदूरों को यह मत सिखाइये कि बन्द कर दो, इस तरह से रोटी कौन देशा। बन्द होंगी तो अनाज कौन पहंचायेगा । जार्ज फरनान्डींज एक बड़े राष्ट्रीय नेता हो सकते हैं, लेकिन उनका यह हाल है--कहते हैं भि रेल बम्द कर दो । महाराष्ट्र में जब जनता भूखीं मर रही थी, उस समय उन्होंने लोकोमैने की स्ट्राइन करा दी और वहां धनाज नहीं पहुंच सना । धनाज की क्षमी ह चीजों की क्षमी है। मुझे मालुम पड़ता है कि प्रतिकियाबादीं सम्प्रदाय उनके पीछे है और उसको फाइनेंस करते हैं। कन उस्पा-दन को इसना एक षडवंत्र है ताक्षि भाव क ने हों। मैं समझता है कि इस प्रकार के षडपंत्र से हमें जानरूक होना चाहिये। जनता आपकी समर्वेभ ते आप बैठ सकते हैं।

## · [भी रामसहाय प्राडेव] .

लेकिन जिसको सभी जनता ने समय दिना है उसके साथ सहयोग की जिये। प्रवास मंत्री के हाथ मजबूत की जिये। को लिंक सगर आपने बन्द करवायातो साप एक दिन भी सही बैठ पायेंगे हम बन्द करविंगे। गुज-रात में जो कुछ हुआ उसकी पुनरावृत्ति विहार में नहीं हानी चाहिये। हम सायस में बैठ कर कोई विकल्प निकाल ताकि विद्यानियों, जिस्तानों, मजबूरों को सहयोग दे सकें स्त्रीर लो जाब का निबंहन कर सकें तथा सक्वे मानों में जाता की सेवा कर सकें।

श्री घटल बिहारी बाजपंयी (ग्वाबियर) समार्गत महोदय, ४ नवम्बर, का दिन भारत के इतिहान में काले दिन के रूप में याद रखा जायेगा। उस दिन पटना में जो कुछ हस्रा उस का चित्र मेरे मित्र श्यामानन्दन बाबु ने सदन के सामने प्रत्तुत किया। लेकिन उस दिन वहां क्या हो सकता था जब मैं इसकी कल्पना करता हंतो मेरे रोंगटे खड़े हो जाते हैं। पुलिस की जिस लाठी ने हमारे जनसंघ के कार्यकर्ता श्री नानाजी देशमख की कलाई तोड़ी ग्रगर वह लाठी जयप्रकाश जी के सर पर पड जाती तो उन की जान खतरे में हो सकती थी। यदि जयप्रकाश जी को उस दिन कुछ हो जाता तो यह कहने की भ्रावश्यकता नहीं है कि पटना में माग लग जाती सारा विहार बागी हो जाता, दिल्लीदहर जाती, यमुना में ज्वाला जाग उठती भीर भाग देश को गृह युद्ध में झोंक देते।

प्रधान मन्त्री जी कहती हैं कि पुलिस ने जयप्रकाश जी को बचाया। मेरी परमात्मा से प्रार्थना है कि हे भगवान जयप्रकाश जी को बचाने वाले से बचायों। प्रधान मन्त्री में कांग्रेस के भव्यक में, गृह मन्त्री में इतनी शिष्टता नहीं है, इतना बड़ेप्पन नहीं है कि जयप्रकाश जी से हालचाल पूछने का कब्द दिखाते। सभापति जी, भाग बिहार में जो कुछ हो रहाह भगर उस के छि जन-समर्थन

नहीं है तो फिर सारा पुलिस का बन्दोबस्द किस लिए था? श्री इन्द्रजीत गृत जी के कथनानुसार अगर विसान इस आंदोलन में नहीं हैं, अगर श्रीद्योगिक मजदूर नहीं हैं, गरीब—जन नहीं हैं, अगर बनवासी नहीं हैं तो फिर किसको पटना में रोकने के लिये जंगी तैयारियां की गई थीं?

सभापति जी, मेरे पाम पटना के डिस्ट्रिक्ट मेजिस्ट्रट के म्रादेश की प्रतिलिपि है इस का विषय है:

"The maintenance of law and order on the eve of the gherao of the Assembly in Patna on the 4th November, 1974."

इस को ग्राप पूरा पढ़ जाइये. मैं इस को सभा पटल पर रखने के निये तैयार हैं। यह किसी शान्तिपूर्ण श्रांदोलन से निपटने का श्रांदेण नहीं है? यह तो एसा लगता जैसे पटना पर कोई पैदल फीज का हमला होने वाला था श्रीर उस को रोकने के लिये हवाई जहाज, पुलिस, मजिस्ट्रेट, श्राने, नौकाबन्दी, सारे कदम उठाये गये। मैं इस का एक ही श्रंग पढ़ना चाहता हूं:

"observation from AIR".

माननीय राम सहाय पांडेय जी ने जिन दुबे जो का नाम लिया यह उन्हों के दस्तखत से जारी किया गया आदेश है:

following arrangements have been made by the State Government for observing from craft the movement of from different directions to Patna. Aircraft have been fitted wireless sets with the help of which it is possible to contact various wireless stations up to a range of 50-60 miles from Patna, Apart from wireless operators, a senior officer will be flying in the aircraft observing the movement of groups from different directions and get in touch with wireless stations at various check points and pass on information to the check

points and the district control. and AIR Patna for necessary action at various levels with the object of preventing the movement of the group towards Patna.

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The following programme for the flights of the aircraft have been finalised:

2nd November 1974—forenoon—one aircraft will make a round along the outer range of Patna. In the afternoon one aircraft will make two rounds along the outer range of Patna.

3rd November 1974—forenoon—one aircraft will make three rounds in the outer range and in the afternoon three rounds.

4th November 1974—two aircrafts in Patna metropolitan area will make half an hour round along the inner range of Patna and one aircraft would make rounds along the outer range...."

ग्रगर जयप्रकाण जी केवल प्रतिकियावादियों का नेतृत्व कर रहे हैं तो क्या ग्राप उन से राजनीतिक ग्राधार पर नहीं लड़ सकते हैं। क्या उस के लिये पुलिस की जरूरत है, क्या वायु सेना के विमानों को ग्रासमान में लाना ग्रावश्यक है? मिजस्ट्रेटों को ग्रधकार दिये गये हैं कि वह धरना स्थल पर ही मुकदमा चला सकते हैं, वही सजा दे सकते हैं। सारे पटना शहर को एक बस्तरबन्द नगर का रूप दिया गया। यह तरीका नहीं है जन-ग्रांदोलन से निपटने का। लेकिन ग्रांदोलन से निपटने की के तैयारियां बताती हैं कि जयप्रकाश जी के साथ जन-समर्थन है।

सभापति जी. प्रधान मन्त्री जी कहती हैं:

"The doctrine of mass action is incompatible with the spirit of representative Government"

च्याज वह यह भी कहती हैं कि सड़कों से उठने ज्वाली मांगों के सामने वह नहीं झुकेंगी। 1959 में केरल में क्या हुमा था, इसक, उल्लेख किया जा चुका है। केरल में कम्युनिस्ट सरकार थी, वह कम्युनिस्ट सरकार जनता के वोटों से चुन कर श्रायी थी, उस कम्युनिस्ट सरकार के खिलाफ श्रद्धाचार के ऐसे श्रारोप नहीं थे जैसे गफ्र सरकार के खिलाफ हैं। सभापित जी, फिर भी मुस्लिम लीग और नायर सर्विस सोसायटी के साथ प्रगति बाद में विश्वास करने वानी कांग्रेस पार्टी ने केरल में मुक्ति श्रांदोलन का संगठन किया था।... (श्र्यचान) क्या लोकतन्त्र को नापने का श्रीमती इंदिरा गांधी के लिए श्रलग गांज होगा और जयप्रकाण जी के लिये श्रलग है। (श्र्यचान)

प्रो० मधु बंडवरें: वाजपेयी जी, वह साथ रहे। पहले भी इंदिरा जी के साथ थे ऋार ग्राज भी हैं।

श्री म्रटल बिहारी वाजपेयीः क्यों कि उस समय भी इंदिरा गांधी प्रधान मंत्री थीं ग्रीर ग्राज भी हैं।

उस साल कांग्रेस पार्लियामेंट्री बोर्ड ने 29 जून, 1959 को एक प्रस्ताव पास किया:

"It seems obvious that change has taken place among the people and many of those who supported the present majority in Kerala Assembly during last elections have changed and are opposing it. It is a legitimate presumption that the Kerala Government now in no way represents the majority opinion of State. Normally if there was serious crisis even this situation could continue till the time of the next general elections but situation that has arisen in Kerala State has become critical because of the widespread and almost passionate opposition to the Government."

"Conflicts have arisen and the Government has frequently used the coercive apparatus of the State. This has led to great bitterness."

[श्री ग्रटल विहारी वाजपती]

which is likely to grow and make the situation more and more intolerable. In such circumstances the democratic way of meeting the situation is to have general elections in the State for the Assembly. A Government which is so challenged and which has to face this widespread and intense opposition would be well advised to accept that challenge and agree to fresh elections."

क्या यह बात बिहार पर लाग नहीं होती? इतिहास ग्रपने को दोहराता है। 1969 में ब्रधान मन्त्री ने जब अपनी पार्टी को बांटा. तब क्या उन्होंने सड़कों पर उठने बाली मांगों का सहाराले कर सत्तः के शिखर पर बने रहने की कोणिण नहीं की ? तब प्रधान मंत्री के निवासस्थान के सामने टापूपर जो प्रदर्शन होते थे ग्रौर जहां पर जयजयकार के नारे लगते थे वह तो जनता की ग्रावाज थी ग्रीर ग्राज जो बिहार में परिवर्तन के स्वर उठ रहे हैं क्या उन्हें जनता की भ्रावाज नहीं कहा जाएगा? ग्राखिर जनता की ग्रावाज को तोलने का तराज क्या है? ग्रब भी समय है विहार की समस्या का एक लोकतांत्रिक इल निकाला जासकता है। प्रधान मन्त्री मत संग्रह के प्रस्ताव को मान लें। विहार की ज़नता विधान सभा को भंग करना चाहती है या नहीं इस सदाल पर जनता की राय ले ली जाय। ग्रगर वह राय हमारे खिलाफ जाएगी। तो भी हम उस राय को स्वीकार कर खेंगे क्या कांग्रेस इसके लिए तैयार है ?

अभी अन्य तस्य भिन्न (अञ्चलती) : हम लोग वास्तविक पोल से ब्राए हैं, ब्रोजिनियम भोल से नहीं।

सभापति महोक्यः मेहर्गानी क्रांके इंटरप्ट न करिये।

की पुरुष्तात ज्ञासी पुरंहमान (किञानस्क) हम संसदात सकते हैं भीर हम नवाम दे के पूर्वें। भागी आवदसा विकास विकास मि: ध्रमकी पूछा ही क्या है जो इससे पूछों। गृह अन्त्री से पूछा रहे हैं। वह नए-नए आगए हैं। जरा मुश्किल में हैं।

मतसंग्रह का सुझाव पहली बार नहीं दिया जारहा है। गोग्ना महाराष्ट्र में मिले या धलग रहे इस सवाल पर बहां जनता की राय ली गई श्री। जुनाव में गोमांतक पार्टी जीती थी। जो महाराष्ट्रवादी है। लेकिन बाद में जब मत संग्रह हम्रा तो गोग्रा की जनता ने महाराष्ट्र में मिलने से इंकार कर दिया। चनाव के तत्काल बाद जनता की राय किस तरह से बदल सकती है गोग्रा इसका प्रमाण हैं। बिहार में भले ही कांग्रेस को पिछले चनाव में बहमत मिला हो लेकिन ग्राज जनता की राय बदली है। ... (अयवधान) सभापति महोदय म्रधिकतर वही लोग रहे हैं जो श्री तुलमोहन राम के साथ जालसाजी के मामले में फंसे हुए हैं। मैं इनको एक खबर दे इं। श्री तुलमोहन राम को गिरफ्तार कर लिπ गये है। ग्रब जो हस्ताक्षरों से इंकार कर चुके हैं उनकी भी छानबीन हो रही है। इस लिये ज्यादा वफादारी दिखाने की कोशिश न करें।

यह कहना गलत है कि बिहार का जन आंदोलन कुछ पार्टियों द्वारा भड़काया गया आंदोलन है। बार—बार जनसंघ का नाम सिया गया है। आप हमें इतना ज्यादा श्रेय देने की कोशिश न करें। बिहार में जो कुछ हो रहा है वह कोई एक पार्टी नहीं कर सकती, यहां तक कि सब पार्टियां मिल कर भी नहीं कर सकती हैं। जयप्रकाश जी का महान् व्यक्तित्व जरूर सहायक हैं। लेकिन असन्तोष के बीज अपुकी गज़त नीतियों ने बोए हैं।

1971 में गरीबी हटाओं का नारा लगा कर आपने जनता की आकांक्षाओं को जनाया है। आज ने ही आकांक्षाएं इन्हें कठचड़े में खड़ा कर रही हैं और विश्वासवात का दोवीं सिद्ध कर रही

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हैं। गरीबी ने मिटी न घंटी, उल्टें बढ़ गई है। भ बनरों से मौति हो रहीं हैं। पढ़े लिखे नौजवान ्रोजनार की तलाम में मारे-मारे फिर रहे हैं। जयप्रकाण जी को इसके लिये बधाई देनी होगी क्योंकि इस ब्रांदोलन की वजह से सरकार ने शिक्षा में बनियादी परिवर्तन करने ग्रौर ्चनाव कानन में संशोधन करने की बात माल ली है। हमारी शिक्षा नीति गलत तरीके से चल रही है, शिक्षा श्रम की प्रतिष्ठा को घटाती है. हम शिक्षा रोजगार से नहीं जोड सके हैं। जो नौजबान कल पढ लिख कर बेकार होने वाला है आज अगर उसके दिल में आग भड़के तो इसके लिए उसे दोष नहीं दिया जा सकता। हम दोषी हैं जिन्होंने शिक्षा में बनियादी परिवर्तन नहीं किए हैं। ग्रगर जय प्रकाश जी का ग्रांदोलन न होता तो ग्राप शिक्षा पद्धतिः में परिवर्तन करने की बात नहीं सोचते। चनाव कान में संशोधन करने की बात को सब स्वीकार करते हैं लेकिन इस दिशा में कभी कोई ठोस कार्रवाई नहीं की गयी। ज्वाइट ं सिलेक्ट कमेटी बनी थी। उसकी सिफारिशें रही को टोकरी में फेंक दी गई। स्राज प्रधान मंत्री कहती हैं कि हम दोनों मामलों पर विचार करने के लिए तैयार हैं। यह आदोलन की उपलब्धि है।

एक मामला और है और वह भ्रष्टाचार का है। वह बिहार के आंदोलन की जड़ में है। भ्रष्टाचार लोगों को असहा है। प्रधान मंत्री कहती हैं कि अगर भ्रष्टाचार के ठोस म्रारोप लगायें जाये तो उनकी जांच की जाएगी। लेकिन बिहार में क्या हो रहा है। एक लोका—युक्त नियुक्त हुए थे। उसके सामने मामले गए। बिहार के दो मंत्रियों के खिलाफ सप्रमाण म्रारोप लगाए गए। श्रव उस लोका—युक्त को काम नहीं करने दिया जा रहा है, उसके मस्तित्व को चुनौती दी गई है। चुनौती देन बाले कांग्रेस के विधायक हैं। लोकायुक्त ने क्या दोष किया है—

श्री डी॰ एन॰ तिवारी (गोपालगंज) : कांग्रेस (ग्रो) के हैं। श्री श्रेयामनम्बन मिर्धः वह तो पहले होते थे।

श्री घटल बिहारी बाजपेयी: मैं पूछना चाहता हूं कि बिहार की सरकार ने लोकायुक्त के पक्ष की पैरवी करने के लिए घच्छे से घच्छे वकील को घदलत में क्यों नहीं भेजा? क्या बिहार की सरकार चाहती है कि वह रहें? नहीं चाहती है।

श्री बंसीलाल के खिलाफ गंभीर ग्रारोप हैं, ठोस ग्रारोप हैं। उनकी जांच नहीं हो रही है। श्री लिलत नारायण मिश्र के बिरुद्ध जो लांछन लगाए गए हैं उनकी जांचपड़ताल का कोई प्रबन्ध नहीं किया गया है। श्रप्टाचार के ग्रारोपों की जांच ग्रगर नहीं होगी तो फिर लोकतंत्र के बारे में जनसाधारण की भावनाश्रों को विकुत होने से नहीं रोका जा सकेगा।

श्री स्थामनन्दन मिश्रः भ्रव तिवारी जीको क्याकहनाहै।

श्री ग्रटल बिहारी बाजपेयी: तिवारी जी की स्थिति वह है जो कौरवों की सभा में द्रोणाचार्य की थी।

मेरा निवेदन है कि हमारे कांग्रेसी मिल्ल कम्युनिस्ट पार्टी के बहकावे में न आएं। वह आपकी निन्दा भी करती है आन्दोलन का विरोध भी करती है।

सभापति जी, ग्रब ग्रापको जरा धैर्य से सुनना होगा । ग्रापकी उंगली कहीं घंटी की तरफ न बंढ़ जाए ।

सभापति म्होदयः इस वक्त में चेयर् में हूं।

भी भटल बिहारी बाजपेयी में भाशा करता हूं कि आप गुंझे कम से कम उतना समय तो देंगे ही जितना भाषने श्री इंद्रजीत गुप्त की दिया। दो चार मिनट कम कर दें तो 363

[श्री घटल विहारी बाजपेयी]

मुझे एतराज नहीं क्योंकि हमारी संख्या एटः कम है।

कम्युनिस्ट क्या करते रहे है ? भ्रान्दोलन की निन्दा और सरकार की भी निन्दा। वे दो घोड़ों पर सवार हैं। ग्रगर प्रधान मंत्री की जय प्रकाश जी से बातचीत होती है तो हर लोक्तंत्रवादी को ग्रीर देश भक्त को प्रसन्नता होती है। कौन है जो जय प्रकाश जी की देशभिक्त पर सन्देह कर सकता है श्रीर जो सन्देह करता है उसकी देशभक्ति स्वयं संदिग्ध है।

जय प्रकाश नारायण के विचारों से किसी का प्रामाणिक मतभेद हो सकता है। हम भी उन के दल विहीन लोकतंत्र की बात नहीं मानते । संसदीय लोकतंत्र दलों के ब्राधार पर ही चलेगा। हां दों बड़े दल बनें इस दिशा में प्रयत्न ग्रावश्यक हैं। लेकिन जय प्रकाश नारायण ने स्पष्ट कह दिया है कि वह बिहार के ब्रान्दोलन में से पार्टीलेस डेमोऋसी नहीं निकालना चाहते हैं ?

एक भाननीय सबस्य : वह क्या निकालना चाहते ह?

श्री घटल बिहारी बाजपेयी: वह क्या निकालना चाहते हैं यह जग जानता है लेकिन ब्राप ब्रपने दिमाग से क्या निकाल रहे हैं यह समझ में नहीं माता है। हमें भ्रमी जय प्रकाश नारायण को उन के शब्दों के म्राधार पर लेना है। जो राजनैतिक दल उन के साथ हैं वे भी पार्टीलेस डेमोऋसी की बात से सहमत नहीं ₹ 1

नेकिन एक बात स्पष्ट है कि देश में ग्राज बनियादी परिवर्तन की भावश्यकता है भले ही हमारे कम्युनिस्ट मित्र इस से सहमत हों या न हों भीर भने ही वे हुनें प्रतिक्रियाबादी

क हें और भपने भाप को प्रगतिवादी कहें। माज इन शब्दों का कोई मर्थ नहीं रह गया है। जो पूजीवादी सरकारें हैं के ब्राम जनता के लिए जीवन की बुनियादी ग्रावश्यकतायें जुटाना भ्रपना धर्म समझती हैं। भीर जो समाजवादी सरकारें हैं वे व्यक्तिगत लाभ की तरफ़ जा रही हैं। किसान को खेती के लिए ग्रधिक जमीन देरही है। वे ग्रथना शिकंजा ढीला कर रही हैं---भीर ग्रगर ढीला नहीं कर रही हैं. तो नोबेल पुरस्कार विजेता सोलजिनिट्सिन को उन्हें रूस से निकालना पड़ता है। क्या हम रुस जैसा ढांचा चाहते हैं? हमें न भ्रमरीका जैसा ढांचा चाहिए श्रीर न रूस जैसा ढांचा चाहिए। हमें ग्राधिक समता ग्रीर व्यक्तिगत स्वाधीनता का समन्वय करना होगा। भारत दुनिया को एक रास्ता दिखा सकता है। यह भारत का मिशन है। मगर मुस्किल यह है कि कांग्रेस के पास मैन्डेट है लेकिन मिशन नहीं है-संख्या है मगर लक्ष्य नहीं है। इतना भारी-भरकम बहुमत होते हुए देश में बुनियादी परिवर्तन के लिए उस को भौर कौनसा ग्रधिकार चाहिए ? प्रधान मंत्री को कौनसी शक्ति देने में जनता ने सकोच किया है ? बंगलादेश के संधर्ष के बाद भारत की जो तस्वीर उभरी थी, ग्रगर प्रधान मंत्री नीतिमत्ता दिखातीं, भ्रगर वह राष्ट्र निर्माण की शक्तिका परिचय देतीं, तो भारत नक्शा बदल जाता, कोई विरोध नहीं होता ।

ग्राज स्वीकार किया जा रहा है कि देश में बुनियादी परिवर्तन होना चाहिए लेकिन बुनियादी परिवर्तन की दिशा क्या होनी चाहिए हम चाहते हैं कि भूमिहीनों को जमीन मिले। हम चाहते हैं कि भूमि सुधारों को दृढ़ता से लाग् किया जावे। हम चाहते हैं कि हर एक व्यक्ति के लिए रोजगार का प्रबन्ध हो। प्राप कहते ह कि हम कहते हैं, मगर करना नहीं चाहते हैं। तो भाप कर के दिखाइये। भाप कहते भी हैं भीर करना भी चाहते हा भाप को कौक रोकता है ?

माज फ्रीज तैयार खड़ें। है मीर पुलिस सड़कों पर है। मंता को काम में लाया जा रहा है। मुझे भी बिहार में मोसा में पकड़ लिया गया भीर मुझ पर ब्रारोप यह लगाया गया कि मोतीहारी के डिस्ट्रिक्ट मैजिस्ट्रेट के घर के सामने में लाउंड स्पीकर पर कविता पढ़ रहा या। कविता पढ़ने वाने दूसरे सज्जन थे, मगर ब्रारोप मझ प लगा दिया गया।

मोती हारी जिले के जनसंघ के ग्रध्यक्ष विष्ठले चार महीने में चार बार मीसा के अन्दर पकड़े जा चुके हा वह पेग्रे से वकील हैं। उन पर एक ग्रारोप यह लगाया गया कि ग्राप भ्रदालत में उन लोगों की परवी करने हैं. जो कानन तोड कर जेन जाते हैं। यह जिबाहस्रा श्रारोप है। दूसरा श्रारोप यह लगाया गया कि इस तारीख से उस तारीख तक ग्राप फ़रार थे, जब कि सच्चाई यह है कि उन तारीखों के बीच में वह भागलपुर की जेल में बन्द थे। क्या मीसा का इस तरह ग्रन्धा-धन्ध त्रयोग होगा? ग्रीर मोसा में हाजी मस्तान को भी पकड़ा जा रहा है भीर मटल बिहारी वाजपेयी को भी पकड़ा जा रहा है। हमारी यह समाजवादी सरकार कोई फ़र्क नहीं करती है। "सब धान वाईस परेशी!" पालियामेंट के मेम्बर के लिए भी वही मीसा श्रीर हाजी मस्तान के लिए भी वही मीसा। मझे पकड लिया ग्रौर फिर छोड़ भी दिया। ग्रगर छोड़ना था. तो पकडाक्यों? ग्रीर ग्रगर पकडाथा, तो फिर छोडा क्यों? मगर ग्राज बिहार में जंगल का राज्य है, जगंल का कानून है । वहां कानुन का राज्य नहीं है।

में यह जानना चाहता हूं कि क्या केन्द्रीय सरकार ने बिहार के राज्यपाल से बिहार की स्थित के बारे में कोई रिपोर्ट मांगी है। ग्राटिकल 356 के ग्रन्तर्गत राष्ट्रपति इस तरह की रिपोर्ट मांग सकते हैं। बिहार के राज्यपाल कभी कभी ग्रपनी बात कह जाते हैं। 25 ग्रक्यूबर 1974 की बम्बई में भाषण करते हुए बिहार के राज्यपाल ने कहा में उद्धृत कर रहा हुं:

"Mr. 'Bhandae said today that the present situation in Bihar could have been averted if his public statement, a year ago, about corruption in the State had been acted upon."

बिहार के राज्यपाल कल तक हमारे साथी थे। वह सप्तारूढ़ दल से सम्बन्धित रहे हैं। उन्होंने चुनाव नहीं लड़ना है। उन्हों कुर्सी प्राप्त नहीं करनो है—वह तो कुर्ती पर विराजनान हैं और वहां से यह बात कह रहे हैं। धाँचक परिवर्तन के दिन उन को ब्रात्मा चुन नहीं रहो श्रीर उन्होंने कहा

"I had predicted and warned about the present situation in Bihar a year ago."

बिहार के राज्यपाल ने जो चेतावनी दो थी. वह सहो साबित हो रही है। यह केवल एक व्यक्ति का करिश्मा नहीं है। वह प्रतिकिया-वाद को साठ-गांठ नहीं है। यह ठोक है कि जय प्रकाश नारायण भ्राज व्यक्ति नहीं रहे हैं, बल्कि वह बनियादो परिवर्गन को दर्दम्य म्राकांका के प्रतीक बन गये हैं। 73 साल की उम्र में. रुख़ शरीर के जय प्रकाश नारायण को एक।न्त-त्रास से सडक पर घतोट कर लाते को परिस्थितियां पैदा करने के ग्राप जिम्मेदार हैं। जय प्रकाश नारायग को पद नहीं चाहिए ग्रगर वह पद लोजर होते, तो जब नेहरू जो ने उन्हें सरकार में शामिल होने का निमंत्रग दिया था, तो भर्ते लगा कर उस नियमंत्रग को ठुकरा न देते ... (व्यवधान) लिखा हुआ है। मुझे मालूम हैं। लेकिन जय प्रकाश नारायण ने कहा कि पहले भाप समाजवाद में प्रपनी निष्ठा घोषित क्रोजिए, तब मैं शामिल हो सकता हूं। नेर्ह्स्त्री ने कहा कि शर्तेमत लगाइये । जय प्रकाश न। रायण हट गये ?

# Siduation in [श्री घटल बिहारी बाजपेयी]

ग्राज कौन सी बेबैनी दिल में कौन सा बलवला, जय प्रकाश नारायण को इस उन्प्र में सरकार से जबने के लिए प्रेरित कर रहा है ? मैं ग्रपने कांग्रेसी मित्रों से कहना चाहता हूं कि वे इस को समझें। समय हाव से निकल रहा है। बिहार के ब्रान्दोलन को बिहार में हो समाप्त करने का प्रयत्न होना चाहिए । बिहार के ग्रान्दोलन को समाप्त करने के लोकतांत्रिक रास्ते ढढं जा सकते हैं। प्रजान मंत्री विजान सभाको भंगकरने को प्रतिष्ठाका सकल न बनायें। प्रधान मंत्री जब चाहती हैं, तब किसी भी विवान समा को तोड़ देती हैं-जब चाहती हैं, तो किसी भी विधान समा को मुच्छित कर देती हैं। उन्होंने विखती लोक समा को एक साल प हलेतोड़ दिया। यह लोक सभा भी एक साल पहले ट्टेगो, इस बात का खतरा है। हमारे कांग्रेसी मित्र कहते हैं कि प्रशान मंत्री को मधिकार है कि जब चाहे लोक सभा को तोड़ दें। ग्रगर प्रवान मंत्रो को लोक सभा को तोड़ने का ग्रांध हार है, तो जनता को भी विद्यान सभा भंग करने की मांग करने का ग्रधिकार है। अवान मंत्री से बड़ी जनता ग्रीर ग्रगर जनता को राय के बारे में ग्राप ो सन्देह है, तो ग्रोपीनियन पोल कर लीजिए। ग्रभी फ़ौतलाही जायेगा। हम नहीं चाहते कि सड़कों पर क्रीपला हो।

**थी राम सहाय पांडे** : 1976 को हो जायेगा ।

श्री ग्रटल बिहारी बाजपेयी : तो किर 1976 तक विज्ञान समा स्थागित करने को वात मान लोजिए (डावधान) श्राप मानेंगे। गुजरात में ग्राखिरो रात तक ग्राप कहते रहे कि विधान सभा को भंग नहीं किया जायेगा लकिन ग्राप को झुकना पड़ा ग्रीर विवान समा भंग करनी पड़ी। आज मैं कहता ह कि बिहार की विवान समा भी भंग होगो । माप को सदबद्धि प्रायेगो, इस में हमारा विश्वास हू।

ग्रगर ग्राप को ग्रथने बारे में विश्वसान हो, तो मैं नहीं कह सकता हूं।

भ्राज देश गहरे संकट में है। पुलित को जनग्रान्दोलनों को दबाने के लिए मत उकताहरी। पटनाके ग्रलावादिस्ला 4 तारीखको जो कु 3 हूमा, वह हमारी ग्रांखे खो तने के लिए पर्याप्त होना चाहिए । क्या मान्तिपूर्ण बन्द कोई ग्रपराध है ?

क्या बम्बई कांग्रेस ने शिव सेना के साथ मिल कर बन्बई वन्द का ग्राहुवन नहीं किया था? कांग्रेप ग्रगर बन्बई बन्द का ग्राहवान करें तो ठीक है और जनसंध दिल्लों में करे तो ग्रपराध है ? दिल्ली 25 हजार पुलिस के जवान तैनात कर दिए गए राजौरी गाडेंन में पुलिस मन्दिर में घुत गई। ये कपड़े हैं खून से लबाय ये देखिए. 86 साल का प्रजारी जी सून नहीं सकता जो बोल नहीं सकता, उस पर डकेती का मारो। लगाया गया । ये उस के स्कत से सने हुए कपड़े हैं।

भी शंकर बयाल सिंह (चतरा) : प्वाइंट ब्राफ ब्राईर । देखिए यह काम रोकी प्रस्ताव बिहार के बारे में है ग्रीर यह प्रदर्गन दिल्ली के बारे में कर रहे हैं। समय तहीं बरवाद करना चाहिए । इन को चाहिए कि विशय पर रहें।

श्री घटल बिहारी बाजपेयी : समार्गत महोदय, दिल्लो बन्द का भी हवाला दिया गया है। दिल्ती और विहार एक ही जंजीर की दो कड़ियां हैं।..(बावचान)... सेल्स टैक्त के इंसपेक्टर भोज कर, इतकम टैक्स के इंसपेक्टर भे त कर, फुड इंपपेक्टर भेज कर दूकानें खुलवाने की कोशिश की गई। जिन्होंने दूरानें नहीं खोलो उन पर मुक्दमाचलाया जारहा है। यह तरीका नहीं है जनता को दबाने का। ये तरीके छोड़ दीजिए। लोकतंत्र के रास्त पर वापस माइए। लेकिन मगर माप लोकतंत्र को तोड़ने पर तुले हुए, हैं . . . .

SHRI K. NARAYAN RAO (Bobbili): On a point of order. When a material or object is exhibited in the House which reflects seriously on the Government in respect of maintenance of law and order, should not the Member seek the permission of the Chair? Where is the authenticity that this is exactly the same thing? It might have been a fabricated one. This is a very important point so far as the procedure is concerned. If it is sought to be laid without the permission from the Chair, it is wrong and should be discouraged at all costs.

सभापति भहोत्यः इस बारे में पहले मुझसें कुछ नहीं कहा गया श्रीर यह श्राप का प्वाइट श्राफ श्राइंट नहीं सजेश्चन है।

वाजनेत्री जो,स्राप 35 मिनट ले चुके हैं। स्रब समाध्त करें।

श्रो ग्रटल बिहारी वाजपेसी: ग्रगर ये टोकाटांकी न करते तो में ग्रब तक खत्म कर देता। में समग्दत कर रहा हूं।

ग्राखीर में में ग्रनने कांग्रेसी मिन्नों से ग्रभीत करना चाहता हं देश 'इस 'समय ग्रराजकता के कगार पर खड़ा है। हमारे सामने ग्राधिक विकल्प नहीं हैं। समस्यामी के लोक-नाविक हम ग्रार कंडना है तो फिर किसी को प्रतिक्रियावादी और किसी को प्रगतिवादी कह कर, देश को बाट कर राष्ट्र की सामृहिक वर्तमान संकट के ऊपर शक्तिको विजय प्राप्त करने के लिए नहीं लगाया जा सकता। ग्रभी समय है। हम चेतें बिहार की उलझती हुई समस्या का हल निकालने के लिए बैठें। मैं चाहता हं कि प्रधान मन्त्री ग्रीर जय प्रकाण नोरायण फिर से मिले। लेकिन कम्यनिस्ट पार्टी यह नही चाहती। क्यों कि वह जानती है कि कांग्रेस पार्टी श्रीर जब प्रकाश नारायण की लडाई चलती रहंगी तो कम्म निस्ट पार्टी पर कांग्रेस पार्टी की निर्भरता बढ़ती रहेगी। इसलिए देशभिनत का तकाजा लोकतन्त्र-कातकाजाहै कि हम इस गरधी को सुनक्षाएं। अभी भी रास्त निकल सकते. हैं। लेकिन दर्मने की तरीका छोड़ना होगा। सरकार को सहानभूति के साथ आदोलन सं निपटने और जय प्रकाश नारायण सं सम्मान के साथ वाली करने का संकल्प करनी होगा। यह आदोलन या तो बिहार में सम्मानजनक समझौत से हल होगा, नहीं तो यह आदोलन सारे देश में फैलेगा। इसे कोई रोक नहीं सकता।

SHRI K. HANUMANTHAIYA (Bangalore): I have very carefully listened to the points made Leaders of the Opposition speeches highlighted the repressive measures alleged to have taken by the governmental authori-Some speakers made very strong speeches against the Prime Minister. One of the opposition leaders made a strong speech against Mr. J. P. Narain also. What is facing the country is a crisis in the form of a mass movement in Bihar. This movement is going on for the last 8 months. All the steps that we in the Government have taken have not been able to suppress the movement, nor is the movement led by Mr. J. P. Narain able to get the Assembly dissolved or the Ministry dismissed. It looks to me that there are two forces one immovable and the other irresistable. Therefore, when the irresistable meets the immovable you claim victory for one side or the other.

I cannot ignore this crisis. ever much I may disagree with the methods adopted by Mr. J. P. Narain's movement I cannot just dismiss it as a matter of no consequence. Nor am I prepared to impute any bad motive or unpatriotic motive to Mr. J. P. Narain. I agree with Mr. Mishraji when he said that he is a loknayak. With equal generosity he has to that you, the leaders of the opposition, with full hearted support praised Mrs. Indira Gandhi Pakistan war was won. On that day I heard the speeches in the Central half. Great speeches were made by the leaders of the opposition!

SHRI S. A. SHAMIM: And one independent, that is me..

SHRI K. HANUMANTHAIYA: Tears of joy came to my eyes because behind those speeches were intense patriotism, large heartedness and the ability to look at things with a sense of proportion.

This Bihar agitation is also a kind of danger that we face so far as the democratic processes in the country are concerned. It is not a question of repeating arguments. infinitum in consonance with party lines. These partylines, go parallel. they never meet. Therefore it is impossible to solve this crisis with a rigid party position that each one of us are taking If the lines are a little bent towards one another, then a meeting ground will appear. And it is that generous patriotic attitude which must guide all thinking, speaking and action. Ιf J. P. Narain is lok nayak remember that Mrs. Indira Gandhi is Bharat Ratna and her services to the country are in no way less than that of J. P. Narain. Please remember that for three generations three great persons in that family have served this country To talk lightly of her, to abuse her, to make fun of her, is not consistent with the right stand that the leaders of the opposition of this country ought to take.

Therefore, let us forbear accusations and counter-accusations. What is the way through which we can bring about a settlement? The hon. Leader of the Congress (O) Mr. Mishra ji in the concluding part of two suggestions. his speech made One is to withdraw the police---Central as well reserve. as second, is to appoint a commission of enquiry to see how far police actions have been in excess of requirements. These are the two concrete suggestions which he made, Let us forget the adjectives used against the Congress and the Congress party leader: I have no hesitation in accepting the proposal made by the last speaker, Shri Vajpayee, that a way must be found in order to settle this crisis.

#### 19 hrs.

I am a Congressman but I cannot think exactly on party lines I am thankful to the leaders that they have given me a certain latitude. From the first to the ninth of this month I was in Karnataka State and I had occasion to address dozens of meetings. We celebrated the day on which Karnataka to be formed. I am in great demand as I played a leading role in the formation of Karnataka  $o_n$ first day nearly 50,000 people had gathered-and I felt the sense of it-whenever Jayaprakash Narayan's name was mentioned there thunderous  $I_n$ applause. other meetings also I found that are in sympathy with him. I do not certainly say the whole State is in his favour. I am not given to exaggeration. After you made me the Chairman of the Reforms Commission for four long years I learnt the way of assessment. of exaggeration or minimising anybody's importance. Even in the faroff South there is a feeling that what Jayaprakash Narayan is doing right in its objective.

Some of us do not agree with the ways he is following. Therefore, the opposition parties who have pleaded for him, who have supported him and who have praised him have to play the great role for bringing, what is called, your good advice to bear upon him. May be the precedents that have been laid down by Government-with some them I do not agree and with some of them I agree-we might have done something for our party advantage. So, has it been the case with many other political parties in an hour of crisis. These are the human failures political leadership. generously keep all the accusations of personal advantage taken by a particular leader or political party aside and apply our mind to the problem that besets Bihar

I appeal to the patriotic fervour of my compatriots in this House These are the days of inflation and economic difficulties. Everyone of you will agree that production royal solution for these difficulties. We must not do and encourage anything which may impede production in this country. You will agree, however justified you may be in launching bunds, gheraos and strikes that production and that patriotic nation should countenance any step that impedes production and aggravates inflation and scarcity of commodities From this point of view, all of you have to apply your mind patriotically in order to solve this problem. None of you have directly, at any rate, supported the stand of Jayaprakash Narayan in the matter of dissolution of the Assembly or dismissal of the Ministry. I personally believe as a student of the Constitution that the way to change must be one of the persuasion, and not one of pressure, coercion or demonstration. have a Constitution which allows a change every five years. We cannot afford to be impatient and ask for a dissolution of the Assembly. I feel happy and welcome if anyone of you from the Opposition Parties becomes Prime Minister. But, then this lesson of dissolution and missal will be repeated ad infinitum We get into a vicious circle of destruction of Democracy. So. you have to persuade Shri Jayaprakash Narayan not to push this country into that circle. Leave these two matters, namely, dissolution of the Assembly and the dismissal of the ministry in the hand of the Congress Party. It is not that we are in admiration with the Ministry Bihar: it is not that we are in great admiration with the doings of many members of the Assembly. These things are happening not only in Bihar, but also I know personally, in other States. I have been appealing to the Congress Party that they should be strong not on the basis of malpractices but on the basis of truth and on the basis of good conventions and good standards. I am one of the many who say that

SHRI SHYAMNANDAN MISHRA: You had gone on fast against corruption in your State or elsewhere.

SHRI K. HANUMANTHAIYA: Do not repeat it. Of course, repetition loses its value.

SHRI SHYAMNANDAN MISHRA: Then tell us something as to what you propose to do.

SHRI K. HANUMANTHAIYA: Even to day, it is not a mere statement I am making here. I have been talking to my colleagues in the Congress in the Karnataka State that the political atmosphere has to be purified. So, the only way left open to me, as a Member of the Party, is to plead publicly and privately Gheraos demonstrations are things that out of place under the structure of a constitutional Government. Jayaprakash Narayan is up against corruption. I am equally so. In fact, no member of the Congress Party is in favour of corruption. (Interruptions) Please do not laugh. Can you point out any Congress Member who gets up and says 'Yes, let here be corruption'?

The Administrative Reforms Commission considered this question. It recommended the institution of Lokpal and Lokayukt in order to tackle the corruption at the higher levels. A Bill was also introduced in Parliament.

SHRI ATAL BIHARI VAJPAYEE: Then why was that Bill not passed.

SHRI K. HANUMANTHAIYA: I am appealing to this House and the Government also in this regard. The Bill is pending consideration for the last 3½ years. It has not been passed in this House. It is now pending. May be, Government has not been able.

### [Shri K. Hanumanthaiya]

to find time for it. I do not know the reason. Let Shri Javaprakash Narayan take this as one of the issues. We have to find ways of confronting corruption with appropriate measures. If we shout all the time against ccrruption, we will have merely wasted our lungs, and we will not have taken any effective steps. If the Opposition Party shows some ways of eradicating corruption from public life, we are prepared to consider them also. There are two suggestions that have already been made by Shri Shyamnandan Mishra, the leader of the Congress (O). One is that there must be a Commission of inquiry and the other is that there must be withdrawal of Central police forces from there

You keep those two points.

Another point I make is this. All of us are agreed on electoral reform. Jaya Prakash Narayan has highlighted the problem of electoral reform. It is not necessary for anybody to tell us this. We know that the electoral system has lent itself to over-spending, to corrupt ways and to questionable methods. May be many a time we are not able to prove it legally in a court of law. But actually this system has come to acquire many bad characteristics. The Prime Minister has also announced that she is very particular about reforming the electoral system. You are all equally of the same opinion. The method suggested by some is that all the political leaders, ruling and Opposition should sit together and evolve a formula. It has proved to be an impossibility. Let us recognise the fact that one of us has his own views. changeable views in fact. That is the way politics is being conducted this country. We have not followed the line of thinking a big way, but in a partisan way For example, the CPI leader who spoke made so many allegations against Jaya Prakash Narayan. we scrutinise their history, we can level an equal number of charges

against them. In fact, I am personallly of the views that if the CPI had taken to a higher level of preaching ideology and not attack persons, they would have made much more progress. I have been seeing this; one of their strategies is that if anybody disagrees with them, they condemn him wholesale, attack him in all possible ways. These are not the which will strengthen the ideology of the Communist Party. On the other hand, it will produce such a revulsion that they will gradually lose. What are they now? Instead of being the Opposition Party, they have become a party of position. They want a position with the Congress. want an advantageous position their own purposes. Therefore, do not try to create the impression that we could be misled by the accusations make against Java Prakash Narayan. If you really want to solve the crisis that has overtaken. Bihar cease abusing Jaya Prakash Nanayan.

RAMAVATAR SHRI SHASTRI (Patna): We have never personally abused J.P. We say his ideology is very dangerous. That is not abusing him.

SHRI K. HANUMANTHAIYA: Here are two persons involved. If your Jaya Prakash Nanayan is Loknavak. our leader is Lok Nayak. Please keep this in mind. It is not that she has posed herself as the leader. The country has shown by constitutional methods that it has unquestionable confidence in Therefore, she is there. We cannot just dismiss her. She will not quit her position next month or next year. She is a permanent entity.

SHRI SHYAMNANDAN MISHRA: Permanent entity?

SHRIK HANUMANTHAIYA: Permarient entity in the sense that offices may come and offices may go, but her leadership cannot be minimised and her influence in the country cannot be wished away. Sife is there. I have great regard for Jaya Prakash Narayan. Every one of us who is interested in restoring normalcy in Bihar must try to bring these two persons together. I make an appeal also to my Party and to my leader. We were able to come to an understanding with Bhutto who was the arch enemy of the country, who was the personification of communal fanaticism which took the shape of Pakistan and war. When we have come to an agreement with such a person, it stands to reason-I do not say much morethat we have to come to an agreement with Shri Javaprakash Narayan, And when he comes here, if you encourage him, incite him, to more demonstraand agitations, an agreement cannot be arrived at. It is in a spirit of patriotic fervour, in a spirit of cooperation that these two persons have to approach one another and see that a settlement is arrived at. It is not very difficult. If I understand the stand of opposition political parties, they are interested only in these two

SHRI SHYAMNANDAN MISHRA: That is with regard to the incident on the 4th, but about the basic issue it is not so.

issues: withdrawing the police-

SHRI HANUMANTHATYA: Do not explain it away; stick to a position. These two things can be easily agreed upon, provided Shri Jayaprakash Narayan withdraws his movement Mahatma Gandhi, when he wanted to negotiate with the Viceroy, he withdrew the movement on some occasions to negotiate. Shri Jayapnakash Narayan, who claims to be the follower of Mahatma Gandhi, cannot negotiate with a baton in his hand, figuratively speaking. He has to see that a calm and peaceful atmosphere is established before cordial talks take place. Therefore, as soon as he makes up his mind to come to a settlement, the first thing is for him to create a happy atmosphere. It is that the movement has to be withdrawn.

people of Bihar have to be saved from the sufferings they are undergoing, from the deprivations they are undergoing. It is a patriotic service in itself. I am sure a way can be found through the good offices of the opposition parties and others to find a solution. It becomes an impossibility if we try to exploit this situation, this crisis, for our own political purposes or party purposes. Here is an issue as important as external war. We have to rise to the occasion even as we did during the Pakistan war.

Sir, some people were saying that there is Ram and there is Ravan and so on. In India we now have enemy; it is a four-headed enemy, namely, corruption, casteism, inefficiency and dishonesty. Nobody can deny it. I do not take information from anyone else; I am directly in touch with the people. If there is a referendum in any place, they will all vote for this and say. "Yes; theseare the evils existing." Not that anyone will come and do things better. We have seen the performance coalition ministries headed by opposition political parties between 1967 and 1971. Therefore, your record also is before the people. Let us not accuse one another of any malpractices per se. We have to turn a new chapter. We have to magnanimously forget the past and sit together, with new outlook and imbued with a sense of mission to establish peace and progress in this country. This is my humbleopinion.

The Government may not accept my suggestion, but I venture to suggest that these two proposals of mine, a Commission to reform the electoral system and the appointment of Lokpal and Lokayukt may be subjects of discussion, negotiation and settlement between these two great leaders,

SHRI J. MATHA GOWDER (NIgiris): Mr. Chairman, Sir, in the State of Bihar Shri Jayaprakash Narayan

#### [Shri J. Matha Gowder]

is in the vanguard of people's agitation. At the very outset, I would like to point out that it is not proper for the ruling Congress Party and Prime Minister of the country to say that this mass movement is being spearheaded by reactionary forces in the country, just because some Opposition Parties have joined this movement or some Opposition Parties have extended their support to this movement. If the Prime Minister is going to be persistent in saying that any agitation against the ruling party is reactionary, does that in any mean that the ruling Congress Party alone is progressive and all others in the country are reactionary? If that criterion is the yardstick, in when Shrimati Indira Gandhi was the President of the All India Congress Party, she and her party did make an all-out effort to dislodge the duly Ministry in Kerala elected C.P.I. under the leadership of Shri Nambooyardthe same dripad. Applying stick of Bihar movement, could not say that Shrimati Indira Gandhi was also a reactionary at the time when she spearheaded the movement of Namboodripad for the removal Ministry in Kerala? I refer to this because there cannot be this kind of universal application of the principle of reactionary forces spearheading mass movement; in a democracy it is likely to recoil on the ruling party also some day or the other.

One should see who is conducting this movement. The very name of Jayaprakash Narayan evokes a feeling of reverence throughout the length and breadth of the country. When the news appeared in the Press that J. P. had been beaten by the police on the 4th November, the entire nation was upset. If something bad had happened to J. P., I am sure the entire country would have been in flames. On the 5th November, the Police encircled J. P.'s house and he was impresoned in his own house.

Naturally the people wanted to know whether this is a democratic country. But the ruling Congress Party announced that this step had been taken to give protection to J. P. On 5th November, J. P. could not go anywhere because of the Police guard around his house. Could there be any thing more shameful than this in a democratic country? Even during the days of oppressive British rule, this had not happened. The entire city of Patna was barricaded, as if there was going to be an invasion from an inimical foreign country. Were Chinese or Pakistanis going to enter Patna that day? On the other hand, the people born in this country, more especially the people born in the State of Bihar could not enter Patna that dav

If the Government had not become nervous about JP's movement. why did they barricade the entire city of Patna? The Government had surely felt that if such a barricade was not there, the people would certainly have made J.P's movement a resounding success that day. This was the fear that goaded the Government to barricade the city of Patna on that day.

I do not advocate the theory that a duly elected Assembly should be dissolved just because some people voice such a demand. Just because an opposition party demands the dissolution of a State Assembly or even the Parliament, the Government need necessarily conceded to such a mand. But here in the case of Bihar, who has started this demand? because of ever-spreading corruption in the State J. P. started this popular movement. The Prime Minister could have invited him for fruitful talks at the initial stages of this mass agitation. If this had been done, the situation there would not have worsened so much. But, in the initial stages, it became a question of prestige for our Prime Minister. In case of some ordinary leader could have entertained this attitude. But in the case of J. P. this should net have become a prestige issue for the Prime Minister. After all, she is not just the leader of the ruling Congress Party. She is the Prime Minister of the entire nation; she is the leader of the people of our country.

Shri R. D. Bhandare, the Governor of Bihar, bemoaned in Bombay last week that if his references to widespread corruption in Bihar, made by him immediately after assuming the Office of Governor, had been note of seriously, this unhappy situation could have been averted. What happened then? Shri Bhandare was summoned to Delhi and scornfully treated. As he was a Party man and as he was interested to safeguard his new Office, he resiled from his stand. I would like to know whether he also became a reactionary just cause he referred to all-pervasive corruption in Bihar. Similarly, some Congress Party M. L.As, who are supporting J. P., become reactionaries? Recently, a prominent leader of the Congress Party met J.P. in his house. Has he also become a reactionary? When J. P. was in Delhi 5 lakhs of people gathered to hear him. At Ludhiana, more than 10 lakhs of people had gathered to hear him. Wherever J. P. goes, draws huge crowds. Have they all become reactionaries? At this rate, in our country not even 10 per cent of the population would be progressive, if the Prime Minister goes on saying "everyone opposing the ruling party is reactionary". But the people of the country know who is progressive and who is reactionary in our country. I would also like to point out with all the force at my command that Government would not be able control the situation, with this attitude. The Government will be daydreaming if they think that Police repression will crush J. P's movement; in fact, a great leader like J.P. is not going to be cowed by this kind of Police repression.

Here, I would like to quote from yesterday's issue of National Herald a news item:

Six parties including the DMK, Congress and CPI in Tamil Nadu have come together to organise a campaign to fight the Bihartype movements and protect democracy, a report from Madras says.

Shri Hanumanthaiya and the C.P.I. leader, in their speeches, emphatically stated that the Bihar Assembly should not be dissolved, in the interest democratic institutions in our country. This is in consonance with the news that I have referred to just now. But I would like to condemn the perpetuation of oneparty rule in a democracy and also the denial of rightful chances for the opposition parties in the governance of the country. In Kerala there is the coalition Government of the C. P. I. and the Congress Party. Only in Tamil Nadu a full-fiedged Opposition Party, i.e., the D. M. K. is in power. If the Congress Party and the C. P. I. join hands to agitate against the ruling Opposition Party in Tamil Nadu, do they not become reactionary forces by the same token which is being applied in Bihar now? So far as Tamil Nadu is concerned, the Congress Party is reactionary, the C. P. I. is also reactionary.

We in Tamil Nadu are not afraid of such agitations; we will fight in a democratic manner.

I would have to emphasise here that the policy of the ruling Congress Party varies from state to state. The Prime Minister has not taken the ruling party on the right track throughout country. The leaders of the ruling party are known for making contradictory statements. That is why the country has gone to dogs. I have no hesitation in saying that so far as the ruling party is concerned, the Party is more important than the nation. and in the case of Congress Party leaders, power is more important than the party. Naturally, democracy is in peril in our country. The intolerance of ruling party towards Opposition Parties, especially in a democracy, is surely leading the country into chaos. The ruling party cannot

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tolerate one Opposition Party in the seat of power; in a democracy all the political parties can aspire for the seat of power. If J.P's agitation against the ruling party in Bihar is reactionary, then naturally such agitations against the ruling party anywhere in the country, whether the ruling party is Congress or any other Opposition Party, is reactionary.

As I stated just now. the Minister is the leader of the Nation: she is not just the leader of one political party. She should not hesitate to act justly and judiciously whenever a situation demands. The leader has failed to take the people of the country on the right path. She should not have made it a prestige issue in the matter of initiating discussions with J. P. at the very beginning of this agitation. For today's unfortunate situation in Bihar, the Congress Party alone is responsible, not other Opposition parties. Do not blame the Opposition Parties for all the miseries of the people of Bihar.

I would appeal to the Prime Minister that she should act as a leader of the Nation and not as a leader of the political party.

श्री विभूति मिश्र (मोतोहार): सभापति महोदय, बिहारी सतसई में एक दोहा है:
"कहलाने को एकत रहत, ग्रहि मयूर मृग बाध,
जगत तपोवन सोकियों कि दी घ दाग्र
निदाध।" इस का ग्रयं यह है कि तपोयन में
केठ की तप्त धूप के कारण सांप, मृग, मयूर ग्रीर
बाघ सब इक्ट्रेट हो जाते हैं, स्थोंकि उन को
धूप उ खतरा रहता है। इस का क्या कारण
है कि सारी पाटियां कांग्रेस के खिलाफ इक्ट्रेटी
हो उई हैं लेकिन ग्राप्स में उन का मेल नहीं
है। में प्याम बाबू दे पूछना चाहता हूं कि जब
सब पाटियां इंक्ट्रेटी हैं तो फिर पताही
ए अन्वली कांस्टीट्यएन्ती के जुनाव के संबंध
से कांग्रेस (श्रो) भीर सोगीबास्ट पत्टी में धी
रमापति सिहं ग्रीर श्री रामानन्वन सिह

हाईकोर्ड में मृत्कदमा स्थों चल रहा है। क्या इस. यांटियों में कोई केस है?

कहां तक श्री ज्यप्रकाश नारायण का संबंध है जब संविधान बन रहा था. तो श्री जय प्रकास नारायण की पार्टी के लोगों ने उस का बहिष्कार किया भीर कहा कि हम संविधान बनाने में भाग नहीं लेगे। जब संवि-धान बन गया. तो 1952 में सोश्रालस्ट पार्टी ने चुनाव लड़ा। उन को उम्मीद थी कि बिहार सरकार मेरे हाथ में ग्रा जायेगी। जब ऐसा नहीं हम्रा, तो वह बैरागी, भ्रदानी, जीवन-दानी भौर ग्राम दानी वन गये। उसे वाद वह सर्वोयवादी हो ग्रये। में समझता है कि सर्वोदय नहीं होना चाहिए, बयोंकि गांधीजी ने कहा मर्वोदय में सब होंगे---गरीब भी धनी होंगे फ्रीर विडला भी धनी होंगे. इसलिए म्रन्त्येदय होना चाहिए नीचे बालों को ऊपर उठाना चाहिए। बह इस ब्रादोलन में क रें: चले ब्राये, यह पता नहीं है।

उन्होंने पांच मिनिस्टरों के बारे में कहा कि बह बड़े ईमानदार हैं। और फिर एक हफ्ते में ही उन्होंने प्रपनी बात बदल दी और कहा कि बे ईमानदार नहीं हैं। जिस ब्रादमी का अअमेंट इतनी जरूरी जल्दी बदल आये, हो सकता है कि किसी दिन वह इन लोगों के ब्राद्दों ने का नेतृत्व भी छोड़ दे। इसलिए हम लोगों को प्राद्दों ने का नेतृत्व भी छोड़ दे। इसलिए हम लोगों को पन्हें सुझाव देना चाहिए कि ब्राप का यह रास्ता उचित नहीं है भीर म समझता है कि वह समझ भी अपये। प्रधान मन्द्री के परिवार के साथ उन का बहुत पुराना सम्बन्ध भीर रिक्त रहा है। इसलता है कि वह पुराना स्थित की समझता है के वह पुराना स्थित की समझता है कि वह पुराना स्थित की समझता है के वह पुराना स्थित की समझता है कि वह पुराना स्थाप समझता है कि वह पुराना स्थित की समझता है कि वह पुराना स्थाप स्थाप स्थाप समझता है कि वह पुराना स्थाप समझता है कि वह पुराना स्थाप स्था

थोड़ी देर के जिए मान लीकिए कि समग्र प्राक्त बिहार विधानसभा को की कर दिया जाये, तो ये लोग प्राप्त में लड़ने लगेंगे, सूला कि जिए क्षाड़/संचर्ष सम्रित में स्थित सके हैं होने लगेगी। वास्तव में छात्र' संघर्ष समिति कुछ नहीं है। विभिन्न पोलीटिकल पाटियों के विद्यार्थी बहुका दिये गये हैं भीर वे छात्र संघर्ष समिति में जामिल हो गये हैं।

में बिह्नार का रहने नाला हूं भीर में वहां की सारी स्थिति को जानता हूं। स्यामनानू की पार्टो के भाभिकतर सदस्य उस को छोड़ गये हैं, सिर्फ दो नार भाननी नम गये हैं। हो सकता है कि स्थाम नानू भी किसी दिन हमारेसाथ नले आयें। नह कहते हैं कि भुनान में कन खर्च होना चाहिए उन से पूछिये कि मेरे नुनान में कितना अर्थ हुआ। विरोधी पार्टियों भी नुनान में खर्च करती हैं। भाभी प्रधान मन्त्री जीने एक भाषण में कहा है कि विरोधी पार्टियों के पास पैसा कहा से इतना पैसा भागता है। वे भुनान में कांग्रेसे से ज्यादा खर्च करती हैं।

भी भनेत्वर मिथ (इनाहाबाद) : इस बारे में एक पार्लियामेंटरी प्रोब होना चाहिए।

भी विमूति मिष्यः श्राप लोगों का कम खर्च नहीं होता है। में मानता हूं कि चुनाव में सुधार की जरूरत है।

श्री बाजपेयी ने मोतीहारी में भाषण दिया। उन की पार्टी के झादमी हमारे थाने के रहने वाने हैं। वह मीसा के अन्तर्गत जेन में थे।

श्री वाजपेयी ने कहा कि वह उन से मिलना चाहते हैं। डिस्ट्रिक्ट मैजिस्ट्रेट ने कहा कि कोई एतराज नहीं है भीर उन को छोड़ दिया।

श्री घटल विक्षारी वाजपेयी : नहीं छोड़ा। उन्हों बाद में इजाजत वापिस लेली।

भी विभूति विश्वः श्री वाजपेयी डिस्ट्रिक्ट मैजिस्टेट के घर से डेढ़ मील की दूरी पर 2398 I.S.S—17. भाषण कर रहेथे। उन्होंने कहा कि हमारे म्रादमियों को नहीं छोड़ा।

श्री घटल विहारी वाजपेयी: मैंने छोडने की बात नहीं कहीं।

भी विभूति मिश्रः उन को विश्वास नहीं हुमा। इन्होंने कहा कि हमारे ब्रादमी को यदि नहीं छोड़ते हैं ....

भी प्रकल विहारी वाक्येची: गलत बात है। मैंने जो कहा वह मैं बताता हूं।... (व्यवचान): .... सद्धा ति जीव मेरे ही सामने गलतवयानी हो रही है। मैंने कहा कि: मैं छोड़ने की मांग नहीं कर रहा हूं, मैं को मुलाकात की मांग कर रहा हूं। डिस्ट्रिक्ट मैजिस्ट्रेंट ने पहले मुकाकात की हवाजत दे दी फिर वापस ले ली। इससे झगड़ा शुरू हुआ। ... (व्यवचान)....

सभायित महीद यः मिश्रा जी, भाप जनसे मत कहिये, मुझ से कहिये । यह डायलाय मत कीजिये।

बी बिमूरि किया: उसके बाद इनके मन में क्या हुआ, एकदम मतवाने हाथी के जैसे मंच पर से चले भीर इनके पीछे पीछे लोग चले। लोगों को मालूम हुआ कि बाजपेयी जी पासल हो गये या क्या हो गया इनको ? कुछ तमामबीन लोग पीछे पीछे लग गये। डिस्ट्रिक्ट मैजिस्ट्रेट के बंगने पर गये जो डेड मील की दूरी पर है।

सभापति महोदयः मिश्रा जी से मैं यह मर्ज करूंगा कि यह पागल लफज जो भापने इस्ते-माल विया उसे वापस ले लें। मेरी दरब्वास्त है भापसे। वह मांग नहीं दर रहे हैं भौर मैं जानता हूं कि भाप भी यह नहीं कह रहें हैं, लेकिन जिस तरह से भापने कोट किया, मैं भापसे यह दरब्वास्त करूंगा कि उस कोढें शन में भाप यह लफज पागल न लायें तो ज्यादा भच्छा होगा।

बी विज्ञित सिक्षः जो लोगों ने मुझ से कहा वहीं बात मैं शह रहा हूं। प्रथनी बात नहीं कह रहा है।

ग्रव वहां से डेंड मील की दूरी तक ये चले ग्रीर इनके पीछे पीछे लोग चले। डिस्ट्रिक्ट मैजिस्ट्रेट के बंगले का घेराव कर दिया । डिस्टिक्ट मैजिस्टेट वहां बाल- बच्चों के साथ रहते हैं और ऐसी दूरी पर वह बंगला है कि कोई पांच गांव गिरांव वहां नहीं है। खाली भ्राफिशियल क्वाटर हैं। वहां पर इन के साथ लोग गये। बहुत भद्दी भद्दी बातें कहीं, डिस्टिक्ट मैजिस्टेट को भही भही बाते कहीं, प्रधान मंत्री को भट्टी बातें वही . . . .

एक माननीय सदस्य : विसने ?

श्री विभृति मिश्राः जो इसके साथ **गये थे**, उन्होंने । वैजनाथ चोधरी इनके साथ के हैं। मैं चाहता हं कि इस मामले की एन्द्रवायरी वैजनाथ चौधरी के जिम्मे कर दी जाये, वह जांच करके बतावें कि क्या बात हुई थी। मैं बैजनाथ चांधरी को ईमानदार श्रादमी नम्बर 1 मानता है। उन्हीं के जिम्म यह काम दे दिया जाय जांच करने का कि गाली दी या सही ?

श्री ग्रटल बिहारी वाजपेयी : ठी है। जो बैजनाय जाधरी का फैसला होगा वह हम मान लेंगे। अगर हमारी गलती होगी तो हम उसके लिये क्षमा याचना कर लेगें।

श्री विभूति मिश्र : अच्छ , हमें यहने दीजिये।

डिस्ट्रिक्ट में जिस्ट्रेट उस समय बाहर थे। वे बचारे दीड़े हुये ग्राये। वहां उनके घर का घेराव किया हुआ था। उन्होंने बड़ी भारजू विनती की। उनको लोगों ने घेरा । डिस्ट्रिक्ट मैजिस्ट्रेट ने मुझसे कहा कि जिस परिस्पिति में मैं पड गया ग्रगर उस परि-

स्थिति में गोली चलतीं तो मेरे बंगले पर बहुत से झादमीं मारे जाते । उन्होंने क्षमा याचना इन लोगों से की । उनकीं गाडीं के पहिषे की हवा निकाल दीं गई। प्रन्त में किसी तरह से मना करके हटाया। रात को ये जेल में चले गये। यह उसने इसलिये किया कि आगे कोई घटना न हो। रास्ते में इनके जो बादमी ये वह छुटे हुये ये बार इनको भिल गये थे । फिर इनको डिस्ट्क्ट मजिस्टेट के बंगले पर जाने की जरूरत नहीं थीं।

Bihar (Adj. M.)

श्री घटल बिहारी वाजवेयी : श्रापको मालूम ⊹ही है।

श्री विभृति मिश्र : आप मुझे अहने तो देते नहीं। मैं चार बार उसके पास गया। मैंने मालूम विध्या। मैं अपनी बात यहता हं। भ्राप घवराने क्यों हैं ?

सभापति महोदय : मिश्रा जी, ग्राप उनसे क्यों उलझते हैं ? अ।प मझ से बात कीजिये।

श्री विभृति मिश्रः आप इतको कंट्रोल क्यों नहीं चरते हैं ?

मैं यह कह रहा था कि इनके जो आदमी थे बह रास्ते में इनको मिल गये थे लिनिन फिर भी ये चले गये बहां पर । इसके बाद इनको अरेस्ट किया और फिर आदरपूर्वक जेलं भेजा। अब वहां कारती यी सहीं। जो सवारी उपलब्ध थी उस सवारी से इनको भेज दिया ... (ध्यववान) ...।

ये शहते हैं कि मोतीहारी से हजारी-बाग भेज दिया । हजारी बाग विहार में बड़े बड़े लोगों के रहने की जेल है। ग्रगर मोतीहारी में रखते तो अहते कि जिला जेल में रखा। तो फर्स्ट क्लाम में रखें तो भी शिकायत, जिला जेल में रखें तो भी शिकायत बी स्वाम नम्बन भिष्यः 400 मील बस में भेजा। पांच भी फैलाने की जगह नहीं यीं।

सजापति महोदय: मिश्रा जी, साप जरा बैठें। साप पन्द्रह मिनट ले चुके हैं। मैं समझता हूं कि श्रव टाइम इतना ज्यादा हो चुका है कि किसी को भी दस मिनट से ज्यादा देना मुश्किल हो जाएगा। श्राखिर इस डिस्कशन को कभी खत्म भी करना है। इसलिये मेरी दरख्वास्त है कि श्रव श्राप जल्द जन्म करें।

श्री विभूति मिश्राः समापति जी, पहले इन लोगों को कट्रोल कीजिये जो मुझे श्रपनीं बात का इजहार नहीं करने दे रहे हैं।

सभापति महोदय: मैंने आपसे कहा कि आप इनके साथ मत उलक्षिये।

श्री विभूति मिश्रः श्याम वाबू ने कहा कि इनका मूबमेंट बड़ा नान-वायलेंट हैं। इनके नार-वायलेंट की बखा सुनिये। कृष्ण मोहन पांडेय एम० एल० ए० को श्याम बाबू के दल के सब लोगों ने जबरदस्ती पक्षड़ कर उनसे इस्तीफा लिया। रमाणंकर पांडेय से जबर्दस्ती इस्तीफा लिया। डीं० एन० तिवारी जी बैठे हुये हैं। इनको बाजपेयी जी ने द्रोणाचार्य का नाम दिया। उन द्रोणाचार्य से स्टीमर पर इस्तीफा जबरदस्ती लेने के लिये इनका चश्मा गिर गया, टोपी गिर गई। इनके पास कागज लिख कर ले गये तो द्रोणाचार्य ने कहा, डी० एन० तिवारी जी ने कि हमको तो दिखाई हीं नहीं दे रहा है...

श्री डी॰ एन॰ तिवारी: नहीं यह मैंने नहीं कहा। मैंने इनसे कहा कि मैं कभी इस्तीफा नहीं दे सकता। दस स्रादमीं नहीं, दस हजार सादमी भी सा कर कहें कि तब भी इस्तीफा नहीं दे सकता। बी विजू ति किया: ने किन यह सही हैं कि स्टींमर पर जबवंस्ती इनका घराव किया गया गया में । इन लोगो की पाटी ने इनका घराव किया । जिसके लिये द्रोणा-चार्य कह कर सम्बोधित किया उसके साथ यह व्यवहार है तो झौरों के साथ क्या होगा यह आप सोच सकते हैं ।

श्री यमुना प्रसाद मंडल (समस्तीपुर): पडित चिरजीव झा के साथ इनके लोगों ने सहर में किस तरह का श्रभद्र व्यवहार किया ?

श्री विभूति मिश्रः ग्रीर सुनिये। बेतिया में कांग्रेस की मीटिंग हुई। मीटिंग समाप्त हुई तो कुछ कार्यकर्ती वहां से चले गये, कुछ बच गये। उन कार्यकर्ताम्रों को उन्होंने मारा । एक भ्रादमी भ्रस्पताल में था, ग्रब शायद निवल कर ग्राया होगा। बहां कांग्रेस का झण्डा उन लोगों ने फूल दिया । यह नान वायलेंस स्थाम बाबू का है । हम लोगों को ट्रेनिंग गांधी जी के जमाने में हुई थीं। ग्रगर हम लोग जवाब देना चाहें तो जिस भाषा में और जिस कार्यवाही के साथ ये जवाब देते हैं वैसे ही हम भी जवाव दे सकते हैं। एक रामदेव बाबू है इनके एम० पी० । इन्होंने मेरे लिये कहा कि अरे राज जाइयेगा तो लोग आपको मारेंगे। मैंने कहा कि वह मेरे घर के पास ह, मैं वर्ड दफा जा चका हु। ग्रगर कोई हमारा एक बाल भी छ देगा तो खुन की नदी वहां वह जाएगीं। लेकिन सवाल यह हैं कि इनकीं भाषा में हम लोग बोलते नहीं हैं. हम लोग वैसी ही कार्यवाही नहीं करते हैं क्यों कि हम लोगों के ऊपर कांग्रेस पार्टी से ग्रीर हमारे अपने नेता से रेस्ट्रेंट है कि हम लोग नान वायलेंस रहें। लेकिन ये नान वायलेंस नहीं हैं। वे जनता को कोई राहत पहचाने का काम नहीं कर रहे हैं। उलटे रेल की स्ट्राइक कराकर यह हालत पैदा कर दी कि बाज किसान को बीज नहीं पहुच रहा है

## [श्री विभूति मिश्र]

खाद नहीं मिल रहीं है। किसान प्रब इनसे ऊब गए हैं। किसानों ने मुझसे कहा ... (व्यवधान) ... कोई काम इनकी वजह से समाज में ठीकसे नहीं चल रहा ह प्रौर कहीं भी इनकी पार्टी के नेता ने जहां वायलेंस हुई हैं उस वायलेंस को कडेम नहीं किया हूँ। प्रागे के लिये मैं बताना चाहता हू और प्रधान मतीं जीं से कहना चाहता हू कि जो छात हैं उनकी समस्याग्रों का समाधान किया जाय। यह बहुत जरूरी है कि छात्रों की समस्या का समाधान हो जाय, जहां तक हो बेकारी की समस्या का समाधान हो जाय, जहां तक हो बेकारी की समस्या का निदान हो जाय।

जहां तक भ्रष्टाचार का सम्बन्ध है— श्याम बाबू यहां बैठ हुए हैं, मैं उन से पुछना चाहता हुं, वे बिहार की हालत को अच्छी तरह से जानते हैं—कचहरियों में भ्रष्टाचार है, कौन से सबके के लोग कचहरियों में ज्याबा काम करते हैं? कचहिएयों में जो मूस चसती है उस में कौन से सोच रहते हैं, उस भ्रष्टाचार का ससर हहां तक समाज हर पड़ता है, स्मा कभी श्राप ने कच्डेम किया हैं?

सक्षापित जी, भैंने पटना में दरमामत किला — मैंने पाया कि किसी भी सरकारी अधिकारी या किसी भी मंत्री या किसी भी पुलिस मैन, किसी भी प्रास्मी के दिमांग में यह बात नहीं भी कि जब प्रकाश जी का किसी भी उरह से वालवांका हों लेकिन जो लोग उस में थे, हम लोग मीटिंग्ज में जाते हैं, कभी इतनी वक्का मुक्की हो जाती है कि आदमी का निकलमा मशिक हो जाता है। लेकिन वहां तो जय प्रकाश जी के प्रति सभी के मन में सब्भावना थी। यदि किसी के मन में कोई दुर्भावना हो तो हो सकता है कि ऐसा हो जाए, लेकिन वहां तो ऐसी जीज भी ही नहीं।

एक माननीय सदस्य ने फुलहुन राय वाले मामले का उल्लेख किया। हालाकि यह मायला सवजूडिस है, लेकिन में अधाव मंत्री जी से कहन्त्र चाहता हुं कि सैन्द्रल इन्डिक्क्रेच्स को अंज कर इसकी जांच कराई जाय कि बन्दूक कैसे चली, इसके पीछे क्या तथ्य है। जब सारा जनूस निकल गया तो किस ने बन्दूक चलाई ? इसकी पूरी छान बीन होनी चाहिए। जेन्स को भेज कर इस की जांच होनी चाहिए।

श्याम बाबूने कहा कि सैन्ट्रम रिजवें पुलिस भीर सिक्योरिटी वार्डन फोर्स को वहां क्यों रखा गया है। मैं ग्राप को बतलाता हूं जो लोग भ्रान्दोलन कर रहे हैं वे चाहते हैं कि बिहार की पालस में बगाबत हो जाए, ये लोग पुलिस का इस तरह का हिदायतनामा देते हैं। मान कीजिए, श्रगर ऐसा हो जाए-ब्रिहारमें एक बार ऐसा हो चुका है जब पुलिस में बगावत हुई बी-ऐसी स्थिति सैन्ट्रल यवनं मैंट अगर वहां ग्रपनी ताकत नहीं रखे तो बहां कीन रक्षा करेंगा। इस लिए यह बिहार के हित में है और इसपर इनका कोई खर्जा भी नहीं पड़ताहै, यह तो सैन्ट्रल गवर्नमेंट की फोर्स हैं वाहे वहां रहे या बार्डर पर रहे। मैं यह भी कहना चाहता हूं कि ये लोग अप्रती करफ से कोई ऐसी कार्यवाही तहीं करते हैं, जब तक कि दूसरी तरफ से इटा,ेला या बत्थर फैका जस्ता है। ग्रमी परसों या नरसों नरकटिया गंज वें केदार पाण्डेय की मीटिंग में इटा और ढेला फ<del>ौक</del>ाया...

एक बातनीय सक्त : क्या माम नहां के?

मी विभूति मिश्रः में वहां नहीं था, लेकिन मैंने पढ़ां था। मैं यही कह रहा था कि ये लोम अपने पर काबू करें, आन्दोलन को नान-वायलेंट बनाये, तब तो ठीक है। लेकिन भव तो इन का आन्दोलन धीरे धीरे फिज्ल आउट हो रहा है, गांबों में इन के प्रति लोगों की श्रद्धा भनित खत्म हो रही है।

श्री जनेश्वर मिश्र (इलाहाबाद) : सद्र साहब, प्रधानमद्री जी तो घली गई, मैं चाहता बा कि आज वे मेरी बात सुन लेती मिश्रा जी का प्रस्ताब एक बहुत साधारण प्रस्ताव है। इस प्रस्ताव के अन्त में छाहोंने यह कहा है कि 393

तारीख 4 को पटना में जो कुछ हुआ है उस के लिए एक संसदीय जांच समिति बैठाई जाए। ये लोग कहते हि कि जय प्रकाण जी को नहीं मारा, लेकिन स्थामनन्दन वाबू, अटल बिहारी जी और विरोध पक्ष के सभी लोगों ने कहा है कि जय प्रकाण जी पर डण्डे चलाए गए हैं, इन लोगों ने अखवार की फोटो भी रखी है, यह स्टेट्मेंन में छगी फोटो है, एक्रीमेन में छगी फोटो नहीं है। मैं तो, सभापति जी, इस राय का हूं कि इस अखवार में छगी इस फोटों को सदन के पटल पर रखा जाए, तभी यह बहस जयादा रेलेबेन्ट हो सकेगी।

समझ में नहीं प्राता कि प्राप पलियामेंन्ट्री प्रोव से क्यों घबरा रहे हैं। हम तो चाहते हैं कि सभी बातों के लिए पालियामेंन्ट्री प्रोब बैठा दी जाए, लेकिन ये लोग हल्ला मचा रहे हैं। मैंने प्रधान मंत्री जी के पिछले तीन-चार दिनों में दिए गए भाषणों को पढ़ा है। एक भाषण में उन्होंने कहा है कि बिहार की ग्रसेम्बली को किसी कीमत पर विघटित नहीं किया जाएगा, चाहे मुझे गद्दी ही छोड़ देनी पड़े । अभी परसों कांग्रेस पार्टी कें संसदीय दल की बैठक में भाषण देते हुए उन्होंने कहा कि इस चुनौती का मुकाबला करने के लिए अगर मुझे मजबूर किया गया तो में इस को स्वीकार भी करूगी। सभापति जी, मैं बहुत ताकत श्रीर सफाई के साथ कहना चाहता हु कि जिल तरह में ब्राज बिहार में श्रीर सारे देश में हमारा नौजवान निकलाहै, एक नहीं सी इंन्दिरा गांधी भी ग्रायगी ग्रीर जायगी, हमारा ग्रान्दोलन कायमाव हो कर रहेगा ग्राप इस को रोक नहीं सकगे मेरी इस चुनौती को भ्राप कबल की जिए

एक चुनौती प्रधान मंत्री जी को ब्रौर देना चाहता हुं....(ब्यवधान) .... वह 10 दिन के अन्दर बिहार की जमीन पर अपना पांव रख लें, तब उनको मानूगा कि हिन्दुस्तान की मालकिन हैं, पुलिस के बल पर भी वहां जाना चाहेंगी तो नहीं जा सकेंगी। गुजरात में भी जो पांव रखा —वह आन्दोलन खत्म होने के त महोने बाद रखा। इन को क्या पता जनता की ग्राज क्या हालत है। लोकसभा में एयर-कण्डीजण्ड कमरे में बैठ कर सलकार देना बहुत ग्रामान ग्रां करता है—यह चुनौती हैं ग्राज उनको फैंक रहा हूं..... (व्यवधान)....

एक सवाल यह अवसर छेड़ दिया करते हैं कि जो जनता के वौटसे चुनी हुई। विधान सभायालोक सभाहै क्या उस को हला करके भंग कराया जाजगा भ्रान्दीलन कर के भंग कराशा जा**एग**। प्रान्दीलम<sup>्</sup>में फंसा सवाल नहीं **है**---सवाल यह है कि जनता श्रपमे प्रतिनिधियों को चुनती है— चार पांच साल के लिए। पौ-तीन साल के बाद ग्रगर उस के प्रतिनिधियों की जो पं<del>चायत</del> है, उस पंचायत के चलने हुए यदि जनता को राहत नहीं मिलती है तो वह जनता कहती है कि तुम वापस चले ग्राग्नो । जब कि ग्राप का विद्यान या भाप की व्यवस्था यह है कि जो एक बार चुम जाए, उस पंचायत को केवल हिन्दुस्तान का राष्ट्रपति या गर्वनर प्रधान मुँद्री या मुख्य मंत्री की सिफारिश से भंग कर सकता है। सभापति महोदय, ग्राज देश में जो ग्रान्दोलन चल रहा है, वह इस लिए चल रहा है.... (व्यवधान) . . . . देश में ग्रान्दोलन नहीं चल रहा है, तो चलिए बिहार, ग्राप को पतः लगा जाएगा।

सदर माहब, इस समय इस झान्दोलन के दो मुद्दे हैं—एक तरफ़ जनताबाद है और दूसरी तरफ़ जनता के प्रतिनिधिवाद है और यह झान्दोलन आज बहुत ताकत के साथ चलेगा आज यह सवाल पैदा हो गया है कि क्या जनता एक बार चुन दे तो पांच साल तक गूंगे की तरह बैठी रहे ? क्या गांधी जी बोट लेकर अंग्रेजों को भगाने गयें थे, जिन की बदौलत झाज झाप यहां बैठे हुए हैं। सड़कों, खेतों और खिलहानों में सरकारें पलटी जाती हैं भीर

[श्री जनेश्वर मिश्र] पलटी जांयेगी, माप उस को रोक नहीं सकते (व्यवदान)....

एक माननीय सबस्य : इस को फासिज्म कहते हैं।

श्री अनेश्वर मिश्व: फासिज्म किस को कहते हैं, उस की सफ़ाई भी देता हूं। हम विरोधी हैं, हम फरियाद लेकर जा सकते हैं, जलुसः निकाल सकते हैं। लेकिन जो ताकत में होता है, जब वही जलूस निकालने लगता तो बह फासिस्ट कहनाता है । कूस्सी पर बठे हुए ग्रपने पक्ष में जलूस निकालना फास्सिट तरीका है । कौन फासिस्ट है-केवल ब्राप के प्रदशन से साबित हो जायगा कि आप फासिस्ट हैं या हम फासिस्ट हैं।

20 hours.

म्रव में ता० 4 की बात पर माता हूं। ता 6 4 को जिस तरह से पटना में बम्बू-गेट लगाये गये, दो लाख से ऊपर पुलिस सैन्ट्रल रिजर्व पुलिस ग्रीर बार्डर सिक्योंरिटी फोर्स को रखागया। जय प्रकाश जी के शान्त श्रान्दो-लत की यह चुनौती है-कांग्रेस पार्टी के लोगों को-वह साबित करें --क्या उस जलूस की तरक से किसी पुलिसमन की जान गई या किसी को कोई खरोंच भी म्राई ग्राप कहते हैं कि हम ने जयप्रकाश जी को हिफ़ाजत की । हिफ़ाजत करने-करने उन पर इंडाचलः दिया। ग्रापको फुसन नहीं कि ग्राप इस की जांच करने कि उन को चोट भ्रायी है या नहीं । भ्राप के पटना के कलक्टर श्री दुवें ने बयान दिया है कि जय प्रकाश जी की जो मेडिकल रिपोर्ट है उस के ग्रनुसार उन के गरीर पर कुछ खरोंचे हैं, यह ग्रखबार में छगा है। इतना ही नहीं, जयप्रकाश जी जब पंजाब की दौरे पर जाते हैं तो एक म्रादमी पीछे से बाता है भीर उन को पकड़ लेता है।

जयप्रकाश जी चिल्लाते हैं कि मार डाला मुझ को । वह छोड़ का भाग जाता है। जय प्रकाश जी की कूरबानी भाजादी की लडाई इन्दिरा गांधी भीर वर्तमान गृह मंत्री से कई सौ गुना है जिस की बदौलत ग्राप म्राज कूर्सी पर बैठे हैं, मीर उन की जिन्दगी के साथ पंजाब की घटना से लेकर पटना तक ऐसा लगता है कि ग्राप खिलवाड करना चाहते हैं। जो कि ग्राप में हिम्मत नहीं ग्रासकती है। ग्रगर जय प्रकाश जी की जिन्दगी के साथ ग्राप खिलवाड़ करेंगे तो ग्राप की कुर्सी के साथ खिलवाड़ हो जायगी।

इन्दिरा जी को मालम है इस समय जयप्रकाश जी की मांग के स्नाग वह काप रही हैं इसीलिये श्री एस० एन० मिश्रा ग्रीद श्री दिनेश सिंह से कहा कि श्राप जा कर बात करो। इन्दिरा जी के दिल में दहशत है, उन की मालूम है कि उन की कुर्सी के नीचे ग्राग लग चुकी है। उस के बावजूद ग्रगर वह जन-भावना के साथ खिलवाड़ करना चाहती हैं तो मैं जयप्रकाण जी से कहना चाहता हूं। फिर पटनाही नहीं, ग्रगर भ्रष्टाचार का सवाल है तो गफूर ग्रीर बहुगुणा छोटी चीज है, ग्रसल चीज तो भ्रष्टाचार का उद्गम स्थान गंगोत्री रुपी दिल्ली है जहां से गंदा पानी निकलने लगा है । इसलिये पटना, भोपाल और लखनऊ के साथ साथ गंगोती को भी साफ करदो । भ्रष्टाचार की गंगोत्री श्रीमती इन्दिरा गांधी और उन की सरकार है ग्रौर इस के ग्रल(वा कुछ भी नहीं है।

ग्रखबारों में यह खबरें छप चूकी हैं कि जयप्रकाश जी के कारण यह ग्रान्दोलन नहीं चला है माननीय मधुलिमये, बाजपेयी जी, एस॰ एन॰ मिश्रा भीर जाज फ़रनान्डीज के कारण यह म्रान्दोलन नहीं चला है ग्राप देखें ग्रखवारों में यह खबर छपी है हम लोगों की तरफ़ से नहीं बल्कि ग्राप की पार्टी के बंगाल के विधायक हैं उन्होंने बयान दिया है कि मिदना पुर में भौरतों ने भपने 6 महीने के बच्चों को: 397 माग में भून कर बाया है। माज भी भारत में लोग भूबमरी के जिकार हैं, उन को खाना नहीं मिल रहा है, उन के मन में गुस्सा है। देश का नौजवान जब स्कूल कालेज से निकलता हैं तो उस को नौकरी नहीं मिलती है। दिल्ली विश्वविद्यालय से एम० ए० की डिग्री हसिल करेगा, टीप करेगा ग्रीर जब रेलवे सर्विस कमीशन के इम्तहान में जाना पड़ेगा तो उस को सिफारिश लानी पडेगी बाब चन्द्रिका लाल की सरजुपांडे जी की। ग्राज उन के मन में ग्रसतोष है ग्रीर सडक पर ग्राकर वही नौजवान कह रहा है कि यह पढाई बमतलव हो गई है, व्यवस्था गलत हो गई है। ग्राज ग्राप उस के गुस्से को समझ नही रहे हैं समझने की इच्छा नहीं जग रही है इसलिये कि भ्राप के साथ में हकुमत है। मैं ने खुद पड़ा है कांग्रेस के 8 संसद सदस्यों का बयान है पटना से जिस में उन्हों ने कहा है कि जयप्रकाश जी का मानसिक संतलन बिगड गया है। एक तरफ़ जब जनता भूख से मरती है तो जनता का जो असली नेता है भूख के दर्द से उस का मानसिक संतलन विगड जाना स्वाभाविक है, ग्रीर जो लोग कुर्सी पर बैठे रहते हैं उन का भी मानसिक संतुलन विगड़ जाता है। जनता की भूख का नशाभी है स्रीर कुर्सी काभी नशाहोता है। मेरा कहना है कि अगर जयप्रकाश जी का मानसिक संतुलन विगडा है तो इन्दिरा गांधी का मानसिक संतुलन भी विगड़ा है श्रीर दोनों को कहीं दिमागी टेस्ट ग्रागरा या दरेली में कराया जाय ग्रीर देखा जाय कि किस का कितनी डिग्री तक मानसिक संतुलन बिगडा है। 8 संसद सदस्यों ने ब्यान दिया है, हम को जनताने चुना है। तो मैं पूछता है कि क्या जयप्रकाश जी का मृत्य देश में कम है ? ग्राप कहते हैं कि जयप्रकाश जी राजनीति से भागने वाले हैं। लेकिन म्राप जरा ईमानदारी से ग्रपने मन से पूछो कि 73 साल की ग्रवस्था में जब ग्राप की एक एक नस दर्द करेगी उस उम्र

में जिस हिम्मत के साथ जयप्रकार जी ने झाप

की चुनौती को स्वीकार किया है, मैं समझता

हं दुनिया के अहिसात्मक आन्दोचन में कास है। माप कहते हैं कि अब्रम्भाग की के माइडियल्स वहे हैं, उन की पसैनेलिटी टावरिंग है भीर उन की गलतियां भी टावरिक हैं। ग्राप की प्रधान मंत्री कहती हैं कि विधान सभा भंग नहीं करेंगी। इन की नहीं ऐसे ही चला करती हैं, यह में जानता है। चंडीगड़ ग्रीर फ़ाजिल्का के बारे में भी ऐसे ही नहीं कहा करती थीं. तेलंगाना के बारे में भी ऐसे ही नहीं हम ने सूनी है। लेकिन जब जनता सडको पर निकल भाती हैतो उन की बार देखा है। नहीं? हम ने कई इधर से माननीय दंडावते जी कह रहे हैं कि जब महिला नहीं कहती है तो उस का मतलब हा होता है। मैं यह तो नहीं कहुंगा। देकिन भारत की कसीं पर जो लोग 27 साल से बैठे हैं उन की तो हां में बदल गई इसलिये आप प्रधान मंत्री से कहिये विहार की विधान सभा विषटित होगी, प्राप को भी जनता के सामने जाना पड़ेगा और हम को भी। अगर जनता के सामने जाना ही है तो कटुला की ले कर यों जानाचाहती हैं। उस के लिये वातावरण बनाइये, उस के लिये जांच कीजिये कि ग्रन्याय हन्नाया नहीं।

पटना में जो ग्राज वैरीकेड बनाया गया है उस का सारा का सारा ठेका दिल्ली के एक मंत्री के रिश्तेदार को दिया गया है। इया इस तरह से भ्रष्टाचार समाप्त होगा ? ग्राज के इस काम रोको प्रस्ताव का वह विषय नहीं है इसलिये में नाम नहीं लेना चाहता।

एक तरफ ग्रस्थतालों में ग्राज भी गरीब मातायें ग्रपने बच्चों के लिये एक बूद दूध के लिये रो रही हैं श्रीर दूसरी तरफ़ हमारी प्रधान मंत्री की वह जब घर में माती है तो उस का पैर दध में घोया जाता है। क्या इस को भ्रष्टा-चार नहीं कहा जायगा (... व्यवधान) जो

## [श्री जनेश्वर मिश्र]

लोग ग्राज एक एक बुंद दूध के लिये तरस रहे हैं उन के चेहरे पर यह समाचार पढ़ कर शर्म ग्रायी होगी जब उन्हों ने सुना होगा कि श्रीमती इन्दिरा गांधी की वहु के पैर दूध से धोये गये। . . . . ( ब्यघधान)

Situation in

श्री वसन्त साठे : गरीब के वच्चे को दूध नहीं मिलता है तो ब्राप इतने मोटे ताजे होने पर भी क्यों दूध पीते हैं ?

श्री जनेदवर मिश्राः यह सोग प्रधान मंती की खरखवाही में हम पर हल्ला मचाते हैं भीर वाहर निकल कर कहते हैं कि त्मने ठीक कहा। इन लोगों की ताकत का नंगा नाच हमने घमी देखा। में हजारी बान जेल में जिलने गवा था वहां पर श्री करपूरी ठाकूर बन्द हैं, दो, तीन भूतपूर्व विधायक बन्द हैं सन्विधानन्द सिंह म्रादि इनकों बताया गया है स्वर्गीय राजेन्द्र वमवी जिस विहार की धरती पर वैदा हुए वहां उन के पुत्र श्री प्रन्युंजय प्रसाद जब हजारी-वाग जेल से छुटने लगे तो जेल के बाहर उन का सामान चैक किया गया कि जेल का सामान चोरी कर के तो नहीं ले जा रहे हैं। कोई सामान नहीं मिला, कोई एक दमाल जैसा कपड़ा मिला जो जेल की दुसूती से मिलता जुलता था इसलिये उन पर चोरी का इल्जाम जेल के सूपरिन्टेंडेंट ने लगाया । उस की हिम्मत कैसे पडी जरा सोचिये। जो व्यक्ति संसद सदस्य रह चका है ग्रीर स्वर्गीय राजेन्द्र प्रसाद का वेटा है, उस को इस तरह से अपमानित किया गया।

हजारी बाग जेल में नक्स ताइट कैंदी जो हैं उन को भी परेशान किया जा रहा है **श्रीर** उन के ग्रलावा जितने कदी हैं सब को सड़ा हुन्ना खाना दिया जा रहा है। जब हम श्री करपूरी ठाकुर में हजारी वाग जेल में मिलने गये, जो कि बिहार के मुख्य मंत्री भी रह चुके हैं, जितनी देर तक हम उन से मिले उतनी देर तक सी० म्राई० डी० का म्रादमी वैठा रहा कि यह लोग क्या बातचीत कर रहे हैं। . . . . नक्शलाइंग्रं भीर दूसरे लोग जिन के ऊपर म्राप

ग्रारोप लगाया करते हैं वे ग्रापके पास रहते. हैं । हमें स्राप रिएकशनरी कहते हैं । स्रापको कुर्सी का नशा है। स्राप जो मन में स्राता है करते चले जाते हैं। पंडित कमला पति विपाठी की सरकार लखनऊ में थी। ग्रापन ससपेंड कर दिया बहां की ग्रसैम्बली को । विपाठी जी को यहा बुलाया ग्रीर बहुगुणा जी को वहां भेज दिया। भ्राप परिवर्तन क्या कोते हैं? यही न कि एक मिनिस्टर कों इधार से उघर कर देते हैं। दीक्षित जी की जगह रेड्डी साहब कर देते हैं भीर कहते हैं कि परिवर्तन है। ऐसे क्या परिवर्तन या ऋान्ति हो सकती है ? मिनिस्टर के पोर्टफोलियो को बदलना, इसके सिवाय ग्रापने हिन्दुस्तान की जनता के सुख-दुख के लिए भी काम कोई किया है यह खरा हमें समझाएं। भभी हाल में ब्रापने क्या किया है ? हिन्दुस्तान के सदर को भ्रापने मजबूर किया इस बात के लिए कि वह ग्राडिनेंस जारी करें इस वास्ते कि प्राइम मिनिस्टर की कुर्सी खतरे में पड़गई थी भीर श्रापने मुप्रीम कोर्ट के फैसले को रद्द कर दिया । केवल उनकी कुर्सी बचाने के लिये मापने यह काम किया। इसका जबाब हम श्राप से सुनना चाहते हैं। मैं यह श्रारोप नहीं लगाता कि प्रधान मंत्री का क्या दोष है हम लोगों का क्या है। यह स्थगन प्रस्ताव का मुद्दा नहीं है। केवल दो ही रास्ते हैं ईमानदारी से भगर ग्राप काम करना चाहते हैं तो । एक जांच ग्राप बिठाएं ग्रीर देखें कि वहां वी एस एफ ग्रीर पुलिस ने ज्यादती की है या नहीं की है। अगर इसको आप नहीं मानते हैं तो वाजपेयी जी के प्रस्ताव को ग्राप मान लें कि जनमत गणना हो स्रौर पता लगाया जाए कि वहां की जनताविधान सभाको भंगकराना चाहती है या नहीं चाहती है। ग्राटा दाल का भाव ग्रापको मालूम हो जाएगा । चिल्लाने से काम नहीं चलेगा। प्रधान मंत्री से कहें कि वह हमारी चुनौती को कबूल करें । या तो पालिया-मंटरी प्रोब वाली बात को मानें वर्ना जनमत गणना वाली बात को मार्ने । इसके ग्रलावा कोई दूसरा रास्ता नहीं है।

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MR. CHAIRMAN; Shri H. K. L. Bhagat.

SHRI K. NARAYANA RAO (Bobbili): Sir, I have a point of order. The previous speaker, in one of his references, made an observation which I feel is defamatory to the entire nation. In his speech, he referred to one particular city wherein he said people were boiling their own children and eating them. The western press which brings out all sorts of stories about poverty in this country will quote this also. This statement affects human dignity and the nation as such and so it is defamatory and it must be expunged from the proceedings.

### सभापति महोदव :

It is no point of order

उन्होंने एक इल्जाम लगाया । वह रांच हो सकता है । अभी बहुत से आपके साहिवान वोलने वाले हैं । वे उसकी तरपीद कर देंगे । इतने ज्यादा सेम्बरों ने मिल कर कंट्राडिकट किया है, आप कर्नविस नहीं हुए?

SHRI K. NARAYANA RAO: It is in bad taste. That is very unusual.

MR. CHAIRMAN: Order, please. Mr. Bhagat.

SHRI H. K. L. BHAGAT (East Delhi): Mr. Chairman, Sir, this country is full of variety and so is Parliament. Mr. Janeshwar Misra is a variety in himself! It is very curious for me to listen to his speech claiming to speak on behalf of the people of India, when he himself was elected with about 11 per cent vote when the total votes polled were 20 per cent in Allahabad. He claims to speak behalf of the people of India and threw all kinds of irresponsible and wild charges, cheap wild and vulgar charges, and cheap jibes at the Prime Minister who is the leader of the millions of people in this country.

Mr. Chairman, this is again a proof of the soundness of democracy in this country. This again shows that the present leadership of this country stands for democracy, stands for tolerance and stands for patience. His speech does not need any more comment.

Bihar (Adj. M.)

It was very amazing for me to hear my hon friend from the DMK party. He talked in this House that there were certain big gatherings in Jayaprakash Narayan's meetings and that was proof that the movement needed to be supported and therefore he extended his support to the movement. About the Delhi football stadium he said there was a crowd of five lakh seeple. I do not know whether he hea seen the Delhi football stadium; the total capacity of the Delhi football gladium; the total capacity of the Delhi football gladium is 25,000.

He has not seen it and that is the difficulty with him. I am not going into the question whether in that meetings there were more people or less people but I am only pointing out the logic. If we are to be carried away by the Press reports about the gatherings which Mr. M. G. Ramachandran attracted, by this time the Tamil Nadu Government should have gone; it would not have stayed. It stayed because the Prime Minister believed in democracy. She did not believe in the democracy of the street which you want to bring in here There were serious charges of corruption against the Tamil Nadu Government and Prime Minister was even blamed and criticized by various sections in this country that she had not taken action. The Prime Minister is the Prime Minister of the nation and she has got to see what is proper and what is not proper and what is correct and what is not correct and then only she can act. I do not want to comment on the merits of those charges. But his allegations that the Prime Minister wants to crush the opposition Government in Tamil Nadu is. to say the least fantastic and baseless.

The language of the adjournment motion pinpoints the happenings of November 4 and some alleged police

### [Shri H. K. L. Bhagat]

excesses and injury to Shri Jaya Prakash. But in the discussion the whole gamut and of Bihar politics and even the country's politics was touched. Shri Janeshwar Misra himself says that Shri Jaya Prakash got of few abrasions on November 4. Does it suit the Government that he should get abrasions and injury and thus provide an opportunity to the friends who want to exploit the situation and blame the Government? It is fantastic and very curious for me to hear some people say that the Government wanted to assault J.P. They say that this was done by the Bihar Government or the Jaya Central Government. Even Prakashji has not said that he was beaten by any lathi. Some people have tried to become heroes and they say that a lathi was aimed at Jaya Prakash but others came in the way and stopped it. There is no allegation by Jaya Prakashji or other responsible people at the spot that Jaya Prakash was hit by any lathi.

In this Parliament we must rise above personalities. The Parliament, the people of India, the Constitution and the law of the country are bigger than any one person, may be Jaya Prakashji or anybody else. Let us see who created the situation. What was J.P. trying to do on November 4? My friends say that he was leading a peaceful march. Was it the Police which was invading Patna? Shri Jaya Prakash who was trying to invade Patna with his supporters and storm troppers? Government is blamed that they have put up barricades. Last time when there was violence in Patna a number of shops burnt and at that time the Government was blamed that they had not given adequate protection and they were trying to protect only the Ministers and the Secretariat. If the Government does not take precaution they blame it. And if the Government takes the widest possible precaution including surveillance, then again the Government is blamed. The simple fact is this. You invite the people

and tell them; we will compel and coerce the Ministers. According to Shri Shyam Nandan Mishra himself Jaya Prakashji was preparing to scale the wall and tried to cross the barri-He was prepared to take all kinds of steps to coerce and intimidate the M.L.As and the Ministers to resign. Yet they say; you brought the Police there. What should we have done? Stood there with garlands welcome Shri Jaya Prakash? argument of Shri Shyamnandan Mishra is, in spite of the precautions by the Government, 40,000 people assembled in the maidan and that is proof of the strength of the movement. Assuming that 40,000 people assembled, will the presence of 40,000 people at Patna decide the destiny of the Assembly or of other democratic institutions? The CPI claims they have collected 5 lakhs of people. The Congress says, they are going to have 10 lakhs of people on the 16th. Will we decide by this who is strong and who is not strong? Mr. Vajpayee said, hold a referendum. Is it a small thing? Will not be creating a precedent? And for what? After all, the elections are not far off. Lok Sabha elections are just a year away. Why are you afraid of elections? All these arguments are being invented because they know within themselves that they have reached the saturation point of sustaining this movement through lawlessness, chaos and violence. Railway fish plates have been removed during this agitation. Railway bogies have been attacked. Post offices have been burnt. A student who went to appear in an examination was shot dead. What has not been done? At one time as a young boy of 12 I had also waited for 6 hours to have a glimpse of Shri Jayaprakash Narayan. But what is he doing today? Mahatma Gandhi asked the students to give up their studies to throw out the British and make India free. In the name of Mahatma Gandhi, Shri Jayaprakash Narayan is asking the students to destroy the democracy which Mahatma Gandhi gave us. He is doing it deliberately. There is a certain method in this madness. All his statements

are demagogic. He is trying to subvert the loyalties of the police and the military by making various utterances. He wants that mob rule should come, which inevitably results in fascist rule and then people have to fight for a long time to get back their democratic institutions. We have seen it happening in other countries. is what he is trying to do here.

Shri Jayaprakash Narayan says he is going to have a parallel Assembly. a parallel Government, Election Commission, etc. Tell me any democratic Government in the world where any leader has made such utterances and indulged in such acts and has been dealt with with the patience tolerance which this Government has shown. In other countries, this would be treated as treason and subverting the Constitution and democracy. Our Prime Minister is the greatest living democrat in the world who is giving scope for such agitations which in the name of democracy are actually meant to subvert democracy. So, the boot is on the other leg. Enemies of democracy are sitting on that side. I warn them that if fascism comes to this country, they will be the first to be tied to the lamp-post. (Interruptions). Mr. Jyotirmoy Bosu, because he has a sharp tongue and a stiff neck, probably would be the first to be to the lamp-post, if fascism comes to this country. As far as I am concerned, I would rather prefer to be trampled to death by a mob rather than submit the coercion and intimidation. I say, therefore let us understand the real implications of the movement.

Some friends are talking about Delhi. So, I will say a few words about Delhi. Shri Vajpayee produced in a theatrical manner some shirt with blood stains. Shri Vajpayee is a great leader. He is a great actor also. What was done on the 4th of November? It was not a call given for a peaceful hartal. What was said? Nobody will go to his office, nobody will take his car on the roads. no scooter or bus will be allowed to ply, nobody will be allowed to take his daughter to the homital hecause no taxi will be allow-

ed to ply, no cinema will be allowed to function and all government offices will be paralysed. Written letters under the signature of the President of the Students' Union, in which this threat was contained, were sent various people. Responsible leaders of the Jansangh went to the representatives of trade and gave the same They had no moral courage to own that responsibility. What was the language in which they were talking? They were saying "look, we would not like to create any lawlessness; but, you know, how these boys are. They are bad, they are uncontrollable; they will create lawlessness and you will suffer." That was the cowardly way of shifting the responsibility on to the students of Delhi who, by and large, are law-abiding. citizens.

What was the reaction of the people to this call? The people gave the fitting answer. The Rickshaw Scooter wallahs said "Mr. Bhagat, you ask the police people to keep away; we are strong enough; we shall see that nobody is compelled to close his shop." I said, "No. You only keep your vehicles on the Road." What was the result? All the Government offices remained open, including the Corporation offices. All the buses, scooters, cycle-rickshaws and tongas remained on the roads. 70 per cent of the shops and establishments are even otherwise closed on that day under the Gazette notification. So, it is very funny they claimed success to the bandh.

They failed in their attempt paralyse the life of Delhi. frustration is obvious. I know motion is meant only to focus attention on their movement, to show their frustration, to show their disappointment. I am sure the Congress is not going to be cowed down by this. Everybody knows our Prime Minister. I am sure the people of India are not going to be cowed down by their threat. They will defeat these people in Bihar, as they will defeat everywhere in India. So, I oppose this adjournment motion.

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श्रीएस०ए० शमीम (श्री नगर)ः सभापति जी, पार्टियों के नुमायदों की बात श्राप ने सुनी । मेरा ख्याल है कि इस सारी बहस में एक ही पार्टीलेस मेम्बर हिस्सा ले रहा है ग्रौर इस लिहाज से पार्टीलेस डमोकसी के कान-सेप्ट को ग्रागे ढढाने में ग्रगर किसी का कोई हिस्सा हो सकता है, तो वह मेरा है।

Situation in

मैं सब से पहले यह बीत कहना चाहता हं कि बिहार की हकीकत से घोखें बन्द नहीं की <del>जा सक्ती । जबत्रकाश नारावण क्रोर विहार</del> के लोकों ने यह साबित कर दिया है कि धाम ज्वादा देर तक इन लोगों के जजबात की, उन के मसायल ग्रीर उन की मृशिकलात को नहीं कर सकते। जवप्रकाश जी एक सिम्बल 煮 」 जयप्रकाश जी पर इल्जाम लगा कर कि बेसी ब्राइ० ए० के एजेंट हैं, व मफादेख सुसी केए जट हैं, ग्राप बिहार की जो परी हकीकत है, स्थिति है उस कों नजरग्रन्दाज नहीं कर सकते।.. (ज्यवचान).. श्राप हिन्दुस्तान की 14 जबानों में से कोई भी जबान नहीं समझते. इसलिए स्राप को क्या मालूम कि मैं क्या कह रहा 🕏 ?

मैं यह कह रहा था कि भ्राप यह कह कर ग्रपने ग्राप को धोबा देसकते हैं, दुनिया को धोखा नहीं दे सकते हैं। जयप्रकाश जी के साथ मेरे कुछ उमूली इस्तलाफ जरूर हैं, प्रिंमियल के इक्किलाफ जरूर हैं। उन की मैं चर्चा करुगा लेकिन उन के **पैट्रि**ग्राटिज्म पर, उन की हुब्बलवतनी पर, उन की नेकनीयती पर शुबहा करने की कोई गुंजाइश नहीं है भीर जो उन की नेकनीयती पर शुवहा जाहिर करता है, मुझे उस की दयानत पर शुब्हा है। मैं जानता ह

कि जक्कमाण नारायण ने अभर 27 साल इतजार करने के बाद यह रास्ता अख्तियार . किया है तो इस की जिम्बेदारो किन पर है ? इस की जिम्मेदारी उन लोगों पर है जिन्होंने कि ग्रक्ल की बात. नेगनलिटी की बात, संजीदगी की बात सुनने से इनकार कर दिया । बरना जयप्रकाश नारायण इस बुढ़ापे में इतना बोझ ग्रपने कन्धों पर नहीं उठाते । उस दर्द की समझने की जरुरत है। उस इसवाज को सुनने की जरूरत है जिस ने मजबूर किया जय-प्रकाश नारायण को कि जब उन की **जिल्दगी** का विरान टिमिटिमा रहा है तो उन्होंने श्रपक्ष कल्डों पर इतनी वडी जिस्मेदारी संभाली। इसलिए जयप्रकाश नारायग पर उन्नि उठाने वालों सें मैं दरख्यास्त करूंना कि जब-प्रभाग नारायण पर छंगलो उठाते बन्त झाम क्तिन्दुस्तान की जमीन पर उंगली उठाते हैं, महात्मा गांधी की णख्यियत पर उंगली उठाते हैं ऋौर ऋापको यह जेवा नहीं देता कि इस प्रकार के ऐवानों में बैठ कर उस दयानत-दार ग्रौर गरीफ ग्रादमी के जज़बे की श्राप ठकरा दें। हो सकता है जय प्रकाण जी ने फमले की गलतियां की हों. उन से ग्रौर गलतियां हुई हों लेकिन उनकी नीयत पर कोई शक नहीं करमक्ता। मैंखागतीर पर इस बात की तरफ तबज्जह इसलिए दिवाना चाहता कि हुकमरा तबके की तरक में विहार के लोगों को विललामूस ग्रौर हिन्दुस्तान के लोगों को विल**ग्रम्**म यह कह कर गुमराह करने की कोशिश की जाती है कि जारतकाण नारासगदरमनल एक मस्त्रिम बजीरे ग्राला का वजुद बर्राष्ट्र नहीं कर सकते । मैं जयप्रकाण नारायण को जन्तताहु। मेरे सामने उन की जिन्दगी को तकारीख है । उन पर हजार किस्म के इल्जाम लगः सकते हैं लेकिन जयप्रकाशः नारायण जैसा सेकुलरिस्ट हिन्दुस्तान में दूसरा कोई नहीं है। मैं जानता हूं कि मुसलमानों के साथ उन की हमदर्दी क्या है, उन के जजजात क्या हैं? उन की मामूली मानने वाली थो मृदुला मारा-भाई और विमला कक्कड़ जिन्होंने हिन्दुस्तान के फसाद के इलाकों में जाकर जहां फिरका-परस्त जमातों ने मुसलमानों का कत्ले श्राम किया था, उन को हौसला दिया ....

SHRI H. K. L. BHAGAT: I want to give him the information that about late Mrs. Mridula Sarabhai whom he mentioned, the Jana Sangh even opposed the condolence message in the Corporation.

श्री एस० ए० शमीमः भगत जी जराणांति से काम लें। मैं उन की बात भी कहूंगा।

मैं भ्राप से यह कह रहा था कि वे जय प्रकाश नारायण में इंस्पिरेशन लेती रही और उन्होंने भ्रपनी जान को खतरे में डाल कर बोर्डर इलाकों में जा कर मुसलमानों को तसल्ली दी। भ्राज सिर्फ इसलिए कि बिहार का कोई ऐरा गैरा नस्यू खरा, बाई ऐक्सीडेंट हूं हैंगेन्स टुबी ए मुस्लिम, उस के लिए जयप्रकाश नारायण पर यह इल्डाम लगाया जाय कि बह मुस्लिम चीफ मिनिस्टर का वजूद वर्दाशत नहीं कर सकते..

श्री मुहम्मद जमीलुर्रहमान (किशतगंत्र)
सभापति महोदय मेरा 'वांइट श्राफ
श्रार्डर है। किस कदर इरेलिवेंट बात है यह
जो उन्होंने कहा ऐरा गैरा नत्थू खैरा, क्या यह
पालियामेंटरी है,? दूसरी बात-इन्होंने अपनी
स्पीच की बिगिनिंग में कहा कि सारे भारतीय
नेता बोल चुके, पहली विडिंग मही है उन की,

तो क्या मतलब है उन के यह कहने का ? क्या अपने को वह भारत से अलग समझते हैं ? अौर ऐरा गैरा नत्यू खैरा जो इन्होंने कहा क्या यह पार्लियामेंट्रो है ?

SHRI S. A. SHAMIM: I dismiss this interruption with the contempt it deserves.

SHRI MD. JAMILURRAHMAN: I also dismiss with contempt his vulgar language.

श्री एस० ए० शभीम: मैं यह ब्रजं कर रहा या कि जयप्रकाश नारायण का सियासी सतह पर मुकाबिला कीजिए, जरूरत पड़े तो लाठियों से भी जरूमी कीजिए, ब्राप जिस तौर पर भी मुकाबिला करना चाहें कीजिए, लेकिन इस मूबमेंट को कम्यूनलाइज करने की कोशिश मत कीजिए। हजारों शकलें हैं जय प्रकाश नारायण का मुकाबला करने के लिए जरूर कीजिए लेकिन इस में कम्यूनल एलीमेंट इंट्रोंड्यूस कर के मुल्क की फिजा को खराब करने की कोशिश मत कीजिए।

दूसरी बात में यह कहना चाहता हूं—में ने इजहार किया कि जयप्रकाश नारायण से मेरा कुछ उसूली इकिनलाफ है। वह वसूली इक्तिलाफ दो सतहों पर है। एक इस सतह पर है कि में यह समझता हूं, मेरा ईमान है कि इस मुल्क की हुकूमत ने, इस मौजूदा हुकूमत ने मुल्क को नाश कर दिया है, गरीब की कमर तोड़ दी है और इस मुल्क में सारी बुराइयों की जिम्मेदार यह हुकूमत है, बिहार में करप्शन की जिम्मेदार यह हुकूमत है। तो मेरा मतालवा यह है कि इस हुकूमत को खत्म होना चाहिए और यह हुकूमत ताकत चूंकि इा करती है इन पालियामेंट से इसलिए इस पालियामेंट से भंग कर देना चाहिए। क्या

[बी एस॰ ए० समीम]. बजह है कि बाप ने जब बिहार में सिर्फ ब्रहेम्बली के डिजोल्युशम का मतालड़ा किया तो प्राप क्या यह साबित करना चाहते हैं कि इस पार्लियामेंट में भीर इस हुकूमत में भाप का एतमाद है ? ब्राप बिहार में ब्रह्मेम्बली भंग कर के इन्डायरेक्टली इस हुकूमत तर कान्फीडेंस .का प्रस्ताव पास कर रहे हैं? मैं तो ग्रह समझता या कि इस हुकूमत को भी रहने का हक नहीं है। इसलिए उसूनी तौर पर जब जनता को यह महसूस हो कि यह हुकूमत नाकाम हुई है उन मशयत्र को हल करने में जिस के लिए इस का इन्तबाव हम्राथा तो इस हुकुमन को जाना चाहिए। विहार का स्राप ने क्यों मख्यम्म एक एरिया अपना ईताद किया है ? ब्रीर ब्रगर बिहार में यह उनून मान लिया जाय तो फिर कन किस रियासत में इस उमूल को टोकगे, किस को रोक्रेगे ? उस मूरत में प्राप्त यह तब की जिए कि ब्राप करना क्या चाडो हैं । एक उनुनो इंडिननाक तो यह है।

दूस ए उसूनी इिंबनलाफ यह है कि जय
प्रकाण नार्यण के ने कूनिरम्म पर मुकम्पिन
विश्वास रखने हुए म जरम होग नार्यण
को बनामा चाहना हू कि इस एनी टेणन के साथ
जनसम्म भीर आर एस एस का णामिन होना
जो है इन ने इन नहरो के का किरदार मगकू क
कर दिया है । यह सही है कि जयम काण नारायण के मरीज नहीं है । उन्हें
टी वी नहीं है । लेकिन जयम काण नारायण को जानना चाहिए कि दिक के
मरीजों के साथ उठना बैंडना सेहत के जिए
बड़ा खतरनाक होता है । ये जरासी न जो हैं
भार पार ही जाते हैं । अगर माइनारिटी ब में भभी तक सस्यिशन रहा है इस मूबमेंट के
बारे में तो वह इसलिए कि इस तहरी क के ताम जनसम् और गार एस एस का वजूद है। घटल बिहारी वाजपेयी ने सवाल किया कि कौन है जो जयप्रकाश नारायण की हव्यल-वतनी को, उन के पेट्रिग्नाटिज्म को चैलेंज कर सकता है ? कोई नहीं । लेकिन जनसंच ने किया है। मुझ याद है बाज से बाठ दस साल कब्ल जनसंघियों ने जयप्रकाश नारायण को चांदनी चौक में जलसा नहीं करने दिया, पथराव किया। उन्हें गद्दार कहा। जब वह काश्मीर में इसाफ की बात कहते हैं, जब वह पाकिस्तान के साथ दोस्ती की बात करते हैं तो इन शूरनाश्रों ने उन्हें पाकिस्तानी जासूस कहा। इन्होंने पथरपत्र किया। स्राज मुझे हैरत है कि किस तरह से किस बिना पर जय-प्रकाण नारायण को हववयवता जनसंघ की निशाहों में काबिते एड्तराम हो गई ? जयप्रकाश नारासग कहते हैं कि शेख अब्दुल्ला के साथ बात करो । शेख प्रब्दुल्ता कहते हैं कि मैं हिन्द्स्तान के साथ काश्मीर के रिश्ते को मानता हुं। बात कर रहे हैं इंदिरा जी के साथ । जयप्रकाग नारायम बातवीत की हिमायतः. करते हैं। लेकिन ग्रटत बिहारी वाजपेशी ग्रीर मिस्टर ग्रडवानी कहते हैं कि बात मत करों इस चीन में जनप्रकाण नारायण लीडर नहीं हैं। जयप्रकाश नारायण लोडर सिर्फ उस वक्त हैं जब जनसंघ के सिवासी मफादात को तकवियत पहुंचे । अस्तरकाण नारायण पतारी की दूकान नहीं हैं कि जिस वक्त ग्रंटन विहारी वाजपेयी जी चाहें ब्रठन्तों दे कर सौदा खरोद । मैं चलॅंज करता हूं क्या भ्रटत विहारी वाजपेयी जी तस्लीम करेंगे कि काश्मीर के सवाल पर जो वातचीत हो रही है जयप्रकाश नारायण उस में सालिस बनें भौर ग्राप को उन का फैसला मजूर होगा ? नहीं होगा । क्यों कि जनसंब

انه دیر تک آن لوگوں کے جذبات کو ، انکے مسائل اور انکی مشکلت کو نظر انداز نہیں کو سکتے - چے پرکاش جی ایک سلمل هیں - چے پرکاش جی پر الزام لکا کو که ولا سی- آئی- ایجلت هیں ، آپ بہار کی جو کے ایجلت هیں ، آپ بہار کی جو نیری حقیقت هے ، ستتھی هے اسکو نظرانداز نہیں کو سکتے،...(وود مان) آپ ملدوستان کی ۱۹ زبانوں میں اس لئے آپکو کیا معلوم که میں کیا اس لئے آپکو کیا معلوم که میں کیا

میں یہ کہہ رہا تھا کہ آپ یہ
کہہ کر اپھ آپ کو دھوکا دے سکتے
میں، دنیا کو دھوکا نہیں دے سکتے
میں - چے پریکش جی کے سانہ میوے
کچھ اصولی اختلاف ضرور میں ،
پرنسپل کے اختلاف ضرور میں - انکی
میں چوچا کہوں گا ، لیکن انکی
حبالوطلی پر ، ایکے پیتریہوتوم پر،
انکی نیک نیتی پر ، مجمعہ کرنے کی
کوئی گنجاٹھ نہیں ہے اور جو ان
کی نیک نیتی پر میم طاعر کرتا
ہے ، مج اسکی دیانہ سے پر شہہ

هے ، محمد اسکی دیاتھے ت پر شبہ میں جانتا ہوں کہ جے پرکاش نارائن نے کا اسلا انتظار کرنے کے بعد وہ رستہ اختمار کیا ہے تو اسکی ڈمعداری داری کن پر ہے ؟ اسکی ڈمعداری ان لوگوں پر ہے جلہوں نے عقل کی بات رابطالیاتی کی بات، ستجیدگی

के फिरकावाराना मुकाद को उस के तकवीयत नहीं पहुचेगी। इसिलए जयप्रकाश जी को मैं <sup>ं</sup>चेतःवनी देना चाहता हु, उन्हें मैं इत्तिला-फराहम करना चाहता हूं कि ग्राप की सियासो सेहत बहुत ग्रच्छी है, सियासी शोहरत बहुत ग्रच्छी है, अप की शोहरत बराब हो जावगी, आप को कम्युनलिज्म की टी बी हो जायगी ग्रगर ग्राप ने यह वैड कम्पनों रखी । श्यामनन्दन बाब् से भी में कहना चाहता हुं कि इन्दिरा जी को जरुर नीचा दिखाइए, इन को यहां से निका-लिए, यह ग्रलग सवाल है कि हवाई जहाज में इन्हीं के साथ सफर करते हैं, वह सफर करना छोड दीजिए, लेकिन गलत ताकतों का सहारा ले कर नहीं, जनसंघ के कन्धों पर सवार हो कर नहीं। जो जनसंघ के कन्धों पर मबार हो कर आएगे वह इस मुन्क का नाश करेंगें

اشری ایس - اے - شدیم (سریلکو سجهایتی جی یارتیوں کے نمایلدوں وی کا کی بات آپلے شعی - میرا خیال ہے کا گیارتی بحصہ لے رہا ہے اور اس لحاظ سے پارتی لیس تایمو- کوریسی کے کا سیک کو آگے ہوھائے میں اگر گسی کا کوئی حصہ عو سکتا ہے ، تو وہ میرا ہے -

میں سب سے یہلے یہ بات کہلا چاہتا ہوں کہ بہار کی حقیقت سے آنکہیں بدد نہیں کی جا سکتیں۔ جے پرکاھی نارائی اور بہار کے لوگوں نے یہ تابت کو دیا ہے کہ آپ

[شری ایس - اے- شبہم[ کی بات سللے سے انکار کر دیا - ورت جے پرکاھی نارائی اس بوھاپے میں اتنا برا بوجه الي كندهون ير نهين اتهاتے - اس دود کو سمجھلے کی ضرورت هے - اس آواز کو سللے کی فرورت ہے جس نے مجبور کیا جے پرکافی ناوائن کو جب انکی زندگی کا جرافر ٹیکما رہا ہے تو آنہوں نے ایے کلدھوں پر اتنی بوی ذمادی سنبهالی اس لیے جے پرکاش نارانی پر انگامی اتھائے سے میں درخواست کروں کا که چے پرکاهی نرائن پر انکلی اتهاتے وقت آپ هندوستان کی زمین پر انکلی اتباتے هیں - مهاتما الندهى كي شخصيت ير أنقالي الهاتي هیں اور آپکو یہ ذیب نہیں دیتا که آس پرکار کے ایوانوں میں بی<del>ت</del>ھ کر اس میانتدار اور شریف آدمی کے جذبے کو آپ ٹیکرا دیں ۔ هو سکتا ہے جہ پرکاش جی نے فیصلے کی غلطهاں کی هوں ، ان سے اور غلطهاں هوئی هوره لیکن انکی نیت پو کوئی شک تہیں کر سکتا ۔ میں خاص طور سے اس بات کی طرف توجة اس لگے دلانا جاهتا هوں که حکسران طبقے کی طرف سے بہاو کے ارگوں کو بالخصوص اور هندو عاس کے لوگوں کی پالعاور یہ کہم کو گموالا کرنے کی کوشص کی جاتی ہے که جے پرکام نارائن در اصل ایک مسلم

وزير علے کا بيجت برداشت نيين کر ستعتے ۔ میں جے پرااش نارائن کو جالتا موں - میرے ساملے انکی زندگی کی تصویر <u>ہے</u> - ان پر هزار السم کے الوام لگ سکتے میں - لیکن جے پرکاهی تارائن جهسا سیکولوست هلدوسقای میں دوسرا کوئی تهیں ہے۔ میں جانتا ہوں که مسلمانوں کے ساتھ انعی همدودی کیا ہے، انکے جذبات كها همن ? أكبى معمولي بات ، مانلے والی تھیں مودلا سارا ہائی اور وم1 ککٹر جلیوں نے هددرستان کے فساد کے علاقوں میں جا کر جهان فرقه پرست جماعتون نے مسلمانوں کا قاتل عام کیا تھا؛ انکو مرمله ديا....

SHRI H. K. L. BHAGAT: I want to give him the information that about late Mrs. Mridula Sarabai whom hementioned, the Jana Sangh even opposed the condolence message in the Corporation.

شری ایس- اے- شیم- بھکت جی فوا شاتعی سے کام لیس - میں انکی ہلت بھی کروں کا ۔

میں آپ سے کہتے ہما تھا کہ وہ جے پرکاش نارائی سے انسپی ریشوں الیتی رهیں تھیں اور انہوں نے اپلی خان کو خطرے میں ڈالکر ہارڈر علالوں میں جا کو مسلمانوں کو تسلی دی - آج صرف اس لئے که بہار کا کوئی الیرا فیرا نتھو کیرآ بائی ایکسی قنت ہو ہیپلس تو بی اے مسلم اس کے لئے جے پرکاش نارائی پر یہ الزام لئایا جائے که وا مسلم چیف منسترکا وجود برداشت نہیں کر سکتے....

شری مصد جمیل الرحمان (کشن للبے) - سبھایتی مهودیه ، میرا پوائلت آت آردر هے - کس قدر اربیلهونت بات کی هے یه جو انہوں نے کہا ایرا فیرا نتھو دوسری بات انہوں نے اپنی سبھیج کی بکلھانگ (شروع) میں کہا که ساوے بہارت نیتا بول چکے ، پہلی وردنگ یہی هے انکی، تو کیا مطلب هے بہای شعوبی کا ایک محلی ہے الک سحیتے هیں آ اور ایرا فیرا نتھو خیرا جو انہوں نے کہا کیا یه بارسامینتری ہے آ

SHRI S. A. SHAMIM: I dismiss this interruption with the contempt it deserves.

SHRI MD. JAMILURRAHMAN: I also dismiss with contempt his vulgar language.

شری ایس- آے- شبھم: میں یہ عوض کر رھا تھا کہ جے پرکاھی نارائن کا سیاسی سطح پر مقابلہ کیجھئے، ضوروت پڑے ٹو اٹھیوں سے بھی زخمی گیچئے، کیونائیز کرنے کی کوسف مصد کیچئے ۔ ھڑاروں شکلیں ھیں جے پرکاش کا مقابلہ کرنے کے لئے، فرور کیچئے لیکن اس میں کیونال الیسلت انٹر وتیوس کرنے ملک کی فضا کو خراب کرنے کی کوشف مت کیچیئے ۔

دوسری بات میں یہ کہنا چاہتا ھوں۔ میں نے اظہار کیا کہ جے پرکاش نارائن سے مهرا كچه اصولى اختلاف هے - وہ اصولی المحدلات دو سطحوں پر ہے ۔ ایک اس سطم پر ہے که میں سنجھۃ ہوں ، میرا ایبان ہے کہ اس ملک کی حکومت نے ، اس مہمودہ حکومت نے ملک کا ناھی کر دیا ہے ، غریب کی کبر تور دی ہے اور اس ملک میں ساری براایوں کی فمه دار په حکومت هے ۽ بهار مين کرپشن کی ذمهوار یه حکومت 🕰 🕳 تو میرا مطالبہ یہ ہے کہ اس حکومت کو ختم هونا چاهئے اور یه حکومت چونکه طاقت دّراو کرتی هے اس بارلهملت ہے اس لکے اس پارلهملت کو بھٹگ کر دینا جاھگے - کیا رجه ھے کہ آپ نے جب بہار میں صرف اسمهلی کے تعدولیشن کا مطالبه کیا تو آپ کیا یہ ثابت کرنا چاہتے میںکہ لس پارلیملت میں اور۔ اس عکومت مهن آيك اعتماد هے ؟ آپ بهار میں اسمبلی بھلگ کرکے انڈائریکٹلی اس حکومت پر کاننیڈیٹس

[شری ایس - اے - شبہء] کا پرستاو پاس کر رہے ھیں ? میں تو یه سنجهتا تها که اس حکومت کو بھی رہائے کا حق نہیں ہے -اسلئے اصولی طور پر جب جنتا کو يه متحسوس هو که په حکومت ناکام هوئی هے ان مسائل کو حل کرنے میں جن کے لئے اسکا انتصاب هوا تها تو اس حکومت کو جانا چاھئے۔ بہار کا آپ نے کیوں مخصوص ایک ایریا الگ ایجاد کیا هے ? اور اگر بہار میں یہ اصول مان لیا جائے تو پهر کل کس رياست ميں اس اصول کو ٹوکیں گے، کس کو روکیں کے ? اس صورت میں آپ یہ طے كيجيُّ كه آب كرنا كيا جاهتے هيں ? ایک اصولی اختلاف تو یه هے۔

دوسرا اصولی اختلاف یه هے که چےپرکاش ناوائن کے سیکیولوزم پر مکمل وشواهي رکھتے هوئے ميں جےپرکاس نارائی کو بتانا چاهتا هول که اس ارجم تهشن کے ساتھ جن سلکھ اور آر- ایس- ایس- کا شامل مونا جو ہے اس نے اس تعویک کا کردار مشکوک کردیا ہے۔ یہ محصیم مے که جے پرکاش ٹاوائن دیق کے مریض نہیں هين - انهين ٿي بي نهين ۾ -لیکن چپرکاش نارائن کو جاندا چاهنے که دق نے مریشوں کے ساتھ اٹھایا بیتینا صحت کے لئے ہوا خطرناک هوتا هے - یه جراثهم جو هیں آر پار هو جاتے هين - اگر مائي**ن**ارڻيز میں ابھی تک ششپیشن رہا ہے اس مومهلت کے بارے مهن تو رہ اس لائے کہ اس تحویک کے ساتھ جن سلکه اور آر- ایس- ایس کا وجود ھے - اتل بہاری ہاجھکی نے سوال کہا که کون ہے جو چےپرکاش نارائن کی جبالرطلی کو، ان کی پیٹریو۔ تنم کو چھللم کر سکتا ہے ? کوئی نهين - ليكن جن سلكورغ كيا هِـُــُ مجمے یاد ہے آب سے آٹو دس سال قبل جن سلکھین نے حربرکاھی نارائن کو چاندنی چوک میں جلسه نهیں کرنے دیاہ پتھراؤ کیا۔ انہیں غدار کہا - جب وہ کشمیر میں انصاف کی بات کہتے میں، جب وہ پاکستان کے ساتھ دوستی کی بات کرتے میں تو ان سورماوں نے انہیں پاکستانی جاسوس کها - انهوں نے پتهراو کیا-آج مجھے حیرت ہے که کس طرح سے کس بدا پر جے پرکامس نارائی کی حب الوطني جن سنکه کي نگاهون مهن قابل لعترام هو گئی ? چيرکاهي نارائن گهتے هيں که سهن هلدوستان کے ساتھ کشمیر کے رشتے کو مانتا هوں - یات کر رہے میں اندراہی کے ساتھ - جےپوکاش نارائن بات چیت کی جنایت کرتے میں۔ لیکی اثل بهاری واجهکی اور مستر اقوانی کہتے عیں کہ بات مت کرو ۔ اس چهڙ ميں جهرگاهن نارائن ليدر نهين مهن - چے پرکاش نارائن لهمر صرف

جائ**یٹکے وہ اس م**لک کا ناہی کر**یلک**ے۔]

बी नवल किशोर सिंह (मुजफरपुर):
माननीय समापित जी, श्री श्यामनन्दन बाबू
ने इस कामरोको प्रस्ताव को प्रस्तुत करते
हुए दहा कि 4 नवम्बर दा दिन मेमोरेबिल
है, स्मरणीय है। मैं भी ऐसा ही समझता हूं,
लेबिन मैं उस को दुर्भाग्यपूर्ण स्मरणीय दिवस
समझता हूं—इस लिथे कि उस दिन लोकतन्त्र के लिथे किसी जमाने में लड़नेबाला
एक पुराना नेता लोकतन्त्र के दुर्ग को ग्रीर
लोकतन्त्र की ब्यवस्था को नष्ट करने के लिथे
पटना की सड़कों पर चल पड़ा था—इस
लिथे मेरी दृष्टि में वह दिन स्मरणीय है।

सभापति जी, बारबार यह प्रश्न उठाया गया है कि पटना में इतने वैरिकेड्स क्यों बने ग्रीर इतनी पुलिस का इन्तजाम क्यों हुआ ? मैं सदन को याद दिलाना चाहता हं-पटना में 18 मार्च को क्या हुआ। ? 18 मार्च, 1974 को पटना में पुलित व्यवस्था कम थी, उस दिन पटना में द्वानें ग्रीर होटल जलाये गये, सरवारी अकसरों के घर जलाये गये ग्रीर इन सारी दुर्घटनामों के बाद स्वयं जनप्रकाश जी को इस बात के लिये सरनार की निरुदा करनी पड़ी कि सरकार पटना में शान्ति ग्रीर मूळ्यवस्था सही रख सकी । ग्रब मैं भाप सं जानना चाहता हूं---यदि शान्ति भौर सूब्यवस्था रखने की कोशिश की जाती है और उस के लिये ग्रावश्यक पुलिस बल का प्रयोग किया जाता है तो उस पर किसी को क्या धापित हो सकती है ? मैं विश्वास के साथ इस बात को कहता हूं कि सरकार का यह झादेश था--- सम्भवतः मेरा विश्वास है भिः था-भिः जयप्रभाश बाब् को गिरफ्तार न किया जाय भीर जयप्रकाम की की रक्षा की जाए । उस के बाबजूद भी ध्रयर भीड़ में उन्हें कोई खरोंच लग गई तो जैसा हम सभी को मालूम है, एसी सम्भावनाओं से इन्भा<sub>र</sub>

اسوقت میں جب جن سلکھ کے سیاسی منادات کو طقویت پہنچے - جے پرکلفی نارائن پلساری کی دوکان نهیاں هیں که جسولات اثل بہاری باجیئی جی چاھیں اتھنی دے کر سودا غريدين - مين چيلنم كرتا هين کیا اتل بہاری واجھٹی جی تسلیم کریں گے کہ کشبھر کے سوال پر جو بات چیت هر ر**هی هے** چےپرکاه*ی* نارائن اس میں ثالث بنیں اور آيكه انكا فهصله ملظور هوكا ? نههي ھوگا ۔ کھونکھ جن سلکو کے فرقہ دارانه مفاه کو اس سے طقویت نہیں پہلچیکی - اس لئے جےپراکش جی کو میں چیتاونی دینا جامتا هون» الهين مين اطلام قواهم كوذا چاھتا ھوں کہ آپ کی سیاسی معمت بہت اجھی ہے، سیاسی شہرت بہدی اجھی ہے ، آپکی شہرت خواب هو جائهگيء آيكو كمهوتلوم كي ٹی ہی ھو جاٹیکی اگر آپ نے یہ بید کبیلی رکهی- شبام تلدن باہو سے بھی میں کہ**نا** چاھٹا ھر*ن* که اندرا جی کر ضرور نیدها دکهایگے ان کو یہاں سے نکالئے، یہ الک سوال ہے کہ ہوائی جہاز میں انہیں کے ساتھ سفر کرتے ھیں ، وہ سفر كرنا چهرز ديجيئي، ليكن فلط طالتون کا سہارا لے کو نہیں، جن سلکو کے ک*لفھوں* پر سوار ھو کو لہیں ۔ جو جن ساگو کے کلدھوں پر سوار ھو کر

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# [श्री नवल किशोर सिंह]

नहीं किया जा सकता कि एसीं भींड़ में जहां लाठीं चार्ज हो रहा हो भौर लाठीं चार्ज से बचने के लिये लोग उन के पास था रहे हों, उन कीं देह पर गिर रहे हों तो खरोंच न लग जाय । लेकिन सरकार की नीयत क्या थीं---यह बात साफ है कि जब जब वह इस बात कुकोशीश करते कि झागे बढ़ जाय तो उन को पिलम बढ़ने दती थी। भगर सरकार पटना में 18मार्च का दृश्य उप स्थित करने देती तो क्या यह सदन भीर स्वयं जयप्रकाश जी सरकार को माफ कर सकते थे ?मैं ग्राप से कहता हं कि इस बात की तैयारीं हमेशा बिहार में रहतीं है कि किस तरह से कुछ ऐसीं स्थिति, हिसात्मक पैदा की जाय जिससे कि विधान सभा के विघटन की मांग मजबत हो।

भ्रव मैं भ्राप का ध्यान एक भ्रीर बात कीं स्रोर दिलाना चाहता हं-प्रविधान सभा के विषटन के प्रश्न पर बारबार यहां माननीय सदस्यों ने गुजरात के साथ एक समानान्तर रूप बिहार का रखने की कोशिश की है। भगर गजरात के साथ बिहार का सनानान्तर रूप होता, तो मैं समझता हूं कि हम लोगों को विद्यान सभा के विचटन के प्रश्न पर एक नये ढंग से सोचना पड़ता । लेकिन ग्राप सभी जानते हैं कि गजरात में जब यह विघटन का प्रक्त उपस्थित हुमा तो उस समय गुजरात की विधान सभा के कितने सदस्यों ने सहस्तीफा दिया था-एवः बहुत बड़ी संख्या ने इस्तींफा दिया था। सब से बड़ी बात तो यह थीं कि जो वहां शासक दल था उस के सदस्यों ने भीं इस्तींफा दिया था। लेकिन भ्राज बिहार कीं क्या स्थिति है-बिहार विधान सभा में सदस्यों कीं संख्या 319 है, जिन में एक नौमिनेटेड सदस्य हैं । 319 में 140 धपी-जींशन कीं संख्या है। इन 140 में से जो दल इस भान्दोलन का समर्थन कर रहे हैं उन कीं संख्या 78 है। इन 78 सदस्यों में से सिर्फ 34 सदस्यों ने इस्तीफा दिया है।

वे दल जो ग्राज इस ग्रान्दोलन का समर्थन कर रहे हैं, वे माज टूट गये हैं। विधान सभा चाहे माज टुटीं हो या न टुटीं हो, लेकिन जयप्रकाश जीं ने वहां की सारी विरोधीं पार्टियों को तोड़ दिया--इस में कोई शक नही है। ग्रव मैं,ग्राप से पूछता हं—क्या सिर्फ 34 विधान सभा के सदस्य जनता के प्रतिनिधि हैं। प्रगरदूसरे प्रतिनिधि नहीं हैं तो हम भीं नहीं हैं, श्यामबाब, वाजपेयीं जीं ग्रीर मध् लिमये भी नहीं हैं क्योंकि जैसे नियमों के बनुसार ब्राप का ब्रीर मेरा चुनाव हुआ है, बसे ही नियमों के द्वारा उनका हमा है। भीर 34 प्रतिनिधि कहते हैं कि विधान सभा तोडी जाय ग्रीरबाकी कें तमाम प्रतिनिधि कहते हैं कि हम विधान सभा को चलायेंगे, उस के लिए वे अपने दल को भीं छोड़ने को भीं तैयार हैं, ग्रन-शासन की सजा भोगने को तैयार हैं तो फिर प्रधान मंत्रीं जीं को हम कैसे वह सकते हैं कि म्राप विधान सभा का विघटन कर दींजिए-मैं इस का उत्तर ग्राप से जानना चाहता हं?

इस मान्दोलन को बार-बार हिसात्मक ग्रान्दोलन कहा जा रहा है। मझे इस में कोई शक नहीं है कि जहां तक जबप्रकाश का सम्बन्ध है, मैं समझता हं कि वे किसी भी हिसात्मक कार्यवाही को बढ़ावा नही देसकते। लेकिन क्याइस ग्रान्दोलन में हिंसात्मक कार्यवाहियां नहीं हुई हैं? मैं पूछता हूं - प्रक्तुबर के पहले सप्ताह की सरकार की क्या रिपोर्ट है-गह मंत्रीं जीं बतहायेंगे । मेरीं रिपोर्ट यह है कि 285 जगहों पर बिहार में हिंसात्मक कार्यवाहियां हुई, रेलें उखाड़ीं गईं।, ब्लाक पर हमला हुमा, उस के कागजात को फाडा गया, सरवारी ग्रफसरों को पींटा गया, बसों पर हमला किया गया। यहीं हिसारमक माम्दोलन है तो कुछ नहीं कहना है। लेकिन मुझे शक है-यह हिसात्मक ब्रान्दोलन है।

हमारे दोस्त--श्री शमीम--ग्रभी न

जाने अपनी खूबसूरत जबान में क्या क्या कह गये। लेकिन मैं बतलाना चाहता हूं—हालांकि वे खुद भी सावधान हैं और ¶ मुझे खुती है कि उन्होंने उस का जिक भी किया है—पटना सिटी स्टेशन का कैंबिन जिस दिन उखाड़ा जा रहा था, उस पर हमला हो रहा था, उस दिन हमारे यहां आर० एस० एस० के भूतपूर्व चोक, श्री रामदेव महतो, जनसंब के मिनिस्टर भी रहे हैं, वे स्वयं ढेला फेंक रहे थे, गांधी जी का फोटो उन्होंने गले मे लगा रखा था। वे अकेले व्यक्ति थे जो गांधी जी का फोटो लगाये हुये थे। अगर यहां ऑहिसात्मक आन्दोलन हैतो मैं नहीं जानता फिर हिसात्मक आन्दोलन क्या होता है।

मैं एक बात और कहना चाहता ---हं जय प्रकाश बाबू बहुत सी ऐसी बातें कहते हैं, जो ग्रच्छी है, सूनने में ग्रच्छी हो लगती हैं। मैं भी इस विचार का हूं--- ग्रगर उन उद्देश्यों की प्राप्ति कर लें। भ्रष्टाचार दूर हो जाये, बेकारी दूर हो जाये, शिक्षण पद्धति मे सुधार हो जाय, नौजवानों के व्यक्तित्व का उचित विकास हो, उन को रोजं।ोटी मिल जाय, इस से बढ कर अधिक प्रसन्नता की बात भीर कोई नहीं होगी। लेकिन मैं भ्रष्टाचार के बारे में एक बात कहना चाहता हु-खुद जयप्रकाश जी ने कहा है-उन का लिखा हुआ हमने पढा है और यदि माननीय सदस्य चाहेंगे तो ला कर दे दूंगा---कि फ्रष्टाचार को रोकने के लिये ऋदमी को बदलना होगा। ग्रव मैँ ग्राथ सेँ एक बात कहना चाहता हूं---ग्रादमी को इदलना क्या प्रधान मंत्री जी के बस की बात है ? क्या मादमी टेबिल कूसी है कि जैसे चाहो घर में सजा लो। जो ब्रादमी हिंह, मज्जा ग्रीर मांस से बना हुआ है, जिस के मन के चेतन भीर भचेतन की खोज भाज तक जारी है, जिस पर एक ही परिस्थिति में एक बात की प्रतिक्रिया विभिन्न प्रकार से होती है, उस पर प्रधान मंत्री जी जादू कर सकती हैं---ऐसा मैं नहीं मानता। जय प्रकाश जी भी वह जादू नहीं कर सर्केंगे। ग्राप को याद होगा-1967-68 में बिहार मे सुखापड़ाथा। उतसमय जय प्रकाश जो ने बड़ो मात्रा में रिलोफ़ का ग्रायोजन किया था और हम कांग्रेस वाजो ने भी ग्रायोजन किया था, हमारा काम भी चल रहा था, जितने दिनों तक वह ग्रायोजन चला, बिहार कें ग्रखबारो को उठा कर देख लीजिए. वे सारे ग्रखबार जो ग्राज उन की प्रशस्ति के गीत गा रहे हैं, उस समय बिहार रीलीफ़ कमेटी की व्यवस्था के बारे में भ्रष्टाचार के ब्रारोप लगा रहे थे, इन्हीं ब्रखबारो मे वे ब्रारीय छारहेथे। जब काम खत्म हमाती एक बड़े मजे को बात है---जय प्रकाश जो से पूछा गया—- ग्राप के लिए कहा जा रहा है कि बिहार रिनीफ़ कमेटी के समान के बटवारे में बड़ा भ्रष्टाचार हमा है। तो जय प्रकाश जी सच्वे श्रादमी हैं, वह छिपा नहीं सके ग्रीर उन्होंने कहा कि 40 प्रतिशत मिसयुज हम्रा, भ्रष्टाचार में गया। जिस संस्था के सर्वे अवी स्वयं जय प्रकाश जी हैं स्रोर खुद नियुक्तियां करते हैं ऐसी संस्थामी में उन की नाक के नीचे गलत काम हये हैं।

श्री स्यामनस्वन मिश्र : ग्रगर जयप्रकाश जी प्रधान मंत्रो होते तो वह कहते कि मिनिस्टर भ्रष्ट हैं। लेकिन ग्राप की प्रधान मंत्रो नहीं कह सकतीं। यही फ़र्क है।

श्री नवल किशोर सिंह : मैं यह कह रहा था कि भ्रष्टाचार के मामले स्वयं प्रपनी संस्था में से जयप्रकाश जी ग्रलग नहीं कर सके, इस से कोई इन्कार नहीं कर सकता ।

प्रव शिक्षण पद्धति के बारे में एक बात कहना चाहता हूं। हम सब निन्दा करते हैं इस पद्धति की। लेकिन मैं पूछना चाहता हूं कि सरकार को छोड़ कर क्या सारे मुल्क में जितने शिक्षा शास्त्री हैं उन्हों ने कोई शिक्षा का विकल्प प्रस्तुत किया है।

# [श्रीं नवल किशोर सिंह]

वर्तमान सांमाजिक व्यवस्था में भारत के निये एक फ्रिक्सा पद्धति को बनाना ग्रपने ग्राप में कठिन काम है कि कोई इस में ग्रामी तक सफल नहीं हो पाया है।

मन्त में एक बात भीर कहनो है।
गुजरात में विधान सभा का विबटन हुआ,
बिहार में विधान सभा का विबटन हुआ,
बिहार में विधान सभा का विबटन हुआ,
बिरोधी दल के मित्र यह अधिकार हर
स्टेट में जहां कांग्रेस की सरकारें नहीं हैं,
वहां के कांग्रेसजनों को देंगे? मगर यह तरीका
हमारे देश में चल जाय कि हर दो वर्ष के
बाद चुनाव हो भौर फिर मांग हो कि विधान
सभा मंग कर दी जाय तो क्या हालत होगी
लोकतन्त्र की हमारे देश में यह आप सोच
लें।

ग्रद ग्राज पटना में कम्युनिस्ट पार्टी का एक डिमांस्ट्रेशन हुआ उस में लाखों लोगों ने भाग लिया। यहांचार तारीख के मामले को माननींय मित्र या विवार हो या न हो, लेकिन उस के खिलाफ जन-ग्रकोषा पैदा करने की कोशिश हो रहीं है, उद्देश्य है हमारे मिल्लों का यह जानंना चाहिए। वह यह है कि चार तारींख को कुछ हमा हो या नहीं लेकिन चार तारीख मामले को इतना उडाओं कि 11 तारीख को कम्यन्सिट पार्टी का जो प्रदर्शन है भीर 16 तारींख जो कांग्रेस का प्रदर्शन है उस के ऊपर लोग गस्से में ग्राकर हमला करें। रांचीं में कांग्रेस पार्टी के ग्रध्यक्ष नये यहां उन कीं सभा में पटाखे फे के गये भ्रीर सभा को तोडने का प्रयास किया गया । मझे विश्वास है कि जनता इस बात को समझतीं है।

सबसें से बड़ीं बात यह हुई जो माननीय वाजपेयी ने कहा साफ़-साफ़ कि हम लोग दल-विहींन राज्य में विश्वास सही करते। यहीं बात गया में जब गोलीं कांड हुआ तो मैंने कहीं थीं कि यदि आप लोग जयप्रकाश जीं के वल विहीं ना शासनंतत्त्व में विश्वास करते हैं तो अपनी पार्टी को डिजोल्ब कींजिए, उन को धोखा न दींजिये। आप सब उन्हें धोंखा दे रहे हैं, ऐस वक्त पर आप उन का साय छोड़ देंगे। आज माननीय वाजपेयीं ने साफ साफ कह दिया है जि बह लोग दल तोड़ने नहीं जा रहे हैं आगे चुनाव में इन दलों का मकाबला करेंगे और उन को उसीं तरह से पराजित करेंगे जैसे 1971 में किया था।

श्री मबु लिमवे (बांका) : समापति महोदय, ब्राज की बहस में कांग्रेस बक्ताग्री द्वारा कोई ऐसीं ठोस बात या स्रकाटय दलील सामने नहीं ग्राई। जब कभी विधान सभा के विघटन ा स्वाल उठाया गांव तो प्रधान मंत्रीं, भृतपूर्व गृह मंत्रीं श्री उमा शकर दीक्षित और माननीय डी० के० बहुमा ने यहीं कहा कि यह चुनीं हुई विवास सभा है भीर उस को पांच साल तक चलन देना चाहिये । उन्होंने यह भी कहा चुंकि गकुर सरकार को बहुमत का समयन प्राप्त है इस लिए उस के कार्य में भी बाबा नही डालनीं चाहिये और उस को बर्खास्त करने का सवाल भी उपस्थित नही किया जाना चाहिये। लेकिन क्या इस बात को हम भूल सकते हैं जब स्वयं प्रधान मंत्री कांग्रस की ग्रद्यका थी तो उन्होंने बिल्कुल इन तकों के विपरीत काम किया था। 1959 में स्वयं उन्होंने केरल में सिविस नाफ़रमानीं के सिद्धान्त का समयन किया था। धाज घेराव भौर धरना, दोनों की भ्राप निन्दा कर रहे हैं, लेकिन उस समय जिस सरकार को बहुमत का समर्थन प्राप्त था उसी सरकार के संविदालय पर धाप लोगों ने मार्च धार्ये-भाइज किया या भौर मुरू में उस समय के प्रधान मंत्री श्री जवाहरताल नेहरू केरल

कीं सरकार को बंखास्त करने के पक्ष में नहीं थें लेकिन यह छिपी हुई बात नहीं है इन्दिरा जी ने ही उन के ऊपर और पालियामेंटरीं बोर्ड के ऊपर दबाब डाल कर केरल की सरकार को भी विषटित करवाया ग्रीर विधान सभा को भी विघटित करवाया। ग्रार उस समय करल में जो ग्रान्दोलन चल रहा था उस की तलना में कई गुना तींच जन-आग्दोलन आज बिहार में चल रहा है। क्या उस समय केरल की ग्रसेम्बली के एक भीं सदस्य ने इस्तींफ़ा दिया था ? आंद अभी स्वयं माननीय नवल कि:शोर ने कहा विरोध पक्ष के 34 सदस्यों ने क्ल्लीफ़ा दिया है, मार ग्रगर कुछ लोगों ने नहीं दिया होगा तो वर्तमान जो स्वार्थ का महाल है उस में इन लोगों की समझ में नहीं आ रहा है और लम्हान की जो राजनीति है वह नहीं। समझ पा रहे हैं। लेकिन 34 सदस्यों ने इस्तीफ़ा दिया है यह महत्वपुण बात है। इस के महत्त्व को कम स्थाप नहीं कर सकते। ग्राज संसदीय लोकतन्त्र की लम्बी चौडी बातें कर रहे हैं, लेकिन उस समय केरल के जो गवर्नर थ उन की जो रिपोर्ट मंगवायी जिस के आधार पर केरल में राष्ट्रपति शासन लागु किया, गवर्नर राधाकृष्ण राव क्या कहते हैं, माननीय गृह मंत्री जरा सने। कहते हैं :

"That is why in all democratic countries where Parliamentary Government obtains, the practice is for the Government itself to offer to resign and hold re-election in case there is overwhelming opposition to any of Government's measures or when there is a widespread demand for general elections. It is not considered necessary that a 'no confidence' motion should be passed in the Assembly or Parliament in order to justify the change of Government."

"The crux of the legal and constitutional question is whether the Kerala Government has lost the support of the overwhelming majority of the people and whether the allegations made of maladiministration and subversion of democracy are substantially true. I have already expressed my view on both these points."

"While the securing of a majority of seats in the Legislature, however meagre, is very relevant at the time of forming a Government, it cannot be pleaded as conferring a continuing right to claim the confidence of the majority."

"There is no doubt that there has been a tremendous shift in the mind and the feeling of the people. I do not think this public opinion can be ignored without serious consequences for the future".

#### 21 hrs.

ग्राज मैं कहना चाहता हूं कि 1972 में जो लोकमत की मनोदशा थी आज उस में बनियादी परिवर्तन ग्राया है। बिहार की बहसंख्यक जनता मांग कर रही है कि विधान सभा उसकी इच्छाम्रों का प्रतीक नहीं है. गफुर सरकार सही मानों में हमारा प्रात-निधित्व नहीं कर रही है। ऐसी हालत में किस मोह में भ्रा कर भ्राप इस सरकार को चलाए रखना चाहते हैं, ग्रसैम्बली को चलाए रखना चाहते हैं? ग्राप यह तो मानगे कि ग्रसम्बली का काम होता है कानुन बनाना। क्या कानून बनाने का काम भी बिहार की विधान सभा कर पाती है? यह ग्रान्दोलन के पहले की बाद है। इस सवाल को मैं यहां भी कई बार उठा चुका हं ग्रौर कह चुका हं कि बिहार की विधान सभा को इसी बिना पर समाप्त कर देना चाहिए कि कानन बनाने के ब्रपने काम को भी उसने कभी पूरा नहीं किया है। फ्राजभी बिहार में 180 म्रध्यादेश चल रहे हैं। माज कार्यपालिका ने सरकार ने विधान सभा के सारे ग्रधिकारों

## [श्रीं मधु लिमयें]

को छीन लिया है। उन में से कई ग्राडिनेंस ऐसे हैं जिन को 18 बार रिप्रोमलगेट किया गया है, 18 दफा जारी किया गया है। कई ग्राडिनेंस लैप्स होते हैं ग्रीर उनको दबारा जारी किया जाता है। विधान सभा की बैठक छः सप्ताह से हमेशा कम समय के लिए की जाती है इसलिए कि प्रगर **छः** सप्ततह से श्रधिक श्रगर चलेगी तो ये सारे 180 अविनेंस लैप्स हो जाएंगे। इस डर से विधान सभा की बैठक भी ग्राज छ: सप्ताह के लिए ग्राप कर नहीं पाते हैं। संसदीय लोकतंत्र की बनियाद को ही ग्राप खत्म कर रहे हैं। प्रधान मंत्री ने जिन्होंने सिविल नाफरमानी, धरना ग्रीर घेराव के जरिए कम्युनिस्ट हकुमत को केरल में खत्म करायः ग्राज वही प्रधान मंत्री संसदीय लोकतंत्र को ले कर हम लोगों को लेक्चर देरही हैं ग्रौर ऐसी विधान सभा के समर्थन में बोल रही हैं जिस ने भ्रपना प्राथमिक कार्य भी पुरा नहीं किया है। बिहार विधान सभा के बारे में क्यों ये लोग जिंद कर रहे हैं। ये स्वयं जानते हैं कि वह निकम्मी विधान सभा है। कानुन पास करने का काम भी वह पूरा नहीं कर रही है। सरकार के बारे में भी ये जानते हैं कि क्या हालत है। स्वयं विभृति मिश्र जी ने कहा कि सरकार उचित समय पर किसानों को बीज नहीं दे पाती है। खाद का वितरण नहीं करती। पब्लिक डिस्ट्री-ब्यशन सिस्टम चोपट हो गया है। लोगों को कंट्रोल के दामों से ग्रनाज नहीं मिलता। निर्माण के, विकास के काम ठप्प हैं। तीन करोड़ का जब स्रोवर ड्राफ्ट केरल का हो गया, कम्युनिस्ट सरकार का तो इन्होंने हल्ला करना शुरू कर दिया। मैं ब्रह्मानन्द रेड्डी साहब से जानना चाहता है कि बिहार की सरकार का इस वक्त रिजर्वविंक में कितने करोड़ का भ्रोबर ड्राफ्ट चल रहा है। सभी दृष्टियों से यह सरकार बिल्कुल निकम्मी हो चुकी है, ग्रसेम्बली निकम्मी हो चुकी है भौर इसको तत्काल बरखास्त करना भावश्यक है।

श्राज कम्युनिस्ट पार्टी के लोग इंदिरा जी का साथ दे रहें हैं। श्रापके नेता ने श्रीमती इंदिरा गांधी के बारे में जो कुछ एक बार कहा था वह मैं आपकी खिदमत में रखना चाहता हुं। उन्होंने कहा था:

"As regards the Congress President, I do not want to say anything because she is just a child in politics. So I do not want to criticise her conduct or say anything about that. Generally it is not always an inevitable law of nature that wisdom is inherited by laws of heredity. I do not want to discuss that. It is embarrassing and it is uncultured".

यह डांग साहब ने कहा था। प्रधान मंत्री के बारे में कहा था और तब कहा था जब उन्होंने घेराव, धरना और सिविल नाफरमानी के जरिये केरल की हकूमत को तोड़ने का काम किया था। वहीं ग्राज क्या कर रहे हैं? ग्राज उसी इंदिरा गांधी के साथ मिल कर जो जन ग्रान्दोलन बिहार में चल रहा है उसको समाप्त करने का काम कर रहे हैं।

चार नवम्बर की घटनाओं के बारे में यहां पर बहुत सी बात आई हैं। इन लोगों का कहना है कि चूंकि जयप्रकाश जी समानान्तर सरकार की बात कर रहे हैं इसलिए सरकार को इन बातों को बरदाश्त नहीं करना चाहिए। क्या पुलिस द्वारा उन के ऊपर जो लाठी चलाई गई उसका समर्थन मेरे कांग्रेसी मित्र करना चहिते हैं———

एक माननीय सबस्य : किस ने किया है ?

श्री मधु लिमथे: भगत जी ने कहा कि हमें इसको बरवाश्त नहीं करना चाहिए। हम तहूत रियायत कर रहे हैं। मैं रामशेखर बाबू से कहना चाहता हुं कि यहां बोलने से कोई नतीजा नहीं निकलेगा । संसदीय सिमिति की जो मांग है उसको कबूल करियें। उसके सामने सारा सबूत झा जाएगा। झगर झापकी बात सही है तो पता चल जाएगा कि जयप्रकाण जो के ऊर किसी तरह की पाणविक शक्ति का प्रयोग नहीं हुआ है। झगर इस तरह का उनके साथ दुव्यंवहार हुआ है तो वह बात भी सदन के सामने आ जाएगी।

बिहार के मामले में आज कम्युनिस्ट पार्टी के द्वारा वहां एक प्रदर्शन किया गया। उसके बारे में आज कम्युनिस्ट पार्टी के एक नेता ने मुझे कहा कि क्या यह इनको शोंभा देता है कि टिकटलैस ट्रेबल की बिना पर हमारे जो गरीब प्रदर्शकारी हैं उनको ये उतार ें। सवाल यह है कि शान्तिपूर्ण तरीके से जब जयप्रकाश जीं तथा विरोधी पक्ष के द्वारा प्रदर्शन किया जाता है तो हर तरह से उस में बाधा डालने की कोशिश की जाती है—

श्री रामावतार शास्त्री: हमने ऐसा नहीं किया।

श्री मधुलिमये : ग्रापके बारे में नहीं कह रहा है। सरकार तथा कांग्रेस के द्वारा उस में बाधा डालने की कोशिश की जाती है। उत्तर प्रदेश के मेरे कुछ नौजवान दोस्त. मोहन सिंह, जगदीश लाल ग्रीर हर्ष-बर्द्धन टिकट ले कर पंजाब मेल से ग्रा रहेथे। सी ग्रार पी के लोगों ने पंजाब मेल को घेर कर मगलसराय में उन लोगों को जबर्दस्ती उतार दिया जब कि उनके पास टिकट थे। मैं रेड़ी साहब से जानना चाहता कि श्रापके पास ऐसा कौन सा कानून है कि बाकायदा टिकट खरीद कर जो यात्री पंजाब मेल से बिहार की मोर जा रहे थे, सी मार पी, बी एस एफ के लोगों ने उनको घर लिया, उनके टिकट छीन लिए भीर उनको उतारने का काम किया। साफ है कि कोई कानून का 2393 LS-19

राज नहीं रहा, कोई नियम नहीं रहे, मतमाने ढंग से शान्तिपूर्ण प्रदर्शन करने वाले लोगों के खिलाफ ग्राज पुलिस कार्रवाई कर रही श्री ब्रह्मानन्द रेड्डी ने स्वयं कहा है कि ग्राज विहार में तीस सैंट्रल रिजर्व पुलिस को यूनिट हैं ग्रोर पंद्रह बी एस एक को यूनिट लगी हुई हैं। इसका मतलब मतलब है तकरीबन साठ हजार लोग। फिर रेलवे प्रोटैकशन फोर्स है, इंडस्ट्रियल सिक्योरिटी फोर्स है प्लस सी पी ग्राई है। इस सरकार के पीछे ग्रब जन समर्थन नहीं रहा। यह केवल दंड शक्ति के बल पर, इंडे के बल पर, बंदूक के बल पर राज करना चाहती है।

सरकार कम से कम ग्रव तो जिद छोडे। बहुत सारा खुन बहाने का काम ग्राप लोगो ने किया है। कितने और लोगों को जानें म्राप चाहते हैं भीर फिर बिहार की जनता को जो मांग है उसको स्राप कब्ल करेंगे ? जब जनता की इच्छा है कि दुबारा वहां पर चनाव हो तो उसके सामने ग्रगर ग्राप झक जाते हैं तो कोई बुरी बात नहीं है। जनता को इच्छा का ग्रादर करो। गफुर सरकार को बरखास्त करो । विज्ञान समा को वित्रटित करो और सामान्य स्थिति होने के बाद बिहार में तत्काल चुनाव कराने का काम बिहार को जनता सही मानों में लोकतांत्रिक चुनाव के लिए, फ्री एण्ड फेयर इलेंक्शन के लिए तड़प रही है। उसको मांग को स्राप पुरा करिए।

सभापति महोदयः श्रो रामशेखर प्रसाद सिंह।

भी राम शेख प्रसाव सिंह (छपरा) : समापति महोदय, . . . . . .

SHRI MOINUL HAQUE CHOU-DHURY (Dhubri): How long will this debate continue? Is it an unending affairs? It cannot be an unending affair.

भी राजेन्द्र प्रसाद यादव (मश्रेपुरा) : समापति महोदय, हम कितने बने तक बैठने जारहे हैं?

भी हुकम चन्द कछवाय (मुरेना) : सभापति महोदय, हम सुबह साढें देश बजे सं यहां आये हुए हैं और बराबर वैंडे हुए हैं। हम लोगो ने खाना भी नहीं खाया है। प्राप कब तक हम लोगों को बिठाये रखेंगे ? सवा नी बज गये हैं। ग्रब हाउम को एजार्न कर दीजिए ।

सभापति महोदय: मैं ग्राप लोगों के राय से पूरी तरह सहमत हं कि काफ़ी देर हो चुकी है। मगर बड़ो दुश्वारी यह है कि ग्रलग ग्रलग पार्टियों के जो ग्रानरेबल मेम्बर साहबान बोले हैं या बोल रहे हैं, वे किसो भं। तरह अपना टाइम कम करने के लिए तैयार नहीं हैं। मैंने दरख्वास्त की थी कि दह मिनट से ज्यादा न लिये जायें, लेकिन श्रो नवल किशोर सिंह के ग्रलावा कोई ऐसे साहब नहीं हैं, जिन्होंने दस मिनट से कम लिये हो। ऐसी सूरत में मेरे सामने क्या रास्ता है? मैं आप के हाथ में हं। मेरे पास जो लिस्ट है, उस के लिहाज से क साहब म्रापोजीशन के भौर बोलने वाल हैं भौर दो साहबान कांग्रेस के ग्रीर बोलने वाले हैं। उस के बाद मिनिस्टर साहब इन्टरवीन करेंगे और फिर श्यामबाब को रेप्लाई के लिए दस मिनट मिलेंगे। ग्राप के सामने दो रास्ते हैं। यातो हम। रे में हरवान ग्रपने राइट को फ़ोरगो करें श्रौर में मिनिस्टर साहब को काल करूं। दूसरा रास्ता यह है कि श्री रचरामैया इस बारे में बतायें कि क्या वह इस बात के लिए तैयार हैं कि इस डिसक्शन को कल के लिए पोस्टपोन किया जाये ।

SHRI JYOTIRMOY BOSU (Diamond Harbour): We are here for the last eleven hours, the Members and the Secretariat staff. You must be fair to all. You should adjourn the House now and tomorrow the hon. Minister can reply and Shyam Babu could then exercise his right of reply. You should not be guided by what the Government says. The Ministers go to their homes and have their lunch and a nap also and then come back. We are here on our legs almost, from 10.30. It is soon going to 9.80 p.m. It is eleven hours and you cannot compel us to work like this. In fact the debate should have been adjourned at 6 p.m. and we should have continued it tomorrow. You should tell the Government that if they want to have our cooperation they should listen to what we say and be fair.

सभापति महोदय : हाउस जो बात यनेनिमसनो तय करेगा, मैं उस का पावन्द हं। मैं कि सी एक की बात मान कर हाउस को एजानं नहीं कर सकता है।

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMA-IAH): In the case of an adjournment motion, there is no question of adjourning.

SHRI JYOTIRMOY BOSU: Under what rule?

SHRI K. RAGHU RAMAIAH: Under every rule. If we adjourn, it means the motion is carried. I anticipated these difficulties and yesterday I suggested at the meeting that it may be taken up on some day at 12 o'clock. But the opposition leaders did not agree. So, we are faced with this situation. Of course, the whole House is impatient. The opposition speakers took a long time; it is not that we alone took a long time. You have called a member from this side now, After him, you may probably call one from the opposition and then call the Minister.

SHRI JYOTIRMOY BOSU: If you follow the wise advice of the hon Minister for Parliamentary Affairs we shall have to sit past mid-night.

SHRI K. RAGHU RAMAIAH: The two members may be given 5 minutes each and the hon Minister will take half an hour. Since the mover has taken 1 hour in the beginning, he may finish his reply within 15 minutes

SHRI JYOTIRMOY BOSU: Tomorrow a Rumanian Delegation is coming and I have to be at the airport at '4 o'clock in the morning. How can I do that if I go home at 12 o'clock tonight? It might suit the Government but it does not suit me. Let us adjourn now.

सभापति महोदय: यह एजानेंमेंट मोशन है। यह कल के लिए कैसे पोस्टपोन किया हैजा सकता है ?

SHRI JYOTIRMOY BOSU: There is no rule to prohibit it. Kindly point out the rule.

श्राप वह रूल या डायरेक्शन दिखाइये कियह डिसकशन कल तक नहीं जा सकता है।

श्री रामगेलर प्रसाद सिंह (छारा) : सभापति महोदय, मैं उम क्षेत्र का प्रतिनिधित्व करता हं जिस को भारत के प्रथम राष्ट्रपति भीर संविधान सभा के ग्रह्मक पूज्य राजेन्द्र बाबु को पैदा करने का सौभास्य प्राप्त हम्रा या। उसी जिले ने मौलाना मजहरूल हक भौर डा॰ सैबद महमूद साहब को भी पदा कर के ग्राप की खिदमत करने का मौका दिया था। स्रीर उसी जिले में इन लोगों के नेता जयक्रकाश बाबुभी पैदाहए थे। मैं उसी जिलें का प्रतिनिधित्व करता हं ग्रीर मैं भाप के सामने बदाना चाहता ह कि जिस कार्यंक्रम को ले कर जयप्रकाश बाबू चलना चाइते हैं उस में उन की धसकलता उसी जिले से प्रारम्भ हई है। विधान समाको भंग करा कर ग्राम समा तथा छात्रों के प्रतिनिधि के माध्यम से विधान सभा के चुनाव के लिए उम्मीवबार खडा करने की योजना उन्होने बनाई है। यस 22 प्रकट्सबर की छपरे में

उन्होंने एक ग्राम सभा इसी सिलसिले में बुलाई थी। उस सभा में उन के उस दल 🖨 जो कि भिन्न भिन्न दलों की मिला कर बना है, उस सभा का संमापतित्व करने के लिए एक श्रादमी का चुनाव करना श्रसंभव हो गया। राजेन्द्र कालेज के न्निसिपल भोला बाब के मर्डर केस के अभियक्त जो इन के कामों के संयोजक हैं, इस समा के **ग्रध्यक्ष बन**ना चाहते थे। गंगा सिह कालेज के रुपये को गबन करने वाले व्यक्ति भी इस को फ्राध्यक्षता के उम्मोदवार थे। छत्रा के सब से बड़े ब्ल*ः*मार्केटियर के पूत्र जो इन **के यव**क संगठन का नेतत्व करते हैं वे भो ग्रध्यक्षता के उम्मीदवार थे ग्रीर जयप्रकाण जो को जाति के लाग महामाया बाब को ग्रध्यक्ष बताना चाहते थे; एकमत से समापति का चुनाव न होने के बाद बिना समापति के हो समा हई ग्रीर जयप्रकाश बाब न कोध में कहा..

(ब्यबधान ).....

एक माननीय सबस्य : यह बहुत गन्दो बात इन्होंने कही है इसकी रेकार्ड से निकाल देना चाहिए। . . . (ब्यवधान ) . . .

सभायति महोदय: ग्राप ग्रापस में बातें न वरें।

श्री रामशेखर प्रसाद सिंह: वास्तव में जयत्र राण बाब को स्वयं अपने मुंह से कहना पड़ा कि जब ग्राप लोग एक समापति का चनाव नहीं कर सकते हैं तो सारे देश भीर प्रदेश का शासन कैसे चला सकते हैं ? यह एक तथ्य को बात है। आप जयप्रकाश बाबु संबात कर के पूछ जोजिए । से उन को विकलता प्रारम्भ हुई।

जयप्रकाश बाबू कहते हैं कि यह प्रान्दोलन उनका ऋहिस रु है। वया लोगों को जब ईस्तो घर संबाहर निकानने संरोकना, लोगों का चलने देने से रोक ।।, विवाय हो की बेइज्जती करना भीर यह उन विवायको के साथ व करते Situation in

हैं जो बीकर सेक्झन के विधायक हैं, हरिजन हैं, मुसलमान हैं या उसी प्रकार के अन्य लोग हैं जो अकें ज चलते हैं, उन के साय इन के दल के लोग अभद्र व्यवहार करते रहे हैं, तो क्या ये सब चीजें अहिसक हैं।.. (व्यवसान) ....

मैं यह कह रहा था कि यह अहिंसक आन्दोलन नहीं है इस तरह से अहिंसा की ओड़ ले कर हिंसा का वातावरण और अशांति का वातावरण पैदा करने की कोशिश की जा रही है इस देश की तरक्की नहीं हो सकती ..... (व्यवधान)...

जैसा कि ग्रीर सदस्यों ने बताया जो भी कार्यं कम इन्होंने बनाया उस में कहीं इन को सफलता नहीं हुई । विद्यार्थियों को इम्तहान देने में रोकना चाहते थे। उस में सफलता नहीं मिली विद्यार्थी परीक्षा में उपस्थित होते रहे। लोगों को काम पर जाने से रोकना चाहते थे। उस में भी सकलता नहीं मिली। इसी तरह से ग्रीर जो भी कार्यक्रम थे लोगों को टैक्स देने से मना करना, विद्यार्थियों को पढ़ने नहीं देना, लोगों को कचहरियों में जाने नहीं देना, विधान सभा के सदस्यों से इस्तीका दिलवाना, किसी में भी इन को सफलता नहीं मिली। 318 की विधान सभा में केवल 34 ने ही इस्तीफे दिए। यह म्रनुपात दस प्रतिशत संभी कम पड़ता है।

एक बात मैं कहना चाहता हूं कि यद्यपि उन के कार्यक्रम से हमें धोर विरोध है लेकिन जयप्रकाश बाबू के लिए हम लोगों के दिली में भी भादर है। उन के उपर लाटी चननें वार्यः बात को मैं गलत समझता हूं।

गफूर साहब के बारे में शमीम साहब ने जो बात कही है वह बिलकुल निराधार भीर गलत हैं गफूर साहब देश के स्वतन्त्रत सैनानियों में अग्रगण्य रहे हैं और उन्होंने आजादी के इतिहास में एक उल्लेखनीय काय किया है;

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Chairman, Sir, this debate on the adjournment motion moved by my esteemed friend, Shri Shyammandan Mishra, has brought out not only the incidents of November 4, 1974, and the very cruel and undemocratic assault on the great leader, Shri Jayaprakash Narayan and many of his followers but also has extended beyond the limited scope of the adjournment motion and has dealt with a number of problems and aspects that affect the policy of this country.

Sir, it has been somewhat my misfortune that I am standing at a time when the House is rightly getting impatient and, I am sure, you will also get rightly impatient with me. But, I hope, you will bear with me if I go ahead and spend a few minutes more because I do wish to suggest at the very outset that what is happening in Bihar is not a concern of this or that individual. We are not here bothered so much about the nerson of Jayaprakash Narayanji, although it matters. What matters more than person of Jayaprakash Narayan Ji is that the values of democracy and decency of public life in this country for which Jayaprakash Narayanji and his associates, irrespective of parties, are standing are being mercilessly and brutally demolished and killed by the Establishment in Patna and in Delhi. This is the confrontation.

Let us not merely go on talking about what happened to Jayaprakash Narayanji, with great respect to Shri Jayaprakash Narayan. It will be more than revolting if the person of Jayaprakash Narayanji is manhandled or injured in this confrontation. But let us remember that what is happening in Bihar in the last several

months and what happened in Gujarat earlier this year is a direct confrontation between the Establishment which is getting more and more naked in terms of power, in terms of absulutism, in terms of excessive use of violent instruments that are at the disposal of the State machinery and the people who are being tortured, harassed, disturbed and even killed because of the various scarcities that exist because of various corruptions.

This is the real confrontation. Let the hon. Home Minister, when he replies, tell us whether he has any solution to this particular problem. Are the Government of India of which the Government of Bihar, unfortunately, today is a part because they belong to the same party, really sincere and earnest about eradicating corruption from the body-politics? Are they earnest about making the life of the poor man actually better today than what it was yesterday?

This Government is never fired of talking about welfare State. they are having in Bihar and increasingly in many parts of India is not a welfare State but a warfare State. This is a warfare State. It is a veritable war between the Establishment, the power-hungry, the power-concentrated people, on the one hand and. on the other hand, the vast millions of Indian people who, because they are now getting awakened and determined, are ready to fight to the finish. They do not mind if some of have to die but they want to ensure that their democratic values will not die and will not have any destruction. This is the confrontation. Therefore, let this debate be lifted to that level instead of merely talking of what has happened in Bihar on a particular day or What might happen in Bihar on a particular day.

At the same time, let the Government and the country know that when the Bihar bandh was declared on the 3rd, 4th and 5th October the entire State continuously responded to the

call. No bandh could last for more than one hour if the people are not supporting it. Therefore, it was spontaneous, massive, popular, strong revolt and reaction against the misrule of the Patna Government and the Government of India. It was equally a strong reaction against the corrupt rule in Patna and Delhi. I would not like to use the word "Gangotri", which is a good word. So, I would say that it is the fountain source of all corruption and misrule. Here in the capital in Delhi it starts from the top. And because it percolates from the top, people down below have a certain sense of security because they know "the people above are more corrupt than us and, therefore, nobody is going to disturb us".

I feel that this is the last phase of the agitation. I believe that the agitation of the people in Patna and other parts of Bihar is now entering into the last stage. While the Prime Minister and her associates are getting more and more desperate, because they are under the grip of a fear, happily we find that Javaprakash Narain, and the people who are supporting him in large numbers, are getting more and more determined. If the Prime Minister is getting more and more desperate, let her know that the people are getting more and more determined. It is her desperate attitude, the Government's desperate action of bringing all kinds of police, all types of police, Central, Border, Reserve etc. into the State of Bihar that has created the present situation. We in Gujarat had experience of police exceses not a long time ago and we know what police torture can be. Therefore, it has become an ill-fare state and not a welfare state.

The basic question which my friends in the Congress Benches have to answer is whether they want democracy to survive in this country. If so, do they mean by democracy the concentration of power, irrespective of the popular will, not even in a few hands but in the hands of one person all the time? Do they want that or do

they want by democracy the sharing of power? The greatest tragedy of this country is that instead of sharing of power there is more and more concentration of power in fewer and fewer hands. We have to remember that it is this confrontation we are facing.

Democracy also means, apart from the sharing of power, decency and morality in political functioning. The various kinds of ordinances that are issued and will be issued from now onwards, unfortunately is it not a dishonest way of functioning? When you talk of parliamentary democracy, are you going to take all power in your hands and function in such a way? Bihar is a very good example of the promulgation of hundreds of ordinances. That clearly shows that the normal constitutional machinery in that State has broken down.

Therefore, I would conclude by saying that Bihar has given us an example of the breakdown of the constitutional machinery. Bihar today has given us a very depressing and, if I may say so, an intolerable phenomenon of a reign of repression and even regimentation. Not only in Bihar but in many other parts of India the Government of India are using all the information media at their command, the radio, the newspapers and other advertisement media, for regimentation of information in this country. But, fortunately, there are still people, there are still elements in this country, not only existing but wires and they have seen to it that the people now do not even believe what the radio or the newspaper says because they are more or less owned by the establishment.

So, I wanted to say that the confrontation is not between JPji and Indiraji, it is not a confrontation of two individuals, but it is a confrontation between concentration of power and the power-drunk on the one side and the

copular will and popular determination not to tolerate misrule and corrupt rule on the other. As long as this confrontation is not solved in favour of the people, I am quite sure people will not rest and until then this battle will go on and it will become more and more intensive until it has achieved the desired end.

THE MINISTER OF HOME AF-FAIRS (SHRI K. BRAHMANANDA REDDY): I have tried to hear with attention the several speeches made by the hon. Members. I am particularly thankful to hon. Members on this side like Shri Bhagat, Pandeyji, Shri Das Munshi and other who have effectively answered several of the points raised from the other side. I felt particularly happy when Shri Indrajit Gupta made a very enlightened speech drawing our attention in so far as they relate to either dissolution of the Assembly or the quality of persons that surrounded Shri Jayaprakash Narayan....

PROF. MADHU DANDAVATE (Rajapur): Genuine alliance.

SHRI K. BRAHMANANDA REDDY: Now, before I come to Shri Shyamnandan Mishra who has moved this motion, I would like to dispose of those members who made statements—some of whom incorrect ones—which should not have come from the mouths of hon. Members on the floor of Parliament.

Shri Shamim for whose sense of humour I have some appreciation.

SHRI S. A. SHAMIM: That is very fine.

SHRI K. BRAHMANANDA REDDY:
....said unfortunately that Mr.
Ghaffoor was born as a Muslim by
accident. I say....

SHRI S. A. SHAMIM: I did not say that.

SHRI K. BRAHMANANDA REDDY: I shall ask Mr. Shamim whether Mr. Shamilm was born by design as a Muslim.

SHRI S. A. SHAMIM: That is why I said that you did not understand. All I said was that his being a Muslim is just an accident of birth in the sense that it is not relevant. If you have understood all the speeches in this perspective, I am sure you will make a mess of the whole thing.

SHRI K. BRAHMANANDA REDDY: Whatever Mr. Shamim may say, will never get confused. You can take it from me.

Therefore, I am only saying that all births are accidents in whichever particular community they take place and, therefore, kindly remember not to offend the feelings of any gentleman....

SHRI S. A. SHAMIM Again you are misrepresenting. You are not here lecturing on family planning. I you are misquoting me. I said that his being a Muslim is not important and that it is not relevant.

SHRI K. BRAHMANANDA REDDY: Then, my friend, Shri Janeshwar Mishra....

SHRI S. A. SHAMIM: Attack him right and left.

SHRI K. BRAHMANANDA REDDY: ....has indulged in, in my opinion, meaningless attacks and does not merit a reply....

MAHAJAN SHRI VIKRAM (Kangra): That he always does.

SHRI K. BRAHMANANDA REDDY: Thank you.

Another Member from the DMK party made an incorrect statement. namely, that the CPI, the Congress and the Anna DMK did not say, they are trying a type of JP-led movement in Tamilnadu. They only said that they

are trying to organise themselves on the platform to save democracy and therefore I do not know wherefrom he got that impression and if he has that impression, the sooner he corrects it the better it would be. As already remarked by Mr. Gupta, Shyamnandanji has put down a motion which seems in a way to be an intelligent way of doing things. But the points which he made are three in number in my opinion.

Firstly he connected JPji Gandhiji, Rama and Krishna and Buddha, I don't know; I have no protest, I have no objection if your enthusiasm or respect for JPpi crosses all bounds, may be, it is a personal affair. The second one is that he wanted to convey the impression to this House that the agitation on 4th November was a very very peaceful one and that the people who were around JPji were reciting slogans. I want to know from Shyamnandanji what songs they sang that day and how it would be incorrect to say that. I would like to tell him that the agitation of 18th to 20th March 1974 was not a peaceful one. Have 27 deaths resulted from a peaceful satyagraha? Do you not know that from 3rd to 5th when there was demonstration and agitation was going on, what violence has occurred? You are aware how many places the train services were interrupted. You are aware at how many places the railway lines were tampered with, how many telecommunication links broken. Don't you know that during the time of examinations one examinee was shot dead to create terror in minds of the students? Was the attack on CPI workers peaceful? So, to claim this agitation to be a peaceful one and to say that CRP or other police forces are attacking these people and inciting them etc. in a political way etc. would be a most incorrect statement to make. It is very Shamnandanji not to have raised the issue about the injury, the supposed injury to Jaya Prakashji. It is true, if, even by accident any police lathi

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or anything has touched him I would have been the first to speak and apologise to you. I would have even advised my dear leader the Prime Minister to speak to him and express regret. But am I to express apology for something that has not happened at all?

SHRI SAMAR GUHA: Have you not seen his statement?

With all respect I want to draw your attention to the statement made by Shri Jayaprakash ji himself. I think you have used the words 'supposed injury'. The least you could do was to apologise to him the way he has been treated....

(Interruptions)

SHRI K. BRAHMANANDA REDDY: Please listen to me. I do not think there is any statement from Jayaprakash ji that he was assaulted or a lathi blow was given to him. There is no statement like that. Please point out one and I will be the first man to express regret.

(Interruptions)

MR. CHAIRMAN: Mr. Guha. you are interfering too much. I cannot tolerate it.

(Interruptions)

SHRI K. BRAHMANANDA REDDY: Sir, there is no need to get into any emotion. It is surprising to me, Sir, to hear-I am one of the younger Members of Parliament-more exand Members, senior though not in age, talking about things un-connected with the issues to be considered. There is no use getting into emotion about the personality of Jayaprakash ji or the great service he has rendered to the freedom movement of the country.

Nobody is disputing that. We are not discussing here a motion on Shri

Jayaprakash Narayan's personality or his service to the country. As Mr. Mavalankar has just now said, if, whatever may be the personality of his, he says certain things and raises certain issues, it is up to this House to consider dispassionately as to how far they are relevant, how far they are justified, how far they are practical and how far they are democratic. This is not the way in which Parliament can function. This is not a maidan where you can make all kinds of speeches. Therefore, my submission to you is this. After all, if I see that a particular think must receive as much public attention as possible. I shall see that it receives that much attention. Some points were made by some senior persons. To the extent that the issues raised by them get into public focus, it is all right. Beyond that, you consider dispassinately the issues involved, it does not matter whoever the personality is, Therefore, you will agree with this proposition and anybody has to agree with that proposition as to what the issues are. If an issue is raised it becomes very pertinent to know what is at the back of the mind. After all, the experience must have told you that when a person is in emotion or in anger, he speaks what is uppermost in his mind. If you see the statement made by Shri Jayaprakash Narayan on the 4th November, you will realise what game is up to. I shall just read out to you one sentence from this paper.

SHRI JYOTIRMOY BOSU: May we know which paper it is?

SHRI K. BRAHMANANDA REDDY: Search-light.

SHRI JYOTIRMOY BOSU: Your Prime Minister does not read this paper.

SHRI K. BRAHMANANDA REDDY: Shri Jayaprakash Narayan declared that the struggle was not between

the people of Bihar and the Ghafoor Ministry but between the people of India against the Prime Minister. Shrimati Indira Gandhi. (Interrup-Iam glad that you also suptions) port that statement.

Therefore, it becomes our duty to know what has happened. This agitation started in a mild way by the students in the beginning of When they araised some small issues concerning their academic career and some other economic matters like less costly food in their hostels, increase in the number of scholarships, some other concessions to be made available to them regarding certain facilies, you will remember, the Chief Minister was kind enough to concede hose demands when they met him. Later on, he also in fact passed several conceding orders the students' demands. Some hon, Members have said that the number of scholarships have risen by 150 per cent. The rate of scholarship has also been increased; rationed food is supplied at a lower rate. Therefore, what justification is there for an agitation of this type? If really there was some other thing to be considered by the State Government, certainly, it is upto the leaders and Shri Jayaprakash Narayan to tell them. Severl other things also need to be done. But, what happened? The students were satisfied with the Chief assurance given by the demands. Minister conceding their Then the political parties got agitated. In my opinion, their game is not good. Therefore, there was that big agitation with all the violence from 18th to 20th March. Even then the political parties thought that their leadership would not do for leading an agitation or movement, they required new issures to be brought up and a new leadership to focus those issues. It was at that point that Jaya Prakashji entered the field. I am so sorry that Shri Jaya Prakash Narayan should have unwittingly got into the brace of a Dhritarashtra. I feel the leaders of these political parties presumably should have told Jaya

Prakashji, 'All our members are prepared to resign. As soon as our members resign, the Congress members also in large numbers will resign and therefore, there will be an automatic dissolution of the Assembly'.

But what is the picture? I do not want to go into the figures of each political party. Suffice it to say that out of 77 members of the Assembly balonging to the BJS, Cong(O), SSP and SP, only 34 have resigned.

SHRI JYOTIRMOY BOSU: Where have they gone?

SHRI K. BRAHMANANDA REDDY: I want to tell you that the pressure. coercion, intimidation, the abusive and filthy language that was used against all these people, including members, was resisted by these people and I want to express a word of appreciation to those who have resisted this onslaught.

SHRI JYOTIRMOY BOSU: You assured them of tickets for the next election. We know all these things. All this horsetrading we know.

SHRI K. BRAHMANANDA REDDY: You may draw any conclusion you like, you may make any comments you like I know you are irresistible. Therefore, I do not want to get into a controversy with you.

SHRI JYOTIRMOY BOSU: Say things which are correct.

SHRI K. BRAHMANANDA REDDY: I would cite an instance. The Motion is in the name of Shri Shyamnandan Mishra. Shri Jyotirmoy Bosu made an allegation and complained to the Government. I suppose he has written letters to all the Composition parties and also ventilated his grievance in the press saying that when he was somewhere on tour, some, one or two, people went to his house....

SHRI JYOTIRMOY BOSU: Twenty-five and three gang leaders.

SHRI K. BRAHMANANDA REDDY: You may say 25. You may bring the whole of Calcutta. It does not matter to me. But my point is this that he complained to all leaders of the political parties including to us and he also ventilated it in the press that during his absence some people went to his house and used some abusive language.

SHRI JYOTIRMAY BOSU: Beaten my brother. Do not tell untruths like this.

SHRI K. BRAHMANANDA REDDY: To bolstar up that case, Shri Shyamnandan Mishra had written to me a letter that an hon. member of Parliament, specially a leader of the Opposition, was being prevented from exercising his duties.

SHRI JYOTIRMOY BOSU: That is exactly what it is.

SHRI K. BRAHMANANDA REDDY: If that is so, to intimidate, to coerce, to pressurise, to use abusive language—what is it? Please tell me. I think you, Mr. Chairman can tell me.

Therefore, if you say this is all a peaceful method, if you say this is all democracy, if you say that an hon. member elected by the people should be prevented from discharging his duties and should be occreed, is it democracy? I wish further to know this from Shri Shyamnandan Mishra.

SHRI JYOTIRMOY BOSU: What relevance has this got?

SHRI K SURYANARAYANA: It is relevant.

#### 22 hrs.

SHRI K BRAHMANANDA REDDY: Therefore, I am only telling you what it sauce to the goose must be to the gander. What is objectionable to you should be also objectionable to us. We are functioning in the same democracy. Therefore, even when you are away by some hundreds of miles, if some abuse from sbmebody takes place, you move the whole world.

SHRI JYOTIRMOY BOSU: You should understand what is meant by assault. Assault and abuse are not the same. You are an educated person; you were the Chief Minister of a State. You ought to know better; you ought to know the difference between assault and abuse. We know.

SHRI K. BRAHMANANDA REDDY: Please listen. It does not matter whether one is a Member of Parliament or one is a member of the local Assembly. Both are representative of some people, and they are elected by the people, and they should be enabled to discharge their duties fearlessly. (Interruption) Mr. Jyotirmoy Bosu, I would request you to realise that noise is no substitute for argument,

SHRI JYOTIRMOY BOSU: There is a difference between assault and abuse. Assault is a police case. Physician, heal thyself. You should be ashamed of confusing the two. Be responsible.

SHRI K BRAHMANANDA REDDY: am not going into the merits of the It is under investigation: matter whether it is asault or whether it is abuse or whether it is something. The investigation is made and later the courts will decide it. I am not going into the merits of the matter. (Interruption) The hon. Member seems to be more interested in this case than in the obstruction of members from attending the Assembly. My point is this. I am not going into the merits of the case: it may be assault or abuse or it may be something else. The courts will decide it. I am only trying to point out whether the methods employed in trying to terrorise those elected members of the Assembly are democratic. Can it be Sarvodaya? Can it be anything which is consistent with democratic practices not only here but in the whole world where democracy prevails? Therefore, to say that all this is a peaceful thing and that issues like this should be decided on the streets is a matter which, somehow, I am not able to understand even. If you want to function in a democracy, you have to follow certain democratic practices and conventions.

SHRI JYOTIRMOY BOSU: That, you are not doing in West Bengal since 1971.

SHRI K BRAHMANANDA REDDY: We are discussing Bihar just now.

SHRI JYOTIRMOY BOSU: Goonda Raj is here.

SHRI K. BRAHMANANDA REDDY: Please do not disturb me. I do not want to take much time. I only want to say that this agitation has deeper motivations. It is not simply that some parties are trying to join together and trying to ask for thing. It has deep political motivations. I am only sorry that Jayaprakash Narayan who, according to all of us, has done yeoman service in the freedom of this country, should succumb to the temptation or fall into the trap which has been designed by these political leaders. If Shyamnandan Mishraji could somehow see that he escapes from this trap and contributes in his own way to the solution of some of our problems, he would have done more service than he had rendered in the cause of the freedom of this country.

Hon. Members have raised the question about Gujarat. Where is the parallel? In Bihar there are 319 members, out of whom hardly 34 opposition members, one independent and one unfortunate Congress R man who later on became an independent and then something else—hardly 36 have reigned. You know as the Prime Minister has rightly remarked at one place, the dissolution of an elected house cannot we done at will.

SHRI NOORUL, HUDA (Cachar): In Kerala in 1959, what happened?

SHRI K BRAHMANANDA REDDY: You might not have been a major then. But I know, I will come to that ...(Interruptions)

SHRI NOORUL HUDA: West Bengal 1967 and 1969, do not forget that.

SHRI K BRAHMANANDA REDDY: When Shri Shyamnandan Mishra moved his motion, he took objection to what I have said. I said that the administration in Bihar had not been paralysed.

SHRI JYOTIRMOY BOSU: Over draft from the Reserve Bank Get the figures. Do not tell us stories. What is the figure today?

SHRI K. BRAHMANANDA REDDY: Every Government has some over-

draft or the other. When your people were in power, how much, overdraft did 'they have in West Bengal?

SHRI JYOTIRMOY BOSU: I am prepared to bet with you. What was the overdraft at that time? Mrs. Gandhi will not give a copper.

SHRI K BRAHMANANDA REDDY: It is unfortunate that whatever the subject of discussion, you want to speak about West Bengal.

SHRI JYOTIRMOY BOSU: You do not know what is the strength of the CRP company? How can you talk about the overdraft in West Bengal? You are ignorant still.

SHRI K. BRAHMANANDA REDDY: Will you kindly keep quiet if I admit that you know much more than I do ... (Interruptions).

AN HON. MEMBER: He was in the British Army.

SHRI K. BRAHMANANDA REDDY: I did not know that I was mentioning that the revenue, sales tax and commercial tax collection and excise [Shri K. Brahmananda Reddy]

revenue had gone up compared the corresponding period last year I also said that the expenditure on planned development was much more than what it was during the previous year. So many good things have been done and I mentioned one of them. I have no time to give details. 1.85 lakhs of families had been given ownership rights under the Bihar Homestead Act. Can any leader of the Opposition tell me that in any Government which was led by the Opposition Parties a thing like was done to this extent?

I do not want to go into the other things.

भो जनेस्वर निभाः अराव को बिद्वार की ज्याग्राफी नहीं मालुम है, होम मिनिस्टर साइब । म्राप कुछ नहीं जानते हैं। श्राप से **ब**ियातो ललित नारायण श्रि जबाब देदेते . . . (अथवडान ) . .

भी ईवनर चौचरी (गया):। कोई लोन बहां नहीं दिया। एक पैसा भी नहीं दिया है। मैं गया से आ रहा हुं, मुझे मालूम एक पैंसा भी आप ने नहीं दिया है।

भी सनेव्यर मिश्रा: जिन्दनी में कितनी बार बिड़ार गए हैं? बयान देने चले ग्राए.. (व्यवधान ) ....

THE PRIME MINISTER, MINIS-TER OF ATOMIC ENERGY, MI-NISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): It is irrelevant who has been to Bihar and who has not. The Minister is replying on behalf of the Government.

भी हकम बन्द कछवाय: ये विलकुस गलवबयानी यहां पर कर रहे हैं।

भी ईश्वर चोचरी : मैं प्रपने क्षेत्र में चुम कर बाया हूं। एक भी स्थान ऐसा नहीं है जहां किसानों को कोई राहव पहुंचाई हो ....

भी हरूम चन्दरुखनायः ये सारे देश को गुमराइ करने की बातें कर रहे

भी मब् लिमथे : जिन इन्द्रजींत गुप्ता की इन्होंने इतनी तारीफ की, वह भी ये फिगर्स नहीं मानेंने। वे सब कागजी फिगर्स हैं।

भी भागवत का ब्राजादः अगर गरीनों को जमीन मिले तो यह तो ग्रन्छी बात है।

भी हकम चन्द कद्भवाच मगर मिली कहां ? ( अयववान )

SHRI K. BRAHMANANDA REDDY: It is true I had not been to Bihar, but it does not follow that I do not know what is happening there or that I do not receive substantial information from the State Government. Shri Shyamnandan Mishra was saying that CRP, BSF etc. were excessively employed. You admit that it is the elementary duty of any State Government to give security to its people. Do you mean to suggest that the CRP and BSF were deployed there just for tamasha? If there is peace and tranquility in the area, do you think the State Government would make such a request or even if such a request is made the Central Government would agree to it? This was done to meet a threatened violence. It has been in the mouths of everyone of you that several lakhs are going to congregate at Patna to indulge in all kinds of activities. Therefore, is it not the duty of the State Government to take sufficient precautions to see that they give security to those citizens to pursue their normal activities? Would it be wrong? Supposing, taking your advice, they do not do it; what would happen to that State, what would happen to the people of Bihar, in Patna,

I would like to know. Therefore, in my opinion, it would be the most improper thing to take a view like that.

The parallel of Guiarat has been brought in. You will remember that the Chief Minister of Gujarat resigned and recommended to the Governor to take action under article 356 of the Constitution. You would also remember that when that proclamation was made, the Assembly was not dissolved. It was dissolved only on the 15th of March when more than members of the Assembly resigned out of a total of 168. Therefore, it is not a good comparison. You also know that the Constitution does not prevent the dissolution of an Assembly. You must also be aware of the fact that a legally constituted Assembly can dissolved only under the circumstances mentioned in articles 355 and 356 of the Constitution.

SHRI JYOTIRMOY BOSU: When will it be over?

SHRIMATI INDIRA GANDHI: Half an hour was taken by the shouting on the other side.

SHRI K. BRAHMANANDA REDDY: Then we come to Kerala. Though a grave situation had developed in that State, the State Government was unwilling to deal with the situation. Therefore, there is no point in drawing analogies which would not fit in with the context,

Therefore, the basic qualifications that are necessary for dissolving the Assembly are not there. I want to tell Shri Hanumanthaiya that I could not make out what he ultimately said. There was some dialogue between them and there is mutual respect between Shri Mishra and Shri Hanumanthaiya. The point is that the dissolution of the Assembly may not arise in the circumstances that are prevailing, when the administration has not failed, when there is a majority for the Government.

If you want to consider other factors like corruption etc. I wish to give you some figures about the action taken by the Bihar Government. I want to say that the Bihar Government has initiated action against fairly high officers like IAS officers, Chief Engineers, Superintending Engineers, Civil Assistant Surgeons and all that. I do not want to go into the details as to in how many cases action was initiated in how many cases action actually taken and all that. Therefore, matters like corruption are general issues. If hon. Members are really interested in discussing some of the matters related to this, which can be considered and which are practical, certainly, it can be done. No body would say that they should not be discussed. If all of us feel that evils have crept into the society and they should be remedied, certainly it should be the effort of all leaders functioning in a democracy to consult, discuss and remedy those defects. I do not want to go into the bigger question of electoral reforms and all I do not know what they have in mind and whether they are practicable. But, to the extent the electoral system which is now in operation in this country, if it is to be improved in a certain way, certainly, that is also a matter which can be discussed. But to raise issues which have missed by yourselves at several places is quite irrelevant here.

After all, I want to submit one thing to the entire House. When we consider some national issues which affect the lives of the people, certainly great patience is required and discussion in depth is required. We cannot just decide any issue just because a great personality or a big personality has said it. It will be a wrong thing to do that. You will be doing greatest harm to the nation.

I do not want to enter into the points raised by Mr. Atal Bihari Vajpayee. He wanted an opinion poll. He wants us to create a precedent without making it a precedent. An opinion

## [Shri K. Brahmananda Reddy]

poll which was once had in Goa was not on an election issue. It was on an issue whether Goa should merge with Maharashtra or should remain separate. It was not an election issue that would arise every five years. Therefore, there is no point in saying that an opinion poll should be taken. With due deference to him, I would say that this is quite irrelevant here.

It would suffice for me to say that it becomes unnecessary even for you to bring in the personality of Jayaprakash Narayan Ji into these issues and cloud the issues. You may discuss the issues and decide on merits. So far as the dissolution of the Bihar Assembly or the dismissal of the Ministry is concerned, from the constitutional point of view, to be quite out of place.

श्री श्यामनन्बन मिश्र (बेंगसराय): सभापित महोदय, एक बात तो बिल्कुल साफ है कि हमारे माननीय गृह मंत्री जी श्रभी म्रान्घ प्रदेश में ही विचरण कर रहे हैं ग्रीर उन को मान्छ प्रदेश के दायरे से इतनी महब्बत है कि उस के बाहर का द्धिकोण भ्रपनाना नहीं चाहते हैं। यह बात भी बिलकुल साफ है कि जिस तरह के ब्रान्दोलन ग्रान्घ्र में चले, उन्हीं से वे इस की कीमत का मृल्यांकन करना चाहते हैं। ग्राज किस तरह का ग्रान्दोलन बिहार में चल रहा हैं---जरा अपनी धातुको परखें भौर जयप्रकाश जी की धात को परखें। मैं 1942 के जमाने की बात ग्राप को याद दिलाना चाहता है-जब 1942 के म्रान्दोलन के बाद पं० जवाहर लाल नेहरू बिहार गये तो उन्होंने कहा था-उत्तर प्रदेश में तो एक बलिया हुग्रा, लेकिन बिहार के तो चप्पे चप्पे में बलिया है। रेड्डी साहब, ग्राप को बहुत मुवारक हो कि ग्राप यह मंत्री बन गये मगर गृह मंत्री बनने के बाद छोटे घरोदे में न रहिए स्रोर एक डिस्टक्ट के लायर की तरह से बातें न की जिए।

दूसरी बात-यह भी साफ है-जिस को हम शुद्ध विरोध पक्ष कहते हैं। उस विरोध पक्ष का पूर्ण समर्थन इस ग्रान्दोलन को प्राप्त है। गृह मंत्री जीने कहा कि जयप्रकाश बाब धतराष्ट्र मिलन में, धतराष्ट्र के मालिंगन में ग्रभी ग्रावद्ध हैं। लेकिन में कहना चाहता हं कि आप किस के आलिंगन में श्राबद हैं। एक सी०पी० ग्राई० को छोड कर सारा देश इस मसले पर ग्राप के खिलाफ है ... (व्यवधान ) ....सभापति महोदय, जब ये बोल र थे तो मैं बहुत खामोशी से इनकी बातों को सुन रहा था, ग्रब जब चोटें पड़ती हैं तो टीस क्यो उटती है। भैने कुछ देर पहले जब इस मोमन को सदन के सामने रखा था. उस समय मैंने बतलाया था कि यह भ्रान्दोलन ग्रब बहुत व्यापक रूप धारण कर गया है। संस्कृत में एक कहावत है-श्रगर हाथी की तसवीर जमीन पर बना कर पांव के तले रोंद देंगे तो उससे हाथी नहीं रोंदा जा सकता--म्राप इस संस्कृत की कहावत को याट कीजिए।

में इस समय दो बातें आप से कहना चाहता हूं—अभी गृह मंत्री जी ने अपनी वफादारी का यह तकाजा समझा क्योंकि वे तुरन्त ही गृह मंत्री हुए हैं—वैसे गृह मंत्री तो यहां तरह तरह के लोग होते गये हैं और आजादों के दक्त से मेरा यह सौभा व्य रहा है कि सभी गृह मंत्रिया को यहां पर देखा है — मगर इस से उन्होंने यह समझा कि एक बहुत बड़ा तोहफा प्रधान मंत्री जी ने उन को दे दिया है और वफादारी का यह तकाजा है कि प्रधान मंत्री जी को अन्धेरे में रखें तो मैं कहता हूं कि ऐसी वफादारी से प्रधान मंत्री जी को भगवान बनायें, यह बफ़ादारी नहीं है।

मैं , प्रध्यक्ष महोदय, प्राप के सामने उद्धरण रक्षना चाहता हूं — जो पं॰ जवाहर लाल नेहरू ने "रिल-पसेच प्राफ वर्ल्ड हिस्ट्री" में कान्ति के बारे में कहा था—यह इस मौके पर कितना मौजृहैं स्नाप स्वयं इस को सुन कर स्ननुभव करेंगे—उन्हाने कहा था—

> "Foolish people in authority deride everything that does not fit in with their ideas, imagine that revolutions are caused by agitators. Agitators are people who are discontented with existing conditions and desire a change and work for it. Every revolutionary career has its full supply of them. They are themselves the outcome of the ferment and the dissatisfaction that exists. But tens and hundreds of thousands of people do not move an action merely at the bidding of agitators. When economic conditions are such that their day to day suffering grews and live becomes almost an unbeable burden then even weak are prepared to face risks. It is then that listen to the voice of someone who seems to show them the way out of the misery. Further, luxury, incompetence and corruption amongst men in power and grinding poverty of the people create revolution.

प्रव मैं इन से पूछना चाहता हूं, गृह मंत्री महोदय से क्या धाप ने जवाहर लाल जी द्वारा लिखित "गिलम्पसंस धाफ वर्ले हिस्ट्री" को पढ़ा है ? धाप ने देखा होगा मैंने जितनी बातें उठायी सारी बातों से गृह मंत्री जो कतरा गये, किसी बात का जवाब नहीं दिया । मगर इन्होंने चार, पांच बातें कहीं । इन्होंने इस बात का खंडन किया कि 4 नवम्बर का धान्दोलन पूर्णतः शान्त-पूर्ण था। लेकिन मैं पूछता हूं कि क्या एक भी वारदात उन्होंने चार नवम्बर के बारे में बताई? इतने माननीय सदस्य बैठे हैं कहीं पर उन को अखबार में एक भी ऐसी घटना देखने को मिली कि कोई अधिय घटना उस दिव घटी हो? हम ने कहा कि जयप्रकाश

जी की मंडली में भजन होते थे तो इन्होंने कहा भजन नहीं हुए। अगर ऐसे निकल्में आप के अफ़सर हैं जो आप को गलत बातें रिपोर्ट में भेजते हैं तो एक मिनट भो उन को वहां रहने की इजाजत नहीं होनी चाहिए। मैं वहां बराबर मौजूद था और अगर आप को उन पर विश्वास है और हमारे जैसे आदिमयों पर विश्वास नहीं है तो आप समझ लोजिए आप ज्यादा दिन तक इस हुकूमत को नहीं चला सकते। एक भी भजन और एक भी गाना ऐसा नहीं था जिस को कोई कहे कि वह अप्रिय था, अशान्ति पैदा करने वाला था ग हिन्सा पैदा करने वाला था।

यहां कहा गया है कि पुलिस का हम इतना इंतजाम क्यों न करते 18 **मार्च** को जो घटनाहुई उस की रोशनो में। 🗗 पूछता हं कि उस के लिए कौन जिम्मेद।र है ? तीन घटनायें हुई, ग्रसेम्बली भवन में मिनिस्टरों को पीटा गया, क्या इन में विद्यार्थी, युवक या विरोध पक्ष के लोग थे? मार्च को ग्रसेम्बली में निहायत शर्मनाक घटना हुई कि मिनिस्टर पीटे गये। ग्रसेम्बली को लौबी में रिवाल्वर चली जिन के ध्एंकाध्वया ग्राजतक वहां है। क्या वहां पर एक भी विद्यार्थी था, कोई विशोध पक्षथायात्रसामाजिकतत्वर्था? चतर्य श्रेंगी के कर्म वारियों ने मिनिस्टरों को पीटा, बैंच के नीचे वह छो, खिडकियों से भागे. बायरूम में भागे, राजभवन में छुपे। मीर यह चतुर्थ श्रेणी के कौन लोग थे? श्राप ने फिर वहीं यहां पर हाल किया । भापने शुरू किया श्री इन्द्रजीत गुप्त की बातों से। मुझे कोई शिकायत नहीं, लेकिन यही कम्युनिस्ट पार्टी है जिस कि यूनियन थी उन चत्र श्रेणो के कमैचारियों को जिन्होंने मंतियों की पोटा । इस के जिम्मेदार हैं ? क्या हमारे वाले जिम्मेदार हैं ? "सर्वेलाइट" ग्रीर "प्रदोप" पर ग्रागजनी श्रीश्यामान्दामित्र

का कांड हुआ, किस ने किया ? क्या वही विद्यार्थी करते जिन को इन पत्नो से प्रोत्साहन मिलता था। ग्रगर इस तरह की प्रकल इन्होंने विद्यार्थियों की समझी है तो इन की श्रवल के बारे में मैं क्या कहं। यही. वह दूसरी घटना थी। हमारे शास्त्रो जो कुछ छेड़बानी कर रहे हैं। लेकिन क्या गुलामों के गुलाम बने हुने हमारे गह मंत्री की हिम्मत है कि उस दिन सो० पी० ग्राई० के ग्रसेम्बली मेम्बर को जो ग्राग लगाते हुग्रे पकड़ा गया उस का नाम ग्राप ले सकें? कभी नहीं हिम्मत हो सकती। .... (**व्यवधा**न) तोनों घटनाम्रों के लिए विद्यार्थी भौर यह भान्दोलन बाले जिम्मेदार नहीं हैं। भीर तब तक जयप्रकाश जो मैदान में उतरे भी नहीं थे।

ेतीन ग्रस्तूबर से 5 ग्रस्तूबर तक जो श्रभुतपूर्व बंध पटना में हुग्राया ग्रन्य जहरों में हुमा उस के सिलिसिले में इन्होने कहा बहुत सी घटनायें हुई। मैं कहना चाहता ह कि सामान्यतः उस में म्रप्रिय घटनायें उतनी नहीं हुई जितनी कि बिहार में उन जगहों पर हुई जहां कि तहरीक नहीं चली है। विहार में म्राज मान्दोलन चल रहा है, जहां पर नहीं भी तहरीक चलो है वहां उससे ज्यादा ग्रिप्य घटनायें हुई हैं। भीर इस म्रान्दोलन के बाबजूद तोन दिनों तक जो वहां बंध हुन्रा था उस में दो, चार घटनायें कहीं हुई हों तो हुई हो, मगर सामान्यतः उस दिन भौर उसी सिलसिल में मैं सभापति जी, जरा याद दिलाना चाहता हुं इन की हिम्मत कहां है, इन की तो घिष्घी बंधी हुई है, कम्युनिस्ट पार्टी के प्रखबर के जो सह सम्पादक हैं उन के घर से ऐम्प्निशन्स निकले हैं, वैपन्स निकले हैं, मगर प्राप की हिम्मत नहीं है . . . व्यवचान भीर चार तारीख को जब एक भी घटना नहीं हुई तो बिहार के लोगों पर यह हमला करना, सी० मार० पी०, बी० ऐस० ऐफ०

से हवाई जहाज से, सारी ट्रेनों को बन्द करके, बसेज को बन्द कर के ऐसा करना भापने भारत की सभ्यता पर, उसकी व्यवस्था के ऊपर एक बड़ा कलंक का टीका लगाया है। 6 करोड़ जनता वहां कैदी की तरह रख रहे हैं, जब कि कहीं पर कोई बात नहीं हुई। भौर म्राज दरवाजा खुल गया। किन के लिए? मैंने पूछा क्या कम्युनिस्ट पार्टी का एक् भीं जलूस निकला है जिस में नंगी तलवारो के साय, भाले, गंडासे ग्रीर बर्राष्ठयों के साथ उन के जलस न निकले हों? चाहेपटना में हो, या तहसील में या ब्लाक में हो, सारी जगह पर उन के प्रदर्शन हुए। उन के लिए प्राज दरवाजे खुल गये...(**डपवचान**) ग्राज भी सभापति महोदय, जब उन का जलूस निकला जो पैसे उन को सरकारी दल से मिलते हैं उसको तो कहें। पैसे के मालिक तो भ्राप ही हैं, मगर मैं कहता हुं कि ग्राज धारा 144 उठा दी गई। बड़े शान्तिप्रिय कम्य-निस्ट हो गये भीर जिन लोगो ने कहा था महात्मा गांधी भौर जवाहर लाल नेहरू के लिये" "रिनग डोग्स म्राफ़ इम्पोरियलिज्म" उन के साथ प्रालिगन में बैठने वाले हम को सबक दें भौर माननीय इन्द्रजीत गुप्त डेमोकेसी के बारे में हम को सबक दें, तो वह सबक माप उन से लोजिए, हम सबक लेने बाले नहीं हैं। ग्राज ग्रहिसा के बारे में वह सबक दें ऐसा नहीं हो सकता। श्राप सबक लीजिए। ग्राज कम्युनिस्टों के लिए पटना में धारा 144 उठा लोगई।

गृह मती ने कहा कि विद्यार्थी संतुष्ट हो गए हैं, उनकी मांगे मान ली गई हैं। वह किस दुनिया में रहते हैं। क्या पांच परसेंट भी विद्यार्थी झापके साथ हैं? जाति के झाधार पर झाप उनको बांटना चाहते हैं। श्री राम शेखर प्रसाद सिंह ने जय प्रकाश जी के बारे में कहा हैं कि उनकी जाति के मोर्थों ने उनका साथ दिया है। ऐसे ही लोग झापका जिवह करते हैं। जय प्रकाश जी प्रचास

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भेजते। गृह मंत्रालय में कदम रखते ही अतनी शिष्टताकी कमी?

साल से सार्वजनिक जीवन में हैं। इस तरह का कर्नक उन पर लगाना आपको शोभा नहीं देता है। आप चाहते हैं कि इस तहरीक को उस तूफान को आतियों के आधार पर आप बांट दें? ऐसा कभी नहीं हो सकता है। तूफान सम्प्रदाय के आधार पर जाति के आधार पर कभी नहीं बांटे जा सकते हैं, उन में कोई लकीर नहीं खींची जा सकती है।

SHRI K. BRAHMANANDA REDDY: The letter that you have written or the letter that Shri Bosu has written has been replied to in the meeting of the Consultative Committee.

प्रापने यह भी बताया कि विरोधी पक्ष के 77 सद्भयों में केवल 34 ने इस्तीफा दिया है। मानूम होता है कि यह मन उन्होंने और सदस्यों को भी दिया है। सारे देश में आपके खिलाफ लोगों की भावनाए भड़क रही हैं, आपके खिलाफ हवा बन रही है, तहरीक चल रही है। लेकिन डिफोकसंख बिल आप नहीं ला रहे है। यह आप में नैतिकता है। वह एनविल पर है। अभी उस पर वहां कमेटी में विचार हो रहा है। आप चाहते हैं कि पैसे के ओर से सत्ता के जोश में, उसका सहारा ले कर लोगों को खरीदा जाए। आप आज भी दल बदल को ओरसाहन दे रहे हैं। यह ठीक नहीं है जो आन्दोलन चल रहा है वह इसी अनैतिकता के खिलाफ चल रही है जो आप चला रहे हैं। SHRI SHYAMNANDAN MISHRA: I did not get a reply.

चल रही है जो न्नाप चला रहे हैं।

श्री बह्मानन्द रेडडी साहब ने श्री बसु
के घर पर जो हमला हुन्ना भीर जिस के बारे में
हम लोगों ने उनको लिखा उसका जिक्र किया
है। मेंने उनको खत जरूर लिखा था।
जो मुकदमा चल रहा है उस के बारे में
मुझे कुछ नहीं कहना इस बक्त। जो
जानकारी मुझे मिली उसके न्नाधार पर मैंने
उनको लिखा। इनको चाहिए था कि
पूरी छानबीन करके हम को ये उसका जवाब
देते। लेंकिन ग्राज तक इन्होंने नहीं दिया।
मैं अपने तौर पर उस की सब जानकारी
हासिल करने की कोणिश कर रहा हूं।
लेंकिन ग्रापने इतनी भी सभ्यता नहीं दिखाई
कि ग्राप उस चिटडी का कोई जवाब भी

SHRIK. BRAHMANANDA REDDY: Armed police is on round-the-clock duty at the residence of Shri Bosu. One personal security officer was given to Shri Bosu whenever he stayed in Calcutta.

श्री क्यासनस्वन सिश्च: धाज से कोई
साल भर या दस महीने पहलें मैंने गृह मबी
को लिखा था कि जब मैं घर पर मकेला रहता
हूं या बाहर चला जाता हूं तो कभी कभी जरा
मेरे मकान की देखभाल करवा दिया करे।
मेरा मकान एक बंगले जैसा है, छोटा पलेंट
प्रगर होता तो दूसरी बात थी।
उसका भी इनके पास से कोई जवाब नहीं
ग्राया। इस सब से पता चल जाता है कि
कैसा ये हम लोगों के बारे में खयाल करते
हैं।

गृह मंत्री ने साफ नहीं बताया कि केरल भीर बिहार में क्या फर्क है, दोनों की स्थित में क्या फर्क है लिमय जी ने श्री राम कृष्ण राव जी ओ उस समय केरल के गवर्नर ये उन की रिपोर्ट में से कुछ भ्रं गयहां पड़े हैं। उसका भी इन्होंने कोई जवाब नहीं दिया। श्री राव ने भ्रपनी रिपोर्ट में कहा था कि मिनिस्ट्री को हटाने के लिए नो काल्फिडेंस का प्रस्ताव पास होना जरूरी नहीं है। हालात ऐसे पैदा हो गए हैं कि वहां से उनको स्खासत होना चाहिए। गुजरात भीर बिहार के बारे में भी जो फर्क उन्होंने बताया वह मेरी समझ में नहीं भ्राया।

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यह साफ है कि गृह मंत्री प्रधान मंत्री से भी ज्यादा चतुर अपने आपको समझते हैं। गुजरात के बारे में प्रधान मंत्री कहती हैं कि वह गलती थी ले किन ये कहते हैं कि गलती नहीं थी। दोनों में कौन सही है खुदा जाने। प्रधान मंत्री ने उसको गलती माना, ये कहते हैं कि नहीं थी क्योंकि बीफ - मिनस्टरने इस्तीफा दे दिया था, फलां बात हो गई थी (इंटरफांच) इनको आप रोक नहीं सकते हैं।

पैट्रोलियन और रसायन मंत्री (भी के० डो॰ मालकीय): गृह मंत्री भी को काफी ग्रावस्ट्रक्ट किया गया था। भापको भी योड़ा बढ़ुत किया जाता है तो भापको गुस्सा नहीं करना चाहिए।

श्री स्थान नन्दन मिन्नः गृह मंत्री कहते हैं कि बिहार की विधान सभा काम कर रही है, उसके कारगर न होने का कोई सब्त नहीं है। जो सब्त दिया उसका उत्तर उन्होंने नहीं दिया। 127 भारतनेंस पास हए हैं। पिछलें साल दस महीनों के ग्रन्दर 180 पास हुए। यह विधान सभा के चलने का तरीका होता है? .मझे भ्रकबर भीर बीरवल का किस्सा याद ग्राया है। भ्रक्तवर ने कहा था कि दरवाजे पर जो तोता है, उस के बारे में जो कहेगा कि तोता मर गया है, उस का सिर धड से मलग कर दिया जायेगा। इस लिए जब तोवा मर भी गया, तो भी कोई डर के मारे नहीं इस्ता था कि .हजूर, तोता मर गया है। बीरबल को सुझी....

SHRI K. BRAHMANANDA REDDY: I wish to correct the figure which was mentioning. When the Chief Minister of Bihar, Shri Ghafoor, assumed office, he inherited 64 Ordinances.

SHRI SHYAMNANDAN MISHRA: From whom?

SHRY K. BRAHMANANDA REDDY: From the previous Government. Whenever an opportunity occurred, the Bihar Assembly met and converted some of those Ordinances into Acts.

श्री क्यामनन्दन मिश्राः यहतोता तो मरगया है। लेकिन इर के मारे उन को कोई नहीं कहता, क्योंकि सिर धड़ से ग्रलग कर दिया जायेगा।

भी धनृत नाहाटा (बाड़नेर) : वीरवस ने क्या किया?

की क्यामक्चन निम्म : कहा यया है कि समानान्तर विधान सभा, पैरालेल एसेम्बली, बनाने की बात देश-दोह है। बान्तिपूर्वक पैरालेल एसेम्बली बनाने का घिकार जनता को है। इस को कोर्ट में ले चलना हो, तो खे चले। यह प्रलग बात है कि उस समानान्तर विधान सभा के पिछे ताकत न हो। लेकिन धगर हम पैरालेल एसेम्बली बनाए, तो धाप यह नहीं कह समते कि वह ट्रींजन है, धौर उस को ले कर धाप ज्यादित्यां नहीं कर सकते।

कुछ माननीय सदस्यों ने कहा है कि प्रामी रूल जैसे हालात हो रहे हैं। श्री जयप्रवाण नारायण ने बताया या कि आर्मी कुल इस देश में होगा, लेकिन वह तभी होगा, जब प्रधान मंत्री जी का आदेश होगा, लेकिन उन की वजह से, या उन के आन्दोल की की वजह से, यहां पर आर्मी रूल नहीं होने वाला है।

भी वसंत साठे (मकोला) : हम तो वीरवल का पूरा भिक्ता सुनना चाहते हैं।

भी स्थामनन्दन मिश्र : बिहार में जो हालात पैश हुए हैं, उस के लिए यह भारदोलन चिम्मेदार नहीं है। बिहार में नुजरात से सौ गुना ज्यादा भ्रष्टाचार है। बिहार कीं ग्ररीबीं गुजरात से कही ज्यादा बढ़ कर है।

बिहार में शिक्षा के स्तर में कही ज्यादा गिरावट माई। इस सब के वावजद जब माज बिहार में यह तुफान उठता है, तो ये लोग शिकायत करते हैं कि भान्दोलन बाले ऐसा कर रहे ₹ ı

जैसे हालात मुल्क में पैदा हो गये थे, उन में कोई दूसरा रास्ता नहीं रह गया था। धगर मुल्क में हम एक नया मौसम बनाना चाहते हैं, तो उस के लिए जिन बुनियादीं बातों को उठाया गया है, उन सब बातों पर गहराई में जा कर विचार करना होगा। मानतीय गृह मंत्री ने कहा है कि उन के बारे में विचार किया जा सकता है। बड़ीं मेहर-वानीं उन्होंने दिखाई है। कोई यह कहने के लिए दस्तवस्ता उत्त के दरवाजे पर नही जाने वाला है कि उन बातों पर विचार करो। हालात दस्तक दे कर भ्राप के दरवाजे को खोलेंगे। अगर आप के दिमाग्र का दरवाजा बन्द है, तो वह भीं खोला आयेगा। गृह मंत्री की बात से ऐसा मालम हो रहा था कि जैसे श्रान्दोलनकारी भौर श्री प्रकाश नारायण उन के यहां आर्ज़-मिन्नत करने आये। जो बातें उठाई गई हैं, एसेम्बली के विघटन के बाद उन में से कोई बात वापिस नहीं ली जायेगीं। ग्रगर ग्राप उन बातों की तरफ ध्यान नही देंगे, तो भ्राप इस इनक्लाब को भीर जगहों में भीं दावत देंगे।

प्रभी हमारे मिल, श्री, हुनुमन्तैया, ने कहा कि दो बातें की जानीं चाहिए--एक तो इलैक्शन रिफार्म, चुनाव सम्बन्धी सुधार, होना चाहिए और दूसरे, लोकायुक्त भीर नियुक्ति के लिए कानूत लोकपाल की बनाया जाये। , किस ने भाप को रोका बा कि माप ने इतने दिन तक लोकायुक्त नियुक्त नहीं किया ? लेकिन ग्रब यह मामला इन दो बातों तक महदूद नहीं रहने वाला है। इस खाम-खयालीं में प्राप न रहिए।

श्री वाजपेयी ने भी यह सुमाव दिया कि कर बातें हों। मैं नहीं जानता हूं कि बातों का क्या नदीजा निकलेगा, क्योंकि मझे लगता है कि जो लोग घेरे हए हैं, वे कोई बात चलने नहीं देंगे।

इन जन्दों के साथ मैं सदन से कहंगा कि वह मेरे इस काम-रोको प्रस्ताब को मन्जूर करे। गृह मंत्रीं ने पालियामेंटरीं एनक्वायरी के बारे में भी कुछ नहीं बताया है। इतनीं तादाद में बीं॰ एस॰ एफ॰ ग्रीर सीं॰ मार० पीं० को भेज कर बिहार पर हमल किया गया है। गृह मंत्री ने यह भी नहीं कहा है कि उन को वहां से हटाने की बात की जायेगी, हालांकि हमारी यही मांग नहीं थीं। यह काम-रोको प्रस्ताव तो हम ने 4 नवम्बर की घटना के सिलसिले में रखा था। गृह मंत्रीं ने किसीं भीं बात के बारे में संतोय नही दिया है। बल्कि उन्होंने जले पर नमक छिड़का है। उन्होंने कहा कि हम लोगों ने कहा है कि सरकार श्री जयप्रकाश नारायण से माफ़ी मार्गे। हम ने कब कहा है कि वह माफ़ीं मांगें ? हमने कहा है कि क्या सरकार यह पूछताछ नहीं कर सक्तीं कि उन को कोई चोट लगीं या मही। उसने इतनीं भीं शिष्टता नहीं दिखाई।

इस लिए मेरा निवेदन है कि यह सदन इस काम-रोको प्रस्ताव को मन्जर करे।

23 hrs.

MR. CHAIRMAN: The question is:

"That the House do now adjourn" Those in favour may say 'Aye'.

SEVERAL HON. MEMBERS: Aye.

MR. CHAIRMAN: Those against may say 'No'.

SEVERAL HON. MEMBERS: No.

MR. CHAIRMAN: I think the 'Ayes' have it....

(Interruptions)

MINISTER AND THE PRIME MINISTER OF ATOMIC ENERGY. MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): No. The Noes have it.

Situation in

### (Interruptions)

MR. CHAIRMAN. Sorry, sorry, the Noes have it.

#### (Interruptions)

I will put it again. The question is:

"That the House, do now adjourn."

Those in favour may say 'Aye' (Interruptions)

Those against may say 'No' (Interruptions)

Do you want a Division? Let the Lobbies be cleared

### (Interruptions)

े **भी मब् लिमये** : मेरा व्यवस्था का प्रश्न है। यह नहीं हो सकता । (Interruptions)

ग्रध्यक्ष महोदय, ग्राप मतदान का निर्णय सनाचुके हैं। उस को उस समय चैलें जनहीं किया गया।

#### (Interruptions)

सभापति महोदय : किया गया है। मिस्टर मधु लिमये, चैलेंज किया गया।

श्री हरूस चन्द कछवाय : ग्राप ने निर्णंय दिया और अपने निर्णय से स्नाप मकर रहे हैं ...

सभापति महोदय : चैलेंज किया गया Řι

भी हक्तम क्रम्य कस्त्रवाय : प्राप ने निर्णय दिया है और माप भपने निर्णय से मुकर २ हे हैं। इस के विरोध में हमें सदन छोड कर जाना पहेगा।

#### (Interruptions)

MR. CHAIRMAN: Let the Lobbies be cleared.

[Some hon, Members then left the House].

### (Interruptions)

MR. CHAIRMAN: The question is: "That the House do now adjourn." The Lok Sabha divided.

Division No. 1]

[23.08 hrs.

AYES

NII

NOES

Aga, Shri Sved Ahmed Ahirwar, Shri Nathu Ram Ambesh, Shri Appalanaidu, Shri Arvind Netam Shri Azad, Shri Bhagwat Jha Babunath Singh, Shri Banerjee, Shrimati Mukul Barman, Shri R. N. Barupal, Shri Panna Lal, Bhagat, Shri B. R. Bhargava, Shri Basheshwar Nath Buta Singh, Shri Chandrakar, Shri Chandula! Chavan, Shri Yeshwantrao Chhotey Lal, Shri Chhutten Lal, Shri Chikkalingajah, Shri K. Dalbir Singh, Shrf

Das, Shri Anadi Charan Dharia. Shri Mohan Dinesh Singh, Shri Dumada, Shri L. K. Dwivedi, Shri Nageshwar 473

i. .

Gandhi, Shrimati Indira Gavit, Shri T. H. Ghosh, Shri P. K. Gill, Shri Mohinder Singh

Gokhale, Shri H. R.

Gomango, Shri Giridhar Gopal, Shri K.

Gowda, Shri Pampan

Jamilurrahman, Shri Md. Jha, Shri Chiranjib

Kadannappalli, Shri Ramachandran Kailas, Dr.

Kakodkar, Shri Purushottam

Karan Singh, Dr.

Kaul, Shrimati Sheila Kisku, Shri A. K.

Kotoki, Shri Liladhar Kureel, Shri B. N.

Lakshmikanthamma, Shrimati T.

Mahajan, Shri Vikram Maharaj Singh, Shri Mahishi, Dr. Sarojini Malaviya, Shri K. D.

Mallikarjun, Shri

Mandal, Shri Jagdish Narain Mandal. Shri Yamuna Prasad

Maurya, Shri B. P.

Mirdha, Shri Nathu Ram

Mishra, Shri Jagannath

Mishra, Shri L. N. Mohsin, Shri F. H.

Murmu, Shri Yogesh Chandra

E---

Nahata, Shri Amrit

Negi, Shri Pratap Singh

Oraon, Shri Kartik Oraon, Shri Tuna

Pahadia. Shri Jagannath
Painuli, Shri Paripoornanand
Pundey, Shri Krishna Chandra
Pandey, Shri Narsingh Narain
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Pandey, Shri Sudhakar Paokai Haokip, Shri Paswan, Shri Ram Bhagat Patel, Shri R. R. Patil, Shri Krishnarao Patnaik, Shri Banamali Patnaik, Shri J. B.

Qureshi, Shri Mohd. Shafi

Raghu Ramaiah, Shri K.
Raj Bahadur, Shri
Ram Dayal, Shri
Ram Dhan, Shri
Ram Sewak, Ch.
Ram Swarup, Shri

Ramji Ram, Shri
Ramshekhar Prasad Singh, Shri
Rao, Shri Pattabhi Rama
Reddy, Shri K. Ramakrishna
Reddy, Shri M. Ram Gopal
Reddy, Shri P. Ganga
Rohtagi, Shrimati Sushila
Roy, Shri Bishwanath

Rudra Pratap Singh, Shri

Sadhu Ram, Shri Sathe, Shri Vasant Satpathy, Shri Devendra Sethi, Shri Arjun Shafee, Shri A. Shambu Nath, Shri Shankar Dayal Singh, Shri Shankaranand, Shri B. Sharma, Shri A. P. Sharma, Shri R. N. Sharma, Dr Shankar Dayal Sharma, Dr. Shankar Dayal Shinde, Shri Annasaheb P. Shivnath Singh, Shri Shukla, Shri B. R. Siddheshwar Prasad, Shri Sinha, Shri Dharam Bir Sinha, Shri Nawal Kishore Sohan Lal, Shri T.

[Mr. Chairman]

Subramaniam, Shri C.
Surendra Pai Singh, Shri
Suryanarayana, Shri K.
Swaran Singh, Shri
Thakur, Shri Krishnarao
Tiwary, Shri D. N.
Tombi Singh, Shri N.
Uikey, Shri M. G.
Venkatswamy, Shri G,
Verma, Shri Balgovind
Verma, Shri Sukhdeo Prasad
Vikal, Shri Ram Chandra
Yadav, Shri D. P.

MR. CHAIRMAN: The result\* of the division is: Ayes—nil; Noes 119. for NOES.

The motion was negatived

23.06 1/2 hrs.

NAVY (AMENDMENT) BILL— Contd.

Mit. CHARMAN: We now take up clause-by-clause consideration of the Navy (Amendment) Bill. There are no amendments. I will put clauses 2 to 19.

SHRI J. B. PATNAIK: I have already explained these provisions.

MR. CHAIRMAN: The question is:

"That clauses 2 to 19 stand part of the Bill."

The motion was adopted.

Clauses 2 to 19 were added to the Bill

MR. CHAIRMAN: We shall now adjourn till 11 AM tomorrow.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, November 12, 1974/Kartika 21, 1896 (Saka)

<sup>\*</sup>Sarvashri Nageshwara Rao and R' P. Yadav also recorded their votes for NOES.